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Bengal Governor, NHRC, NCW visit Malda

SAUGAR SENGUPTA Kolkata

he riot-affected areas of Murshidabad on Friday witnessed a tripartite visit taking place with Bengal Governor CV Ananda Bose, members of National Human Rights Commission (NHRC) and those from National Commission for Women (NCW) visiting the "refugee camps" in Malda district ignoring Chief Minister Mamata Banerjee's advise not to go there till the situation normalised. Bose said that he as the Governor took his own decisions to visit affected areas. "I am going to the field," Bose said before reaching Malda.

The NHRC team visited the Parlalpur High School in Malda, where hundreds of displaced persons have taken shelter since communal clashes erupted in Murshidabad on April 11 and 12 during protests against the Central Governments amendments to the Waqf (Amendment) Act. He further said, "It is Mamata Banerjee's opinion that I should not go. But I want to. I have my own way of functioning. I want to assess things myself," before preparing a report. CM had earlier said that the situation in Murshidabad was normal and appealed all concerned to save the locals not to visit there.

"I would request non-locals not to visit Murshidabad right now. I would appeal to the Governor to wait for a few more days as confidence-building measures are underway... I could have gone there ... but I desisted because I want the peace to



West Bengal Governor CV Ananda Bose arriving at Malda Town railway station to visit a relief camp to meet those displaced by the violence that erupted during a protest against the Waqf (Amendment) act, 2025 in Malda on Friday

return first," she said.

At least 275 people had thus far been arrested including the three persons responsible for the brutal killing of a father and son duo. The prime accused in that case has been named as Inzamul and Dildar Sheikh — one from Suti town and the other from neighbouring Murarai in Birbhum district, sources said.

Apart from the Governor two teams from National Human Rights Commission and National Commission for Women too visited the area.

The NHRC team that visited the Par Lalpur High School at Baishnabnagar in Malda, where hundreds of displaced persons have taken shelter in the wake of communal attacks post enactment of the Waqf laws was greeted with protests with the evacuees demanding permanent BSF camp set up in areas like Shamsherganj, Suti in Murshidabad district. They narrated stories of how they had to flee their houses in a matter of minutes to escape attacks.

"Our houses have been burnt to ashes and our savings worth lakhs including gold and other items have been looted by the attackers," they complained adding they had to flee on boats across Bhagirathi River to neighbouring Malda. They also alleged that had the BSF not reacted on time they would not have lived to tell their woes. "We called the police continuously but they would either not receive calls or would arrive late when our houses had been looted," the complained.

NCW chief Vijaya Rahatkar said that an inquiry team had been formed and it would conduct an extensive report and submit it. "We have received reports that women in the affected areas and relief camps are not being treated properly... such allegations will also be inquired into." The life at the relief camp was as good as that in a prison the 'refugees' told the NCW representatives.

"We are not even allowed to meet our relatives who come here... the officials do not behave properly with us... as if we are beggars which we are not... They're trying to force us to return home, but it's still unsafe. We want BSF camps in our localities in Dhulian before we consider going back," they told the visiting officials.

After spending the night in Malda the NCW team is likely to visit the riot affected areas of Murshidabad on Saturday. The team is also likely to meet senior district officials and Chief Secretary and State Director General of Police.

HC forms 3-member panel for victims' rehabilitation

The Calcutta High Court on Thursday ordered the formation of a three-member committee for the identification and rehabilitation of people displaced by the violence during the protests over the Waqf (Amendment) Act in Murshidabad district.

A division bench comprising justices Soumen Sen and Raja Basu Chowdhury also said that its interim order of April 12, directing the deployment of Central Armed Police Force (CAPF) in Murshidabad, will continue.

The court said the three-member committee will consist of an official each from the National Human Rights Commission (NHRC) and the West Bengal Human Rights Commission (WBHRC), besides the member secretary of the State Legal Services Authority (SLSA).

"We deem it appropriate to constitute a committee consisting of three officers who shall monitor and coordinate the situation," it said. The committee was directed to identify the displaced persons, extent of damage caused to properties of the victims and also collect the data of the FIRs lodged.



Ignoring CM's request, Bengal Governor meets riot victims

NHRC, NCW teams visit Malda relief camps



Bengal Governor CV Ananda Bose meets families affected by the Murshidabad violence in Malda on Friday. Avi

TRIBUNE NEWS SERVICE

NEW DELHI, APRIL 18

Ignoring West Bengal Chief Minister Mamata Banerjee's request to postpone his visit, Governor CV Ananda Bose arrived in Malda on Friday to meet victims who fled communal violence in Murshidabad.

Bose went to the Par Lalpur refugee campin Malda and met the people who have taken shelter there. Sources at Raj Bhavan indicated that Bose may visit Murshidabad on Saturday.

Communal clashes erupted in Shamsherganj, Suti, Dhulian and Jangipur in Murshidabad on April 11 and 12 during protests against the Waqf (Amendment) Act, resulting in three deaths. Fearing further violence, many residents fled to neighbouring Malda.

The National Human Rights Commission (NHRC), taking suo motu cognisance of the violence, sent a fact-finding team to Malda. The team visited the Par Lalpur camp and is expected to submit a detailed inquiry report within three weeks.

The National Commission for Women (NCW), led by Chairperson Vijaya Rahatkar, also began a two-day visit to Malda and Murshidabad to assess the impact of the violence on women and inspect rehabilitation efforts.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Rahatkar said.

The NCW team will spend the night in Malda and head to Murshidabad on Saturday. The panel is expected to meet district officials, victims and eventually call on the Governor, Chief Secretary and the DGP on Sunday.

TMC MP Sougata Roy said, "When the CM requested him not to go to Malda, he should have respected that. But his intention is to create tension in the area. The NCW and NHRC teams visiting the region are also aiding the BJP in fomenting further trouble."

BJP state president and Union Minister Sukanta Majumdarsaid the ruling party was nervous because the visits by the NHRC and the Governor might uncover the "nexus between the TMC and the rioters", who, he alleged, were being protected and appeased for vote-bank politics.

Meanwhile, the VHP said it would hold a nationwide proteston Saturday to demand the imposition of President's rule in West Bengal.

Focus on your own minorities: India rejects B'desh remarks

TRIBUNE NEWS SERVICE

NEW DELHI, APRIL 18

India on Friday rejected Bangladesh's remarks calling for "protection against minority Muslim population" in West Bengal and instead urged Dhaka to focus on protecting the rights of its own minorities.

The spokesperson for the Bangladesh interim government chief, Muhammad Yunus, on Thursday condemned attacks on Muslims in Bengal and asked the Indian Government to "fully protect the minority Muslim population".

In its reaction, Ministry of Affairs External (MEA) spokesperson Randhir Jaiswal said, "We reject the remarks made by the Bangladesh side with regard to the incidents in West Bengal. This is a barely disguised and disingenuous attempt to draw a parallel with India's concerns over the ongoing persecution of minorities in Bangladesh where the criminal perpetrators of such acts continue to roam free."

Jaiswal said, "Instead of making unwarranted comments and indulging in virtue signalling, Bangladesh would do better to focus on protecting the rights of its own minorities."

Bangladesh Chief Adviser's press secretary Shafiqui Alam stated that the country's interim government "strongly protested" India's attempts to involve Bangladesh in the incident.



In the defence of Urdu, the case for linguistic diversity

Tahir

Mahmood

The Supreme Court decision in an appeal against municipal signboards in Urdu serves as an eye-opener for those who are blind to the Constitutional provisions related to the needs of a multilingual State

efore us is a fellow citizen who has taken great pains to take this matter twice to the High Court and then twice again before this court. What the appellant thinks may also be the thinking of many of our fellow citizens. These need to be addressed.' With this meaningful observation, a division bench of the Supreme Court has decided an appeal challenging why the municipal committee of a small township in Maharashtra wrote its name on its office signboard, along with Marathi, in Urdu (Var-shati v State of Maharashtra, 2025). The court's observation cited here reflects its annoyance and worry about the bias now widely prevailing in society against this beautiful and melodious language born and brought up on Indian soil and recognised by the Constitu-

tion as one of the country's principal

languages.

The overzealous appellant in the case had left no stone unturned to ensure that her conspicuously unconstitutional thinking got the nod of a competent authority. Step by step, she agitated for it before the hier-

sine agitated for it before the hier-archy of local bodies, the Bombay

High Court's Nagpur Bench, and
finally the nation's apex court. She tried to
strengthen her case with reference to a new
law enacted by the Maharashtra legislature
during the pendency of her appeal in the
Supreme Court, under whose direction the High Court reviewed its decision but stood by it. She then returned to the apex court for relief, as if heaven would fall if Urdu was allowed to remain on the signboard of the office of her township's municipality.

It was not the first time the court took up for decision a challenge to the legal tenability of the use of Urdu language for an official purpose. A Constitution bench of the court had once rejected an appeal against the declaration of Urdu as the second language in Uttar Pradesh (Hindi Sahitya Sammelan v State of UP, 2014). The judgment of Justice Sudhanshu Dhulia in the case under comment is eminently readable and an eye-opener for those elements in the society who are blinded by fanaticism to the abundantly clear constitu-tional provisions relating to the needs of a multilingual State which India has always been. He began it with an Algerian scholar's words, "When you learn a language, you don't just learn to speak and write a new language. You also learn to be open-minded, liberal, tol-erant, kind, and considerate towards all mankind." Firmly holding that "Marathi and Urdu occupy the same position under Schedule VIII of the Constitution of India", he rejected the

The bias against Urdu had raised its ugly head in the last few decades of the pre-Consti-tution era. Mohammad Iqbal, creator of Saare jahan se achha, Hindostan hamara (Better than the whole world is our India), had lamented it in some of his poems of the late 1930s. It

showed its face again during the framing of a Constitution for independent India, but the noble architects of that won derful charter of governance adopted in 1950 did their best to nip it in the bud. First of all, the Constitution declares, under Part III on the citizens' inviolable fundamental rights, that any section of citizens residing in any part of India having a distinct language and script of its own shall have the right to conserve the same (Arti-

cle 29). It then provides answers, in Part VIII, to all possible issues that may ever arise in the future in respect of the use of a chosen lan-guage as the so-called "official language." Here, the Constitution determines the status of Hindi and English as official languages of the Union, provides for periodical setting up of a Presidential Commission and a Parliamentary Committee to suggest updating of the law on the subject, and enables each of the states to



Under a provision in Part VIII of the Constitution, the Union government is authorised to ensure the recognition of a minority language for official use in any state.

SCHEDULE VIII NAMES VARIOUS LANGUAGES FOR RECOGNITION BY THE STATES FOR OFFICIAL PURPOSES WHILE URDU WAS LISTED IN IT FROM THE BEGINNING, IT HAS BEEN AMENDED REPEATEDLY TO INCLUDE MORE LOCAL LANGUAGES

adopt any number of "official" languages. Remarkably, under a separate provision in this Part, the Centre is authorised to ensure recognition of a minority language in any state for official use. Finally, Schedule VIII of the Constitution names various languages for rec-ognition by the states for official purposes. While Urdu was listed in it from the very beginning, the Schedule has been repeatedly amended to include in it more local languages

In the case under comment, Justice Dhulia said, "The prejudice against Urdu stems from the misconception that Urdu is alien to India. This opinion, we are afraid, is incorrect as Urdu, like Marathi and Hindi, is an Indo-Aryan language. It is a language which was born in this land. Urdu developed and flourished in India due to the need for people belonging to different cultural milieus who wanted to

exchange ideas and communicate amongst themselves. Over the centuries, it attained ever greater refinement and became the language

of choice for many acclaimed poets."

The learned judge cited the glowing tributes to Urdu once paid by former Chief Justice of India and NHRC chairman MN Venkatachal iah, who said, "Urdu language conjures up and inspires deeply emotive sentiments and thoughts from the sublimity of the mystic to the romantic and the earthy, of perfumes of camaraderic, of music and life's wistfulness, and a whole range of human relationships. Its rich literature and lore is a treasure house of the noblest thoughts on life's mysteries these accolades, Dhulia added that Urdu remains "the finest specimen of ganga-jamni tahzeeb (interwoven cultural traditions) or the Hindustani tahzeeb (Indian culture), which is the composite cultural ethos of the plains of northern and central India." Concluding his judgment, the learned judge said, "We, the people of India, have taken great pain in resolving the language issue at the Centre, which is our unique achievement considering the linguistic diversity of the nation." But will this latest verdict of our apex court succeed in disciplining the jealous opponents of one of the sweetest languages of the country?

Tahir Mahmood is professor of law and former member of the Law Commission of India. The views expressed are personal



West Bengal Governor meets Murshidabad violence victims

Bose says the purpose of the visit is to establish normalcy; Chief Minister Mamata Banerjee had urged him to postpone his visit; NHRC and NCW teams also speak to victims at Malda relief camp

Shiv Sahay Singh KOLKATA

eams from the National Human Rights Commission (NHRC) and National Commission for Women (NCW), as well as West Bengal Governor C.V. Ananda Bose, visited Malda district on Friday to meet people affected by the recent violence in Murshidabad district.

Hundreds of people had taken shelter in a school in Malda after fleeing from violence in the Dhulian and Samsherganj areas of Murshidabad on April 11 and 12. Chief Minister Mamata Banerjee had urged the Governor not to visit the violence-affected areas and wait for the situation to normalise. Mr. Bose, however, insisted that he should visit the field to assess the situation for himself before sending reports the authorities concerned.

"The purpose of my visit is to establish normalcy



Taking stock: C.V. Ananda Bose meets the displaced families at a shelter home in Malda on Friday. ANI

and ensure peace in the society," Mr. Bose told journalists. "What has happened should never happen in West Bengal," he said, adding that steps should be taken to ensure that the people return to their homes.

While the Governor met people in the relief camp, a group of protesters asked why reporters had not been allowed inside the camp with him. The NHRC had taken suo motu cognisance of the violence at Murshidabad and the members of the NHRC team spoke to families taking shelter in the Parlalpur High School in Malda. The NCW delegation, led by Vijaya Kishore Rahatkar, also met the families affected.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Ms. Rahatkar told media persons while leaving for Kolkata. The NCW team is expected to visit Murshidabad on Sunday.

'Fomenting trouble'

The Governor's visit and the presence of members of the NCW and NHRC in Malda evoked a strong response from the leaders of the ruling Trinamool Congress, who accused the Governor of acting in an "irresponsible manner".

"When the CM had requested him, he should have honoured it. But his intention is to create tensions in the area and create trouble. The NCW and NHRC teams are also visiting the area to help the BJP foment more trouble, and they don't want restoration of normalcy in the area," Trinamool Congress MP Sougata Roy said.



एनएचआरसी टीम ने मालदा में राहत शिविर का दौरा किया

मालदा , (भाषा)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के एक दल ने शुक्रवार को पश्चिम बंगाल के मालदा पहुंचकर उन लोगों से मुलाकात की जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है। एनएचआरसी ने हाल में मुर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वत: संज्ञान लिया था। एनएचआरसी सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। हिंसा का स्वत: संज्ञान लेने वाले आयोग ने कहा कि उसने स्थिति की गंभीरता को देखते हुए एक तथ्यान्वेषी दल भेजने का फैसला किया है और तीन सप्ताह के भीतर एक विस्तृत जांच रिपोर्ट मांगी है।अधिकारियों ने पुष्टि की कि मुर्शिदाबाद जिले के शमशेरगंज, सुती, धुलियान और जंगीपुर जैसे मुस्लिम बहुल इलाकों में फैली हिंसा में तीन लोग मारे गए है। कई स्थानीय निवासी अपनी जान बचाने के लिए अपने घर छोड़कर भाग गए और पड़ोसी जिले मालदा में शिविरों में रह रहे है। इस बीच, राष्ट्रीय महिला आयोग (एनसीडब्ल्यू) की अध्यक्ष विजया रहाटकर ने भी महिलाओं पर हिंसा के प्रभाव का आकलन करने और पुनर्वास प्रयासों का निरीक्षण करने के लिए शुक्रवार को मालदा और मुर्शिदाबाद का दो दिवसीय दौरा शुरू किया। रहाटकर ने कोलकाता में कहा, हमें सूचना मिली है कि प्रभावित इलाकों और राहत शिविरों में महिलाओं के साथ सही व्यवहार नहीं किया जा रहा है।



मुर्शिदाबाद हिंसा : राष्ट्रीय मानवाधिकार आयोग ने किया राहत शिविर का दौरा पीड़ित परिवारों से मिले राज्यपाल आनंद बोस

मालदा/कोलकाता, १८ अप्रैल (भाषा)।

मानवाधिकार आयोग (एनएचआरसी) के एक दल ने शुक्रवार को मालदा पहुंचकर उन लोगों से मुलाकात की जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है, वहीं राज्यपाल सीवी आनंद बोस भी पीड़ितों से मिलने पहुंचे। इसके बाद तृणमूल कांग्रेस ने भाजपा के समर्थन से अशांति को और भड़काने का प्रयास करने का आरोप

राष्ट्रीय मानवाधिकार आयोग ने हाल में मुर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वतः संज्ञान लिया था। राष्ट्रीय मानवाधिकार आयोग के सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। हिंसा का स्वतः संज्ञान लेने वाले आयोग ने कहा कि उसने 'स्थित की गंभीरता' को



देखते हुए एक तथ्यान्वेषी भेजने का फैसला किया है और तीन सप्ताह के भीतर एक विस्तृत जांच रपट अधिकारियों ने पृष्टि की कि मुर्शिदाबाद जिले के शमशेरगंज,

सुती, धुलियान और जंगीपुर जैसे मुस्लिम बहुल इलाकों में फैली हिंसा में तीन लोग मारे गए हैं। कई स्थानीय निवासी अपनी जान बचाने के लिए अपने घर छोडकर भाग गए और पडोसी जिले मालदा में शिविरों में रह रहे हैं। वहीं, पश्चिम बंगाल के राज्यपाल सीवी आनंद बोस शुक्रवार सुबह हिंसा प्रभावित मालदा पहुंचे, जहां वह घर छोड़कर भागे दंगा पीड़ितों से मुलाकात की।

मालदा के लिए रवाना होते समय बोस ने संवाददाताओं से कहा कि मैं हिंसा प्रभावित क्षेत्र में जा रहा हूं। मालदा के लिए ट्रेन से गए बोस ने कहा कि मैं पीड़ितों से मिलने और प्रभावित क्षेत्र से प्राप्त सूचनाओं की पृष्टि करने के लिए वहां जा रहा हूं।

उन्होंने कहा, मैं अस्पतालों, पीड़ितों के आवासों और राहत शिविरों में जाऊंगा। केंद्रीय बल और राज्य पुलिस भी साथ में हैं और स्थित जल्द ही सामान्य हो जाएगी। मैं पीड़ितों से मिलने वहां जा रहा हूं, जिसके बाद मैं अपनी सिफारिशें भेजुंगा।

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बंगाल के गवर्नर हिंसा प्रभावितों से मिलने पहुंचे, TMC बोली- तनाव बढ़ाना मकसद

■ भाषा, आईएएनएस, मालदा/ कोलकाता : पश्चिम वंगाल की CM ममता वनर्जी के अपने दौरे को स्थिगित करने के अनुरोध के वावजूद, राज्यपाल सी.वी. आनंद वोस शुक्रवार को मालदा पहुंचे। उन्होंने मुशिंदाबाद के हिंसा प्रभावित क्षेत्रों से पलायन कर एक अस्थायी शरणार्थी शिविर में शरण लिए हुए लोगों से मिले।

मालदा दौरे पर राज्यपाल ने मीडिया से कहा कि हिंसा प्रभावित क्षेत्रों में स्थिति को जल्द से

राज्यपाल बोले, हमारा उद्देश्य समाज में शांति स्थापित करना

ज़द्द सामान्य वनाना है। मैं यहां शिविरों में यह रहे लोगों की शिकायतों को सुनूंगा, उनकी भावनाओं, संबेदनाओं और ज़रूरतों को समझुंगा। फिर प्राथमिकता के आधार पर कार्रवाई करूंगा, ज़ल्द से ज़ल्द उनकी शिकायतों का निवारण करूंगा। पहले शिविर में रह रहे लोगों के अनुभव साझा करूंगा, फिर वाद में कोई प्रतिक्रिया दूंगा।

TMC ने हालात को अस्थिर करने के प्रयास का आरोप लगाया

वहीं, राज्य में सत्तारूढ़ तृणमूल ने राज्यपाल और दौरे पर आई केंद्रीय टीम की आलोचना की। उन पर राजनीतिक लाभ के लिए हालात को अस्थिर करने के प्रयास का आरोप लगाया।

तृणमूल सांसद सीगत रॉय ने कहा कि जब मुख्यमंत्री ने उनसे (राज्यपाल) अनुरोध किया था तो उन्हें इसका सम्मान करना चिहिए था। लेकिन, उनका इरादा क्षेत्र में तनाव पैदा करना और परेशानी बढ़ाना है। एनसीडब्ल्यू और एनएचआसी की टीम भी और परेशानी बढ़ाने में बीजेपी को मदद करने के लिए क्षेत्र का दौरा कर रही हैं और वे नहीं चाहते कि क्षेत्र में सामान्य स्थिति बहाल हो।



पश्चिम बंगाल के राज्यपाल सी.वी. आनंद बोस शुक्रवार को मालदा पहुंचे। वबफ कानून के खिलाफ विरोध प्रदर्शन के दौरान भड़की हिंसा से विस्थापित हुए लोगों से मिलने के लिए एक राहत शिविर का दौरा भी किया।

NHRC टीम ने मालदा में राहत शिविर का किया दौरा

राष्ट्रीय मानवाधिकार आयोग (NHRC) के एक दल ने शुक्रवार को मालदा पहुंचकर उन लोगों से मुलाकात की, जिन्होंने मुशिंदाबाद हिंसा प्रभावित क्षेत्रों से भागकर एक शिविर में शरण ली हैं।

NHRC ने मुर्शिदाबाद में वक्फ ऐक्ट के विरोध में भड़की हिंसा का खुद संज्ञान लिया था। NHRC सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की।

आयोग ने कहा कि उसने स्थिति की न गंभीरता को देखते हुए एक तथ्यान्वेपी दल भेजने का फैसला किया है और तीन संघाह के भीतर एक विस्तृत जांच रिपोर्ट मांगी है।

अधिकारियों ने पुष्टि की कि मुर्शिदाबाद जिले के शमशेरगंज, सुती, धुलियान और जंगीपुर जैसे मुरिलम बहुल इलाकों में फैली हिंसा में तीन लोग मारे गए हैं। कई स्थानीय निवासी अपनी जान बचाने के लिए पड़ोसी जिले मालदा में शिविरों में रह रहे हैं।

BJP ने कहा- सत्तारूढ़ पार्टी घबराई हुई है TMC पर पलटवार करते हुए BDP की प्रदेश इकाई के अध्यक्ष सुकांत मजूमदार ने कहा कि सत्तारुढ़ पार्टी घबराई हुई है, क्योंकि एनएचआरसी और राज्यपाल के दौरे से तृणमूल और दंगाइयों के बीच साठगांठ का खुलासा हो सकता है।

VHP का आज देशभर में प्रदर्शन

■ भाषा, कोलकाताः विश्व हिंदू परिषद (VHP) ने कहा है कि वह शनिवार को देशव्यापी प्रदर्शन कर मुशिंदावाद जिले में सांप्रदायिक हिंसा को लेकर पश्चिम कंगाल में राष्ट्रपति शासन लगाने की मांग करेगी। VHP के अध्यक्ष आलोक कुमार ने कहा कि देशभर के हर जिला मुख्यालय में संगठन के सदस्य और समर्थक मुशिंदावाद में हुई हिंसा के विरोध में घरना देंगे। उन्होंने यहां पत्रकारों से कहा कि हम जिलाधिकारियों को ज्ञापन देकर मांग करेंगे कि केंद्र सरकार पश्चिम वंगाल में राष्ट्रपति शासन लगाने पर विचार करें।

MP को मुर्शिदाबाद जाने की सलाह

■ भाषा, कोलकाताः पश्चिम वंगाल के हिंसा प्रभावित मुशिंदावाद से वहरामपुर के TMC सांसद और पूर्व क्रिकेटर

यूसुफ पटान की अनुपस्थिति को लेकर विपक्ष की आलोचना के वीच पर्टी के स्थानीय नेताओं ने शुक्रवार को कहा कि वे फोन पर उनसे संपर्क में



यूसुफ पठान

हैं और जल्द ही जिले का दौरा करने का आग्रह किया है। पार्टी सूत्रों ने बताया कि जिला तृणमूल कांग्रेस नेतृत्व पिछले सप्ताह सांग्रदियक झड़पों के दौरान वहरामपुर के सांसद के मुशिंदावाद न जाने से नाखुश है।





ममता की मनाही के बावजूद मालदा पहुंचे बोस

कोलकाता (भाषा)। पश्चिम वंगाल के राज्यपाल सी.वी. आनंद बोस मुर्शिदाबाद में साम्प्रदायिक हिसा भड़कने के कारण अपना घर-बार छोड़कर पलायन करने वाले पीड़ितों से मिलने के लिए शुक्रवार को पड़ोसी मालदा जिला पहुंचे। हालांकि, मुख्यमंत्री ममता बनर्जी ने उनसे अपना दौरा टालने का अनुरोध किया था।

बोस ने मालदा के लिए ट्रेन में सवार होने से पहले मीडिया से कहा, ''मैं (हिसा प्रभावित) क्षेत्र में जा रहा हूं। पीड़ितों से मिलूंगा, हिसा प्रभावित क्षेत्र से प्राप्त रिपोर्ट की पुष्टि करूंगा, अस्पतालों, पीड़ितों के आवासों और राहत शिविरों का दौरा करूंगा। राज्य पुलिस और केंद्रीय बल साथ मिलकर काम कर रहे हैं तथा स्थिति जल्द ही सामान्य हो जाएगी। मैं अपनी सिफारिशें भेजूंगा।" मालदा पहुंचने पर बोस ने कहा, ''शिविरों में, मैं पीड़ितों की शिकायते सुनूंगा, उनकी जरूरते जानने की कोशिश



🔳 राज्यपाल आज कर

सकते हैं मुर्शिदाबाद का दौरा

करूंगा और उनका निवारण करने के लिए सिक्रयता से कदम उठाऊंगा।" राजभवन सूत्रों ने संकेत दिया कि बोस शनिवार को मुर्शिदाबाद का दौरा कर सकते है।

NHRC की टीम ने जाना हिंसा प्रभावितों का हाल

मालदा (भाषा)। एनएचआरसी की टीम ने शुक्रवार को मालदा पहुंचकर उन लोगों से मुलाकात की जिन्होंने मुर्शिदाबाद जिले के हिसा

प्रभावित क्षेत्रों से भागकर अस्थायी शरणार्थी शिविर में शरण ली है। टीम ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे

प्रभावित परिवारों के सदस्यों से बात की। टीम ने हिंसा और कथित मानवाधिकार उल्लंघन के बारे में एक औपचारिक शिकायत मिलने के बाद यह कार्रवार्ड की है।



मुर्शिदाबाद हिंसा : मानवाधिकार आयोग ने राहत शिविर का लिया जायजा

राज्यपाल

बोस भी

से मिले

मालदा/कोलकाता, १८ अप्रैल (एजेंसी)

राष्ट्रीय मानवाधिकार आयोग के एक दल ने शुक्रवार को पश्चिम बंगाल के प्रभावित लोगों मालदा पहंचकर उन लोगों से मुलाकात की, जिन्होंने मुशिंदाबाद

जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है। राज्यपाल सीवी आनंद बोस भी हिंसा प्रभावित क्षेत्र पहुंचे। इस बीच, तणमल कांग्रेस ने आरोप लगाया कि भाजपा के समर्थन से अशांति को और भड़काने का प्रयास किया जा रहा है।

मर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वतः संज्ञान लेने वाले मानवाधिकार आयोग के सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। इस बीच, राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर ने भी महिलाओं पर हिंसा के प्रभाव का आकलन करने और

पनवांस प्रयासों का निरीक्षण करने के लिए शक्रवार को मालदा तथा मर्शिदाबाद का दो दिवसीय दौरा शरू किया। रहाटकर ने कोलकाता में कहा, 'हमें सचना मिली है कि प्रभावित इलाकों और राहत शिविरों में महिलाओं

के साथ सही व्यवहार नहीं किया जा रहा है। राष्ट्रीय महिला आयोग ने एक जांच समिति गठित की है। हम पीड़ितों से बात करेंगे और विस्तत रिपोर्ट प्रस्तत करने से पहले स्थिति का आकलन करेंगे।'

राज्य में सत्तारूढ तणमूल ने राज्यपाल और दौरे पर आई केंद्रीय टीम की आलोचना करते हुए उन पर राजनीतिक लाभ के लिए हालात को अस्थिर करने के प्रयास का आरोप लगाया। तृणमूल सांसद सौगत रॉय ने कहा, 'जब मुख्यमंत्री ने उनसे अनुरोध किया था तो उन्हें इसका सम्मान करना चाहिए था। लेकिन उनका इरादा क्षेत्र में तनाव पैदा करना और परेशानी बढाना है।'



मुर्शिदाबाद हिंसा : मानवाधिकार आयोग ने राहत शिविर का लिया जायजा

मालदा/कोलकाता, १८ अप्रैल (एजेंसी)

राष्ट्रीय मानवाधिकार आयोग के एक दल ने शुक्रवार को पश्चिम बंगाल के <mark>प्रभावित लोगों</mark> मालदा पहुंचकर उन लोगों से से मिले मुलाकात की, जिन्होंने मुर्शिदाबाद

जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है। राज्यपाल सीवी आनंद बोस भी हिंसा प्रभावित क्षेत्र पहुंचे। इस बीच, तृणमूल कांग्रेस ने आरोप लगाया कि भाजपा के समर्थन से अशांति को और भड़काने का प्रयास किया जा रहा है।

मुर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वतः संज्ञान लेने वाले मानवाधिकार आयोग के सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। इस बीच, राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर ने भी महिलाओं पर हिंसा के प्रभाव का आकलन करने और

राज्यपाल बोस भी लिए शुक्रवार को मालदा तथा मुर्शिदाबाद का दो दिवसीय दौरा शुरू भावित लोगों किया। रहाटकर ने कोलकाता में कहा, 'हमें सूचना मिली है कि प्रभावित इलाकों और राहत शिविरों में महिलाओं

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> राज्य में सत्तारूढ़ तृणमूल ने राज्यपाल और दौरे पर आई केंद्रीय टीम की आलोचना करते हुए उन पर राजनीतिक लाभ के लिए हालात को अस्थिर करने के प्रयास का आरोप लगाया। तृणमूल सांसद सौगत रॉय ने कहा, 'जब मुख्यमंत्री ने उनसे अनुरोध किया था तो उन्हें इसका सम्मान करना चाहिए था। लेकिन उनका इरादा क्षेत्र में तनाव पैदा करना और परेशानी बढाना है।'

दैनिक द्रिब्यून

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NHRC, NCW teams visit Malda relief camps

Around 400 families were displaced by the 11 April violence in Murshidabad

STATESMAN NEWS SERVICE

KOLKATA, 18 APRIL

three-member delegation from the National Human Rights Commission (NHRC) visited the Parlalpur camp on Friday. The team arrived at Malda town station around 10.30 a.m. by the Vande Bharat Express and headed straight to the camp.

There, they spent time listening to first-hand accounts from the displaced families and documented their grievances, including concerns about violence and the hardships they've endured since being uprooted. The team declined to speak to the media, but sources confirmed a report will soon be submitted to Commission authorities in Delhi.

In the wake of the recent violence in Murshidabad during protests against the Waqf (Amendment) Act, 2025, separate delegations from the National Human Rights Commission (NHRC) and the National Commission for Women (NCW) visited Malda on Friday to assess the ground situation and meet victims taking refuge in relief camps.

Around 400 families displaced by the 11 April violence



in Suti and Samsergan jhave taken shelter at the school. While the exact number remains unclear, the NHRC members spent nearly an hour interacting with the affected families, inquiring about the sequence of events, the circumstances that forced them to flee, and their current living conditions. However, the team declined to speak to the media. Tension flared soon after the NHRC team left the premises, with protesters surrounding the police and alleging that they were being prevented from stepping outside the camp and even denied access to visiting relatives. The incident created a brief stir at the school prem-

Meanwhile, a six-member

delegation from the NCW led by Chairperson Vijaya Rahatkar also visited Malda on Friday, following reports of violence and atrocities against women during the clashes. The team had arrived in Kolkata on Thursday and travelled to Berhampore before heading for Malda. Ahead of their visit to the camps, NCW member Dr Archana Majumdar accused the police of trying to send victims back home prematurely. "We have received information that the police are attempting to disperse the camp even before our visit. Had their intelligence worked effectively, this situation could have been avoided," she told the press.

According to state police reports, normalcy is gradually

returning to the region, with 70 per cent of shops reopening and 85 displaced individuals already returning to their homes, However, many others have either migrated to Jharkhand's Pakur district or continue to live in temporary relief camps. Both NHRC and NCW are expected to submit detailed reports on their findings to the central government upon returning to Delhi. Earlier on Thursday, the Raj Bhayan would do everything possible in collaboration with the Union and the stategovernments for the victims affected by the recent violence in the state.

"Raj Bhavan will do everything possible for the victim in collaboration with the state and central government, "Mr Bose said. He also stated that his visit to the violenceaffected places was to get an "objective view" of the matter. "I am going to the field to see for myself the realities of the field. I will have an objective view of the matter. The situation has been brought under control. We should take further steps to prevent similar instances in future. I will certainly visit Murshidabad. People from the area have requested to have a BSF camp there," he added.



West Bengal Governor meets Murshidabad violence victims

Bose says the purpose of the visit is to establish normalcy; Chief Minister Mamata Banerjee had urged him to postpone his visit; NHRC and NCW teams also speak to victims at Malda relief camp

Shiv Sahay Singh KOLKATA

eams from the National Human Rights Commission (NHRC) and National Commission for Women (NCW), as well as West Bengal Governor C.V. Ananda Bose, visited Malda district on Friday to meet people affected by the recent violence in Murshidabad district.

Hundreds of people had taken shelter in a school in Malda after fleeing from violence in the Dhulian and Samsherganj areas of Murshidabad on April 11 and 12. Chief Minister Mamata Banerjee had urged the Governor not to visit the violence-affected areas and wait for the situation to normalise. Mr. Bose, however, insisted that he should visit the field to assess the situation for himself before sending reports the authorities concerned.

"The purpose of my visit is to establish normalcy



Taking stock: C.V. Ananda Bose meets the displaced families at a shelter home in Malda on Friday. ANI

and ensure peace in the society," Mr. Bose told journalists. "What has happened should never happen in West Bengal," he said, adding that steps should be taken to ensure that the people return to their homes.

While the Governor met people in the relief camp, a group of protesters asked why reporters had not been allowed inside the camp with him. The NHRC had taken suo motu cognisance of the violence at Murshidabad and the members of the NHRC team spoke to families taking shelter in the Parlalpur High School in Malda. The NCW delegation, led by Vijaya Kishore Rahatkar, also met the families affected.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Ms. Rahatkar told media persons while leaving for Kolkata. The NCW team is expected to visit Murshidabad on Sunday.

'Fomenting trouble'

The Governor's visit and the presence of members of the NCW and NHRC in Malda evoked a strong response from the leaders of the ruling Trinamool Congress, who accused the Governor of acting in an "irresponsible manner".

"When the CM had requested him, he should have honoured it. But his intention is to create tensions in the area and create trouble. The NCW and NHRC teams are also visiting the area to help the BJP foment more trouble, and they don't want restoration of normalcy in the area," Trinamool Congress MP Sougata Roy said.



Guv defies Mamata, meets riot victims

PNS KOLKATA

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The visits also prompted the homeless camp inmates to stage a protest against local police alleging "confinement like prisoners".

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The Governor, who took a train from Kolkata to reach Malda town, spoke to the children, women and men at the

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Earlier in the day, Bose said he would "verify reports from the field, visit hospitals, residences and relief camps.



West Bengal Governor meets Murshidabad violence victims

Bose says the purpose of the visit is to establish normalcy; Chief Minister Mamata Banerjee had urged him to postpone his visit; NHRC and NCW teams also speak to victims at Malda relief camp

Shiv Sahay Singh KOLKATA

eams from the National Human Rights Commission (NHRC) and National Commission for Women (NCW), as well as West Bengal Governor C.V. Ananda Bose, visited Malda district on Friday to meet people affected by the recent violence in Murshidabad district.

Hundreds of people had taken shelter in a school in Malda after fleeing from violence in the Dhulian and Samsherganj areas of Murshidabad on April 11 and 12. Chief Minister Mamata Banerjee had urged the Governor not to visit the violence-affected areas and wait for the situation to normalise. Mr. Bose, ho-wever, insisted that he should visit the field to assess the situation for himself before sending reports the authorities concerned.

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Taking stock: C.V. Ananda Bose meets the displaced families at a shelter home in Malda on Friday, Ava

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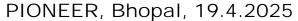
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NHRC, NCW teams visit relief camps to meet WB riot victims

WB Governor interacts with the displaced

MALDA/KOLKATA, Apr 18 (PTI)

TEAMS from the NHRC and NCW on Friday visited Malda relief camps to meet Murshidabad riot victims, even as West Bengal Governor C V Ananda Bose defied Chief Minister Mamata Banerjee's appeal to defer his visit and interacted with the displaced, prompting the TMC to allege political provocation.

During the Governor's visit, inmates of the Parlalpur High School relief camp in School relief camp in Baishnabnagar, Malda — where few hundreds have taken shelter since the April 11-12 clashes staged protests alleging police-imposed censorship. denial of access to visitors and inhumane living conditions'.





NHRC team arrives at Malda station to meet people who have taken shelter in a temporary refugee camp after fleeing violence-hit areas of Murshidabad district in Malda district on Friday. (R) Governor CV Ananda Bose arrives at Malda to visit violence-affected people. (PTI)

on page 8

"This camp feels worse than a prison. Police are not allowing us to meet anyone and narrate our ordeal," a camp resident told reporters.

Bose, who left for Malda this morning despite a request from the CM to postpone his trip "in the interest of maintaining calm," said he wanted to independent-

ly verify ground Read Time & Tide reports.
"I am going to CRIES OF HELP

the field." Bose told reporters before boarding a train from Kolkata.

"I will meet the victims and verify the reports we have received. I will visit hospitals, residences of victims and the relief camps.

Centralforcesand state police are working together to restore normalcy. After meeting

the victims, I will submit my recommendations.

At the camp, the Governor was seen interacting with children and patiently listening to the

grievances of displaced families. Raj Bhawan officials accompanying him took note of the complaints.

Tensions escalated briefly when angry camp residents broke barricades and surrounded district officials, accusing police of not letting them speak

NHRC, NCW teams visit relief.

to the media or meet visiting relatives. Several women alleged harassment by police personnel and said they were being threatened at night to not talk to outsiders, "Police are treating us like criminals. We are being given dry rotis, bananas and stale rice. It is hard to tell whether we are in a refugee camp or a detention centre," a woman at the camp told reporters. In its suo motu cognisance of the violence, the National Human Rights Commission (NHRC) dispatched a fact-finding team to the area and has sought a detailed report from the State Government within three weeks. The NHRC members took note after talking to members of the affected families staying at the camp at the Parlalpur High School. The Commission on Tuesday had

said that it had decided to send a team to conduct an on-thespot inquiry into the incidents, considering the seriousness of the situation. A delegation from the National Commission forWomen (NCW) led bychairperson Vijaya Rahatkar also visited the camp to assess the condition of women displaced by the violence, which erupted during protests against the Centre's amendments to the Wagf (Amendment) Act.

"I am shocked by the condition of women and children here. They were forcibly evicted from their homes and have gone through unimaginable trauma." Rahatkar reportersafterinteracting with campresidents. NCW member Archana Majumdar, accompanying Rahatkar, alleged that women were molested and driven out of their homes.



Rights panels, Guv visit Malda riot camp amid victims' protest

KOLKATA, PTI

Back-to-back visits by two rights panels on Friday, followed by an impact assessment trip by West Bengal Governor CV Ananda Bose to a high school in Malda — now functioning as a relief shelter for several hundred residents displaced by communal violence in Murshidabad — provided the victims with an opportunity to voice their grievances directly to the visiting officials.

The visits also prompted the homeless camp inmates to stage a protest against local police alleging 'confinement like prisoners'.

Teams from the National Human Rights Commission (NHRC) and National Commission for Women (NCW) on Friday visited the Parlalpur High School relief camp in Baishnabnagar, Malda, to meet the Murshidabad riot vic-



West Bengal Governor CV Ananda Bose arrives at the Malda Town railway station on Friday. PTI

tims, even as Governor Bose defied Chief Minister Mamata Banerjee's appeal to defer his visit and interacted with the displaced, prompting the TMC to allege political provocation.

Bose assured the victims of taking 'proactive action' to redress their grievances.

"I met the family members who are in the camp here. I listened to their grievances and understood their feelings. They have briefed me in detail and also told me what they wanted. There will certainly be some proactive action taken," Bose said after the meeting.

Tension escalated briefly during Bose's visit to the school when angry camp residents broke barricades and surrounded district officials, accusing police of not allowing them to speak to the media or meet relatives.

"This camp feels worse than a prison. Police are not allowing us to meet anyone and narrate our ordeal," a camp resident told reporters.

Several women alleged harassment by police personnel. "Police are treating us like criminals. We are being given dry rotis, bananas and stale rice. It is hard to tell whether we are in a refugee camp or a detention centre," a woman at the camp told reporters.

In its suo motu cognisance of the violence, the NHRC fact-finding team took note after talking to members of the affected families staying at the Parlalpur High School camp.

The NCW delegation, led by chairperson Vijaya Rahatkar, also visited the camp to assess the condition of women displaced by the violence.

"I am shocked by the condition of women and children here. They were forcibly evicted from their homes and have gone through unimaginable trauma," Rahatkar said.



Guv meets refugees in Bengal's riot-hit areas; TMC says reckless

Joydeep Thakur and Sreyasi Pal

letters@hindustantimes.com

KOLKATA/BERHAMPORE: West Bengal Governor CV Ananda Bose on Friday met some refugees from riot-hit Murshidabad district at a government relief camp in the neighbouring Malda district, a move the state's ruling Trinamool Congress party termed as "reckless".

Bose, on Saturday, is likely to visit the areas in Murshidabad where communal clashes erupted last week during protests again the newly-enforced Waqf law, Raj Bhavan officials said. Separate teams of the National Human Rights Commission and the National Commission for Women also visited the camp at a school in Baishnabnagar.

naonagar.
West Bengal chief minister
Mamata Banerjee had on Thursday urged the governor to defer
his trip after Bose made it clear
he would visit the areas rocked
by violence last week following a
meeting with a group affected by
the riots. On Friday, however,
Bose reached Malda by train and
spoke to the refugees at the
camp in the evening.

"They want justice. It is our duty to see that justice is given to them. Peace and harmony will be re-established. This visit is to know what is happening in the field...After this I will file my

report," Bose said.
"After speaking to the people I felt that one section of the community was trying to intimidate another section. All steps will be taken to stem the rot of violence and corruption," he added.

Referring to Banerjee's appeal, he said: "The request of

Referring to Banerjee's appeal, he said: "The request of my Constitutional colleague will be respected. I will take that into account when I visit the field."

On Friday police said that normalcy was returning to the riothit areas in Murshidabad where three people were killed in the violence. Officials said that around 70% of the shops in Samserganj and Suti have reopened and at least 85 people who fled to Malda have returned home. Internet services were also restored in Samserganj and Suti.

But a section of the inmates of the relief camp, which hosts around hosts around 170 refugees, said that they were being forced to leave the camp and

TMC has no right to be in power: Scindia

INDORE: Union minister Jyotiraditya Scindia on Friday targeted the ruling TMC over the recent violence in West Bengal, saying that it has no justification to remain in power as it "failed to maintain peace".

maintain peace".

"A state government which can't ensure peace in the state does not have the right to stay in power," said the Union minister of communications and development of northeastern region.

Scindia also chaired a meeting with Manipur governor Ajay Kumar Bhalla in Imphal during which officials gave a detailed presentation about the status of various projects being implemented in the state. 'I had a very successful meeting with the governor of Manipur. In the two-hour meeting, there was a detailed discussion on the development work of Manipur,' Scindia said.

return to their villages.

A senior police officer said the allegations were baseless, pointing out the BSF has been deployed. "They need to move out as the camp has been set up in a school Classes need to resume," said the officer.

The governor's visit triggered more criticism by the ruling TMC while the opposition BJP took on the chief minister.

"What the governor did was a reckless move. The chief minister didn't go to the spot herself. But he didn't listen. It is a part of a bigger political game," said Trinamool leader Kunal Ghosh.

"Had it been Hathras or Manipur, the chief minister would have immediately sent a team. But of something happens in the state, she doesn't want the opposition to visit the spot. She doesn't want the truth to come out," said Agnimitra Paul, BJP legislator and the party's state general secretary, told media.



West Bengal governor CV Ananda Bose meets the families affected by the Murshidabad violence at a shelter in Malda on Friday.

Cops attacked, houses torched: Bengal govt in report to Cal HC

Tanmay Chatterjee

letters@hindustantimes.com

KOLKATA: While Murshidabad district remained in focus, the West Bengal government told Calcutta high court on Thursday that communal violence took place in South 24 Parganas and Hooghly districts as well during protests against the Waqf (Amendment) Act.

Measures were taken to restore order during "communal violence in Samserganj, Suti, Dhuliyan under Jangipur police district, Amtala under Diamond Harbour police district and Champdani under Chandannagar police commissionerate following protests against the Waqf (Amendment) Act, 2025," says a summary report prepared by additional director general of police (law and order) Jawed Shamim. HT saw a copy.

It said 315 people were arrested in the three districts till Thursday.

Although no death was reported from Diamond Harbour in South 24 Parganas and Chandannagar in Hooghly district, the violence claimed three lives in Murshidabad.

A report by Ananda Roy,

315 PEOPLE HAVE BEEN ARRESTED IN 3 DISTRICTS SO FAR, ACCORDING TO THE REPORT

superintendent of police, Jangipur, was also filed on Thursday before the division bench of justices Soumen Sen and Raja Basu Chowdhury who heard five petitions demanding, among others, probe by NIA

probe by NIA.

Lawyer Priyanka Tibrewal, who filed the first petition, was allowed to argue for the other petitioners, including BJP leader Suvendu Adhikari.

The Jangipur SP's report, a copy of which was seen by HT, has not named any police officer or citizen. It says that on April 12 "a part of the unruly mob vandalized, looted and torched many private shops, temples and houses etc. at several places in Dhuliyan town of Samserganj police station area."

The report says that on April 12, "a mob gathered near Kanchantala Masjid and tried to vandalize some houses of Hindu families in Ghoshpara. Police warned the mob but no fruitful result came out and suddenly the mob attacked police personnel." It says there were "violence, arson and looting" at various parts of Betbona, Digri, Ratanpur and Jain colony and "Two persons were killed by the miscreants at Jafrabad under Samsergani police station."

serganj police station."

The SP has said that the violence started on April 8 when a crowd of around 8,000-10,000 people assembled at Umarpur in Raghunathganj police station area and blocked NH-12 to stop movement of vehicles.

Hours later, the Calcutta high court heard a petition by BJP's Suvendu Adhikari on the night of April 12 and ordered deployed of Central paramilitary forces in Murshidabad.

Reacting to the police report, Bengal BJP's chief spokesperson Samik Bhattacharya said chief minister Mamata Banerjee is projecting a different picture.

"Banerjee is saying that BSF helped miscreants sneak in from Bangladesh and engineer the riots whereas her police officials are arresting local people for the attacks. Their report says temples and homes of Hindus were attacked. Banerjee should resign," said Bhattacharya.



West Bengal Governor meets Murshidabad violence victims

Bose says the purpose of the visit is to establish normalcy; Chief Minister Mamata Banerjee had urged him to postpone his visit; NHRC and NCW teams also speak to victims at Malda relief camp

Shiv Sahay Singh KOLKATA

eams from the National Human Rights Commission (NHRC) and National Commission for Women (NCW), as well as West Bengal Governor C.V. Ananda Bose, visited Malda district on Friday to meet people affected by the recent violence in Murshidabad district.

Hundreds of people had taken shelter in a school in Malda after fleeing from violence in the Dhulian and Samsherganj areas of Murshidabad on April 11 and 12. Chief Minister Mamata Banerjee had urged the Governor not to visit the violence-affected areas and wait for the situation to normalise. Mr. Bose, however, insisted that he should visit the field to assess the situation for himself before sending reports authorities the concerned.

"The purpose of my visit is to establish normalcy



Taking stock: C.V. Ananda Bose meets the displaced families at a shelter home in Malda on Friday. ANI

and ensure peace in the society," Mr. Bose told journalists. "What has happened should never happen in West Bengal," he said, adding that steps should be taken to ensure that the people return to their homes.

While the Governor met people in the relief camp, a group of protesters asked why reporters had not been allowed inside in the camp with him. The NHRC had taken suo motu cognisance of the violence at Murshidabad and the members of the NHRC team spoke to families taking shelter in the Parlalpur High School in Malda. The NCW delegation, led by Vijaya Kishore Rahatkar, also met the families affected.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Ms. Rahatkar told media persons while leaving for Kolkata. The NCW team is expected to visit Murshidabad on Sunday.

'Fomenting trouble'

The Governor's visit and the presence of members of the NCW and NHRC in Malda evoked a strong response from the leaders of the ruling Trinamool Congress, who accused the Governor of acting in an "irresponsible manner".

"When the CM had requested him, he should have honoured it. But his intention is to create tensions in the area and create trouble. The NCW and NHRC teams are also visiting the area to help the BJP foment more trouble, and they don't want restoration of normalcy in the area," Trinamool Congress MP Sougata Roy said.



CAMP VISIT | Bose listens to grievances while TMC accuses him of stoking tension in the volatile state even as BJP hits back at the ruling party, alleging it was shielding culprits

WB Guv defies Didi, meets riot victims as parties cross swords

Agencies MALDA/KOLKATA

West Bengal governor CV Ananda Bose on Friday defied chief minister Mamata Banerjee's appeal to defer his visit to violence-hit areas and interacted with the displaced, prompting the ruling TMC to allege political provocation as the state grappled with turmoil over protests against the new Waqf law.

At the Parlalpur High School relief camp in Baishnabnagar, Malda, Bose interacted with children and listened to the grievances of the displaced families. "The women said miscreants came and attacked their houses, looted their property and they were forcible evicted," he said after the meeting.

Teams from NHRC and NCW also visited Malda relief camps on Friday to meet Murshidabad riot victims

The visits triggered political squabbling with TMC alleging that they were aimed at stoking tension in the already-volatile region. "When the CM had requested him to delay the visit, the governor should have honoured that. His actions show an intent to cre-



West Bengal Governor CV Ananda Bose meets the families affected by the Murshidabad violence at a shelter home in Malda on Friday

ate unrest. The NCW and NHRC visits are also politically driven to help the BJP destabilise the situation," senior TMC MP Sougata Roy

Countering him, BJP state president and Union minister Sukanta Majumdar accused the TMC of shielding those behind the violence for vote-bank politics. "The TMC is panicking because these visits might expose their nexus with the rioters. They

are appeasing miscreants for political gains," he said.

Before leaving Kolkata for Malda in the morning despite a request from the CM to postpone his trip "in the interest of maintaining calm," Bose said he wanted to independently verify ground reports. "I am going to the field. I will meet the victims and verify the reports we have received. I will visit hospitals, residences of victims and the relief camps. Central

forces and state police are working together to restore normalcy. After meeting the victims, I will submit my recommendations." he said.

NHRC members also took note after talking to members of the affected families staying at the camp. A delegation from NCW led by chairperson Vijaya Rahatkar also visited the camp to assess the condition of women displaced by the violence.

Not allowed to move freely: Camp inmates

PTI KOLKATA

> Displaced people sheltered at a camp set up on a school premises in West Bengal's Malda district on Friday alleged that they were being kept "confined" and not allowed to leave the campus or communicate with their relatives.

The displaced people, originally from the violence-hit Murshidabad district, fled to Malda seeking safety.

"We have been confined by police here and cannot move freely," alleged one of the camp inmates.

"We are not allowed to go out or interact with our relatives here. We do not know why the media is not allowed inside when the Governor is here and talking to us. We want the world to know about our talks with him," the inmate alleged.

However, neither the district administration nor police responded when pointed to the allegations of the displaced people.



MEA slams Dhaka over Bengal violence remark

India said Bangladesh should focus on protecting rights of its own minorities

NEW DELHI: India on Friday rejected remarks by Bangladeshi officials on violence in West Bengal and asked Dhaka to focus on protecting the rights of its minorities instead of indulging in "virtue signalling".

ling".

"We reject the remarks made by the Bangladesh side with regard to the incidents in West Bengal," External Affairs Ministry (EAM) spokesperson Randhir Jaiswal said.

"This is a barely disguised and disingenuous attempt to draw a parallel with India's concerns over the ongoing persecution of minorities in Bangladesh where the criminal perpetrators of such acts continue to roam free," he said.

Jaiswal was responding to media queries regarding comments made by Bangladesh officials on the developments in West Bengal. "Instead of making unwarranted comments and indulging in virtue signalling, Bangladesh would do better to focus on protecting the rights of its own minorities," he said.

, on Thursday called on New Delhi and the West Bengal government to take "all steps to fully protect the minority Muslim population". "We condemn attacks on Muslims causing loss of lives and properties," he had said. "We urge the government of India and West Bengal to take all steps to fully protect the minority Muslim population," Alam had said.

Guv visits violence-hit areas

Despite Chief Minister Mamata Banerjee requesting him to postpone his visit to the violence-hit Murshidabad dis-



Security personnel keep vigil after violence in Murshidabad in which three people were killed. PIC/PTI

trict, West Bengal Governor C V Ananda Bose on Friday left for Malda where he is likely to meet the victims of the riot who fied there.

"I am going to the field," Bose told reporters while leaving for Malda. A senior official at the Raj Bhavan said that Bose might also be visiting Murshidabad later in the

Three persons were killed in communal violence in the Shamsherganj, Suti, Dhulian and Jangipur areas of Murshidabad district having a Muslim majority population during protests against the Waqf

and 12. Several people fearing for their lives fied to the neighbouring Malda district and have taken shelter there.

Paramilitary forces, along with the state police, have been deployed in the riot-affected areas of the district, from where 274 people have been arrested so far for their alleged involvement in vandalism and rioting.

NHRC visits relief camp

An NHRC team on Friday visited a relief camp in Malda to meet those displaced by the Murshidabad riots.

ing protests against the Waqf The NHRC team visited (Amendment) Act on April 11 the Par Lalpur High School

'We urge the government of India and West Bengal to take all steps to fully protect the minority Muslim population'

Shafiqui Alam, the press secretary to Bangladesh Chief Advisor Muhammad Yunus in Malda, where hundreds of displaced persons have taken shelter since communal clashes erupted in Murshidabad on April II and 12 during protests.

The Commission, which took suo motu cognisance of the violence, said it decided to send a fact-finding team in view of the "seriousness of the situation" and has sought a detailed inquiry report within three weeks.

Several residents, fearing for their lives, have fled to neighbouring Malda and are now living in makeshift relief camps.

Meanwhile, the National Commission for Women (NCW) chairperson Vijaya Rahatkar also began a two-day tour of Malda and Murshidabad on Friday to assess the impact of the violence on women and inspect rehabilitation efforts.



MURSHIDABAD VIOLENCE

Gov Bose meets riot-hit people at Malda camp: 'They will get justice'

Likely to visit Murshidabad today; TMC says 'intented to create unrest'

RAVIKBHATTACHARYA MALDA, APRIL 18

DEFYING CHIEF Minister Mamata Banerjee's plea, West Bengal Governor CV Ananda Bose on Friday reached Malda and visited a temporary relief camp where people from violence-hit Murshidabad have taken shelter since last week's clashes that left three persons dead and several policemen injured.

Teams of the National Human Rights Commission (NHRC) and the National Commission for Women (NCW) also visited Malda's Parlalpur High School, which has been converted into a relief camp. At the Malda shelter, the Governor spent nearly two hours interacting with men, women and children.

"Ilistened to their grievances and understood their feelings. They briefed me in detail and told me what they wanted. There will certainly be some proactive action," Bose said.

"They told me that goons entered their homes, assaulted them and their family members, looted, and then set fire to their houses. They all said they want to return to their homes. But they sought protection. They want a secure environment," the Governor told mediapersons. "They need new houses as their homes have been reduced to ashes and ransacked. They want



Bengal Governor CV Ananda Bose on a train to Malda, Friday.

a proper livelihood...They all demanded that a permanent BSF camp be set up in the area for their security," Bose added.

"Iassured them that they will get justice. I will take up the matter both with the state government and the Centre. Now, we all must try to restore normalcy. Will try for a permanent solution and do whatever is required," the Governor said.

Sumati Mondol, who took shelter at the school after fleeing from her home in the Bedbona area of Dhulian municipality, said she urged the Governor to set up a permanent BSF camp in the violence-hit areas.

"We told him (the Governor) indetail what happened on April 11 and April 12. We told him that the police are pressuring us to leave the school shelter. We are not allowed to meet our relatives from outside. This is like a prison. But we still refused to go. Where will we go? Our houses are damaged. Today, there is Central force, but when they will not be there, who will save us? We appealed to him to set up a permanent camp of the BSF in the

area," Mondol said.

On his way to Malda on a train, the Governor, while interacting with mediapersons, said: "The cult of violence is a reality in Bengal. We have two cancerous growths on the body politic of West Bengal — one is violence, and the other is corruption."

Raj Bhavan sources said the Governor may visit violence-hit areas of Murshidabad Saturday.

On Thursday, after he publicly announced his plan to visit violence-hit areas in Murshidabad, Chief Minister Banerjee made a public appeal to him to defer his visit.

The ruling TMC on Friday alleged that the visit was "aimed at stoking tension". "His actions show an intent to create unrest. The NCW and NHRC visits are also politically driven to help the BJF destabilise the situation," senior TMC MP Sougata Roy alleged.

BJP state chief and Union Minister Sukanta Majumdar accused the TMC of shielding those behind the violence for votebank politics. So far, over 274 people have been arrested in connection with the violence.





हालात का जायजा लेकर केंद्र को भेजेंगे रिपोर्ट : राज्यपाल

मुर्शिदाबाद हिंसा

एजेंसियां, मालदा/कोलकाता

पश्चिम बंगाल के मुशिंदाबाद में हिंसा को लेकर राज्यपाल सीवी आनंद बोस ने सख्त रुख अपनाया है. उन्होंने कहा है कि मुशिंदाबाद या मालदा में हुई हिंसा को कभी बर्दाश्त नहीं किया जा सकता. बोस ने हिंसा प्रभावित क्षेत्रों में पीड़ितों से मुलाकात से पहले यह बयान दिया. इसके बाद राज्यपाल मालदा पहुंचे. यहां उन्होंने राहत शिविर में जाकर हिंसा के पीड़ितों से मुलाकात की. राज्यपाल के राहत शिविर में पहुंचते ही अफरा-तफरी मच गयी. स्थानीय लोग राज्यपाल से मिलना चाहते



कोलकाता स्टेशन पर पत्रकारों से बात करते प बंगाल के राज्यपाल सीवी आनंद बोस .

थे, लेकिन पुलिस ने उन्हें रोक दिया, जिससे अफरा-तफरी मची. राज्यपाल बोस ने कहा कि मैंने शिविर में रह रहे परिवार के सदस्यों से मुलाकात की. मैंने उनसे विस्तृत चर्चा की. मैंने उनकी शिकायतें सुनीं और उनकी भावनाओं को समझा. उन्होंने मुझे यह भी बताया कि वे क्या चाहते हैं, निश्चित रूप से, सक्रिय

एनएचआरसी टीम ने राहत शिविर का किया दौरा

एनएचआरसी के एक दल ने शुक्रवार को मालदा पहुंच कर उन लोगों से मुलाकात की, जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर अस्थायी शिविर में शरण ली है. राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर ने भी महिलाओं पर हिंसा के प्रभाव का आकलन करने व पुनर्वास प्रयासों का निरीक्षण करने के लिए मालदा और मुर्शिदाबाद का दो दिनी दौरा शरू किया.

कार्रवाई की जायेगी. महिलाओं ने बताया कि उन्हें धमकाया गया, बदमाश उनके घरों में घुस आये और मारपीट की गयी. अपशब्दों का प्रयोग किया गया.



डरी हुई हैं मुर्शिदाबाद की हिंसा पीड़ित महिलाएं

राज्य ब्यूरो, जागरण 🏻 कोलकाता : चार सदस्यीय राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) व तीन सदस्यीय राष्ट्रीय महिला आयोग (एनसीडब्ल्यू) की टीम ने शुक्रवार को मालदा के वैष्णवनगर स्थित पार लालपुर स्कूल का दौरा किया और विस्थापित लोगों से बात की। एनसीडब्ल्यू की अध्यक्ष विजया रहाटकर ने मुर्शिदाबाद जिले के धुलियान के मंदिरपारड़ा और शमशेरगंज में सांप्रदायिक अशांति के दौरान महिलाओं से छेडछाड के संबंध में पीडिताओं से बात की। कहा कि महिलाओं के खिलाफ अत्याचार किए गए हैं, जो स्वीकार्य नहीं है। महिलाएं डरी हुई हैं।

रहाटकर ने कहा कि हिंसा के कारण सैकडों महिलाएं अपना घर छोड़ने को मजबूर हो गईं। एनसीडब्ल्यू प्रमुख ने मुर्शिदाबाद एवं मालदा के जिला मजिस्ट्रेट, पुलिस अधीक्षक और अन्य वरिष्ठ अधिकारियों से भी मुलाकात की। महिला आयोग की प्रतिनिधियों ने शमशेरगंज के जाफराबाद में हिंसा में मारे गए हरगोविंद दास और चंदन दास के परिजनों से भी मुलाकात की। इसके अलावा हाई कोर्ट के निर्देश पर हिंसा से प्रभावित लोगों के पुनर्वास की सुविधा के लिए गठित समिति के सदस्यों ने हिंसा पीडितों से बात की। समिति में एनएचआरसी, पश्चिम बंगाल मानवाधिकार आयोग और राज्य कानूनी सेवा प्राधिकरण के सदस्य शामिल हैं।



- पीड़ितों से मिले एनएचआरसी व महिला आयोग टीम के सदस्य
- मालदा में लालपुर स्कूल जाकर हिंसा के पीड़ितों से की बातचीत

>> बंगाल के मालदा में शुक्रवार को राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर ने मुर्शिदाबाद हिंसा पीड़ितों से मिलकर उनकी व्यथा सुनी

एएनआइ

पीड़ितों से मिले राज्यपाल,कहा-हिंसा को बर्दाश्त नहीं किया जाएगा

राज्यपाल सीवी आनंद बोस ने भी शुक्रवार को मालदा के वैष्णवनगर स्थित पार लालपुर स्कूल का दौरा किया व मुर्शिदाबाद हिंसा के पीड़ित शरणार्थियों से बात की। पीड़ितों से मुलाकात के बाद राज्यपाल ने कहा कि बंगाल में दो बड़ी समस्याएं पनप रही हैं, हिंसा और भ्रष्टाचार, जिसे बर्दाश्त नहीं किया जाएगा। राज्यपाल बोस ने कहा कि वह पूरी स्थित पर नजर रखे हुए हैं और राज्य और केंद्र सरकार के साथ लगातार संपर्क में हैं। कहा कि हम शांति और सामान्य स्थिति को स्थापित करने के लिए हरसंभव कदम उढ़ाएंगे। केंद्रीय बलों की तैनाती के बाद से शिकायतों में काफी कमी आई है। कोशिश की जाएगी कि बीएसएफ यहां तीन महीने तक रहे। राहत कार्य में तेजी लाने के लिए अंतरराष्ट्रीय संगठन रेड क्रास से समर्थन का अनुरोध किया है। राज्यपाल शनिवार को मुर्शिदाबाद के हिंसाग्रस्त इलाकों का दौरा करेंगे।



मालदा में शुक्रवार को राज्यपाल सीवी आनंद बोस ने मुर्शिदाबाद हिंसा के पीड़ितों से मिलकर उनकी व्यथा सुनी 🌑 एएनआइ

विहिप ने की राष्ट्रपति शासन की मांगः विश्व हिंदू परिषद (विहिप) के अध्यक्ष आलोक कुमार ने शुक्रवार को मुर्शिदाबाद में हुई हालिया सांप्रदायिक हिंसा को दुर्भाग्यपूर्ण बताया व राज्य में राष्ट्रपति शासन लगाने की मांग की। उन्होंने देशव्यापी विरोध प्रदर्शन की घोषणा की। विहिप

कार्यकर्ता जिला मुख्यालयों में प्रदर्शन करेंगे और जिला प्रशासन को ज्ञापन सौंपकर राज्य में राष्ट्रपित शासन की मांग करेंगे। तृणमूल सांसद कल्याण बनर्जी ने हिंसा के संबंध गंभीर आरोप लगाते हुए कि भाजपा व केंद्रीय गृह मंत्री अमित शाह ने दंगा कराने की साजिश रची। बहरमपुर के टीएमसी सांसद यूसुफ पठान की आलोचना के बीच टीएमसी के स्थानीय नेताओं ने कहा कि उन्होंने पठान से जल्द ही दौरा करने का आग्रह किया है। बता दें कि वक्फ कानून के खिलाफ 11-12 अप्रैल को मुशिंदाबाद में हिंसा भड़क उठी थी।



तृणमूल ने की एनएचआरसी टीम के मालदा दौरे की निंदा

संवाददाता, कोलकाता

शुक्रवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के एक दल ने मालदा में उन लोगों से मुलाकात की, जिन्होंने मुर्शिदाबाद के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शरणार्थी शिविर में शरण ली है. एनएचआरसी दल के मालदा दौरे को लेकर तृणमूल कांग्रेस की ओर से आलोचना की गयी है.

राज्य की उद्योग मंत्री व तृणमूल नेता डॉ शशि पांजा ने आरोप लगाया कि राज्य की छवि खराब करने के लिए ही एनएचआरसी का दल यहां पहुंचा है. उन्होंने आगे कहा "मुशिंदाबाद में हुई घटना को लेकर राज्य की छवि खराब करने के लिए राष्ट्रीय मानवाधिकार आयोग की टीम आयी है : डॉ शशि पांजा

मुख्यमंत्री ममता बनर्जी व प्रशासन ने समुचित कदम उठाया है. पिछले कुछ वर्षों में कई बार देखा गया है कि राज्य में कुछ भी होने पर आयोग की टीम को राज्य में भेजा जाता है.

इसके पीछे राजनीतिक उद्देश्य है. यह कहना गलत नहीं होगा. यदि एनएचआरसी यह चाहती है कि किसी के मानवाधिकार का उल्लंघन नहीं हो, तो उन्हें पहले मणिपुर जाना चाहिए. पश्चिम बंगाल के मानवाधिकार आयोग की अनदेखी भी सही नहीं है."



मुआयना. मालदा में हिंसा पीड़ितों से मिले गवर्नर , आज जा सकते हैं मुर्शिदाबाद भी

राज्य में ऐसी हिंसा बर्दाश्त नहीं, की जायेगी सक्रिय कार्रवाई : राज्यपाल

एजेसियां, कोलकाता/मालदा

राज्यााल सीवी आनंद बोस सुक्रवार को मालदा पहुंचे और मुशिदाबाद हिंसा के बाद प्रभावित क्षेत्रों से भाग कर आये लोगों से मुलाकात की, जो वहां एक अस्थायी शरणार्थी शिविर में शरण लिये हुए हैं. राज्यपाल दौरा स्थिगत करने के मुख्यमंत्री ममता बनजीं के अनुरोध को दरिकनार करते हुए शुक्रवार को ट्रेन से मालदा पहुंचे. उन्होंने कहा कि राज्य में ऐसी हिंसा बर्दाश्त नहीं की आधासन देवा कि उनकी शिकायतों के समाधान के लिए 'सक्रिय कार्रवाई' की जायेगी.

राज्यपाल ने वैष्णवनगर के परलालपुर हाइस्कूल स्थित शरणार्थी शिवर में शरण लिये बच्चों, महिलाओं और पुरुषों से बात की. राज्यपाल ने शरण लिये लोगों से मुलाकात के बाद कहा : मैंने यहां शिविर में रह रहे परिवार के सदस्यों से मुलाकात की. मैंने उनकी शिकायतें सुनीं और उनकी भावनाओं को समझा. उन्होंने मुझे विस्तार से जानकारी दी और यह भी बताया कि वे क्या चाहते हैं. निश्चत रूप से कुछ सिक्रय कार्रवाई की जायेगी. विस्थापित लोग मूल रूप से हिंसा प्रभावित मुशिंदाबाद जिले के रहने वाले हैं, जो सुरक्षा की तलाश में पड़ोसी मालदा जिले में आये हैं.

देखें पेज 02 भी



मालदा टाउन स्टेशन पर टेन से उतरने के बाद पीड़ितों से मिलने जाते राज्यपाल .

केंद्र सरकार को मेजूंगा अपनी रिपोर्ट : राज्यपाल

इससे पहले, राज्यपाल ने मालवा के लिए ट्रेन में सवार होने से पहले कौलकाता में संवाददाताओं से कहा : मैं (हिंसा प्रभावित) क्षेत्र में जा रहा हूं. उन्होंने कहा : मैं पीड़ितों से मिलूगा, हिंसा प्रभावित क्षेत्र से प्राप्त रिपोर्ट की पुष्टि करूगा, अस्पतालों, पीड़ितों के आवारों और राहत शिविरों का दौरा करूगा. राज्य पुलिस और केंद्रीय बल साथ मिलकर काम कर रहे हैं और स्थित जिल्द ही सामान्य हो जायेगी. दौरे के बाद, मैं अपनी सिफारिशें भेजूंगा. बोस शानवार को मुशिंदाबाद का दौरा कर सकते हैं . मुशिंदाबाद जिले के शमशेरगंज, सूटी, बुलियान और जंगीपुर इलाकों में, वक्क (संशोधन) अधिनियम के खिलाफ 11 और 12 अप्रैल को हए प्रदर्शनों के दौरान भड़की सांप्रदायिक हिंसा में तीन की मीत हो गयी थी.

एनएचआरसी व एनसीडब्ल्यू के सदस्य भी राहत शिविरों में रह रहे हिंसा पीडितों से मिले. दी सांत्वना

कोलकाता/ मालदा. मुशिंदाबाद से विस्थापित लोगों को मालदा के वैष्णवनगर में राहत शिविरों में रखा गया है. शुक्रवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) व राष्ट्रीय महिला आयोग (एससीडब्ल्यू) की दो अलग—अलग टीमों ने पीड़ितों से मुलाकात की. एनएचआरसी ने हाल में मुशिंदाबाद में ववफ (संशोधन) अधिनियम के विरोध में भड़की हिसा का स्वतः संज्ञान लिया था. एनएचआरसी सदस्यों ने मालदा के परलालपुर हाइ स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की. आयोग ने कहा कि उसने 'स्थिति की



पीडितों को सांत्वना देती राष्ट्रीय महिला आयोग की अध्यक्ष.

गंभीरता' को देखते हुए एक तथ्यान्वेषी दल भेजने का फैसला किया है और तीन सप्ताह के भीतर एक विस्तृत जांच रिपोर्ट मांगी है. वहीं, एससीडब्ल्यू की अध्यक्ष विजया रहाटकर ने भी पीड़ितों से मुलाकात की.

उन्होंने कहा : आयोग ने बंगाल में हुई बेहद परेशान करने वाली घटना को गंभीरता से लेते हुए इसका खत : संज्ञान लिया है और हिसा की जांच के लिए एक जांच समिति गठित की है , उन्होंने कहा कि धुलियान के मंदिरपाड़ा व शमशेरगंज में सांप्रदायिक अशांति के दौरान कई महिलाओं के साथ छेड़छाड़ की भयानक घटनाएं हुई .

एसआइटी ने किया मुर्शिदाबाद के हिंसा प्रभावित इलाकों का दौरा कोलकाता. मुशिंदाबाद में हाल ही में हुई हिसक घटनाओं की जांच के लिए पश्चिम बंगाल पुलिस व सीआइडी के सदस्यों को लेकर गठित 11 सदस्यीय स्पेशल इंवेस्टिगेशन टीम। एसआइटी) के सदस्य शुक्रवार को हिसा प्रभावित इलाकों में पहुंचे. इस दौरान वे कई इलाकों में गये व आवश्यक नमूने एकत्रित किये. यह टीम उस पुलिस फांडी में भी गयी, जहां हमलावरों ने तोड़फोड़ की थी. इस फांडी का काफी देर तक निरीक्षण किया गया. वहां से भी नमूने एकत्रित किये गये. आसपास लगे सीसीटीवी कैमरों को जो नुकसान पहुंचाया गया था, उनकी तस्वीरें भी ली गयीं. आसपास रहनेवाले लोगों से वारदात वाले दिन के संबंध में उनके बयान भी लिये गये. टीम में शामिल सदस्यों ने बताया कि जांच करने के बाद हिंसक गतिविधियों में शामिल विद्वित आरोपियों के खिलाफ सबूत इकट्ठा कर उन्हें कड़ी सजा दिलाने का प्रयास किया जायेगा.



प. बंगाल के राज्यपाल और सरकार के बीच हिंसाग्रस्त क्षेत्र के दौरे को लेकर टनी

मुर्शिदाबाद पर सियासी संग्राम

मालदा/कोलकाता, एजेंसी।
पश्चिम बंगाल के मुर्शिदाबाद में हुई
हिंसा को लेकर सियासी संग्राम छिड़
गया है। इस मामले में राज्यपाल और
राज्य सरकार के बीच ठन गई है। हिंसा
की घटनाओं की राज्यपाल सीवी
आनंद बोस ने कड़ी निंदा की है।
शुक्रवार को उन्होंने कहा कि राज्य में
इस तरह की घटनाओं को भी कभी
बर्दाश्त नहीं किया जा सकता।

मालदा में हिंसा प्रभावित क्षेत्रों में पीड़ितों से मिलने जाते समय बोस ने इन घटनाओं का जिक्र किया। उनके इस दौर पर तृणमूल ने अशांति को भड़काने का प्रयास करने का आरोप लगाया।दौर पर निकलने के दौरान बोस ने कहा, पिछले दिनों मुर्शिदाबाद और मालदा जो कुछ हुआ है, वह कभी नहीं होना चाहिए था। बंगाल की सड़कों पर फैली हिंसा पर रोक लगनी चाहिए थी। उनके मुताबिक, बंगाल में विभिन्न स्थानों पर हिंसा अपने भयावह रूप में सामने आ रही है। हिंसा की संस्कृति को खत्म करना होगा और ताबुत में आखिरी कील ठोकनी होगी।यह एक ऐसा कार्य है, जो बंगाल में शांति और सौहार्द्र बनाए रखने के लिए जरूरी है। मालदा के लिए ट्रेन से गए बोस ने कहा, वह दंगा पीड़ितों से मिलने और प्रभावित क्षेत्र की सूचनाओं की पुष्टि करने के लिए जा रहे हैं। एक मिशन मोड के तौर पर हिंसा के खिलाफ लड़ने के लिए यह जरूरी कदम है।

बांग्लादेश को नसीहत पेज 17

राज्यपाल बोस बोले, बंगाल में हिंसा की घटना बर्दाश्त नहीं कर सकते



मालदा में हिंसा प्रभावितों से शुक्रवार को महिला आयोग की टीम भी मिलने पहुंची।

के करीब लोगों की मौत
मुर्शिदाबाद में दो दिन हुई
हिंसा में हुई थी
सौ के करीब लोगों की
हिंसा के आरोप में अब
तक हुई गिरफ्तारी

दौरे पर टीएमसी-भाजपा भिड़े

कोलकाता। हिंसाग्रस्त क्षेत्र का दौरा करने निकले राज्यपाल बोस, राष्ट्रीय महिला आयोग टीम की तृणमूल कांग्रेस ने आलोचना की। टीएमसी ने राजनीतिक लाभ के लिए हालात अस्थिर करने के प्रयास का आरोप लगाया। भाजपा ने कहा कि टीएमसी घबराई हुई है। तृणमूल सांसद सौगत रॉय ने कहा, जब मुख्यमंत्री ने राज्यपाल से अनुरोध किया था तो उन्हें इसका सम्मान करना चाहिए था।

बंगाल सरकार अमन-चैन बनाने में नाकाम : सिंधिया

इंदौर। बंगाल में हिंसा को लेकर सत्तारुढ़ तृणमूल कांग्रेस पर केंद्रीय संचार मंत्री ज्योतिरादित्य सिंधिया ने निशाना साधा। सिंधिया ने कहा, बंगाल सरकार अमन-चैन कायम करने में नाकाम रही है और इसका सत्ता में रहने का कोई औचित्य नहीं है।

विहिप का प्रदर्शन आज

कोलकाता। विश्व हिंदू परिषद ने कहा है कि वह शनिवार को देशव्यापी प्रदर्शन कर मुर्शिदाबाद हिंसा को लेकर बंगाल में राष्ट्रपति शासन की मांग करेगी। विहिप अध्यक्ष आलोक कुमार ने कहा कि देशभर के हर जिला मुख्यालय में संगठन सदस्य, समर्थक मुर्शिदाबाद हिंसा के विरोध में धरना देंगे।

शिविर छोड़ने का दबाव

मालदा पार लालपुर शिविर में शुक्रवार को तनाव जैसे हालात हो गए, जब शरणार्थियों ने जिला अधिकारियों को घेर लिया। आरोप लगाया कि उन पर शिविर छोड़ने का दबाव बनाया जा रहा है। एक व्यक्ति ने आरोप लगाया कि यहां जेल जैसे हालात हैं। यहां व्यवस्था ठीक नहीं है। हमें वे घर वापस जाने के लिए मजबूर कर रहे हैं, लेकिन वह क्षेत्र अभी भी असुरक्षित है।

मालदा पहुंचा मानवाधिकार आयोग

नई दिल्ली। राष्ट्रीय मानवाधिकार आयोग के एक दल ने शुक्रवार को पश्चिम बंगाल के मालदा पहुंचकर पलायन वाले लोगों से मुलाकात की। मुशिंदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में लोगों ने शरण ली है। एनएचआरसी ने हिंसा का स्वतः संज्ञान लिया था। इसके सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। आयोग ने कहा कि उसने स्थिति की गंभीरता को देखते हुए एक तथ्यान्वेषी दल भेजने का फैसला किया है और तीन सप्ताह के भीतर एक विस्तृत जांच रिपोर्ट मांगी है।

एनसीडब्ल्यू ने जाना महिलाओं का हाल

नई दिल्ली। राष्ट्रीय महिला आयोग (एनसीडब्ल्यू) की अध्यक्ष विजया रहाटकर ने भी शुक्रवार को मालदा और मुर्शिदाबाद का दो दिवसीय दौरा शुरू किया। रहाटकर महिलाओं पर हिंसा के प्रभाव का आकलन करने और पुनर्वास प्रयासों का निरीक्षण करने पहुंची। उन्होंने वहां पीड़ितों से बात की और उनके हालात के बारे में पूछा। उन्होंने कहा कि सूचना मिली है कि प्रभावित इलाकों और राहत शिविरों में महिलाओं के साथ सही व्यवहार नहीं किया जा रहा है। आयोग ने एक जांच समिति गठित की है। एनसीडब्ल्यू की टीम रात को मालदा में रुकेगी और शनिवार को मुर्शिदाबाद जाएगी।



ममता बनर्जी के विरोध के बाद भी पीड़ितों से मिले राज्यपाल, कहा– हिंसा बर्दाश्त नहीं

महिला आयोग ने कहा-डरी हुई हैं मुर्शिदाबाद की हिंसा पीड़ित महिलाएं

राज्य ब्यूरो, जागरण, कोलकाता : बंगाल के राज्यपाल सीवी आनंद बोस ने मुख्यमंत्री ममता बनर्जी के विरोध के बाद भी शुक्रवार को मालदा के वैष्णवनगर स्थित पार लालपुर स्कूल का दौरा किया व मुर्शिदाबाद हिंसा के पीड़ित शरणार्थियों से बात की। पीड़ितों से मुलाकात के बाद राज्यपाल ने कहा कि बंगाल की में दो बड़ी समस्याएं पनप रही हैं, हिंसा और भ्रष्टाचार, जिन्हें बर्दास्त नहीं किया जाएगा। इन समस्याओं की जड तक पहुंचकर इन्हें खत्म करना होगा। राज्यपाल शनिवार को मुर्शिदाबाद के हिंसाग्रस्त इलाकों का दौरा करेंगे। उधर, राष्टीय मानवाधिकार आयोग (एनएचआरसी) व राष्ट्रीय महिला आयोग (एनसीडब्ल्य) की टीम ने श्क्रवार को मालदा के वैष्णवनगर स्थित पार लालपुर स्कूल का दौरा किया और विस्थापित लोगों से बात की।

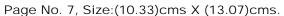


बंगाल के मालदा में शुक्रवार को राज्यपाल सीवी आनंद बोस ने मुर्शिदाबाद हिंसा पीड़ितों से मिलकर उनकी व्यथा सनी • एएजआइ

इस दौरान एनसीडब्ल्यू की अध्यक्ष विजया रहाटकर ने मुर्शिदाबाद जिले के धुलियान के मंदिरपारड़ा और शमशेरगंज में सांप्रदायिक हिंसा के दौरान कई महिलाओं के साथ कथित छेड़छाड़ के संबंध में पीड़िताओं से बात की। बता दें कि वक्फ संशोधन कानून के खिलाफ 11 और 12 अप्रैल को मुर्शिदाबाद के सुती, धुलियान और जंगीपुर सिहत अन्य इलाकों में हिंसा भड़क उठी थी। इसमें तीन लोगों की मौत हो गई थी और कई अन्य घायल हुए थे। राहटकर ने कहा कि मुर्शिदाबाद में महिलाओं के खिलाफ अत्याचार किया गया है, जो स्वीकार्य विहिप प्रमुख ने बंगाल में राष्ट्रपति शासन की मांग की

विश्व हिंदू परिषद (विहिप) के अध्यक्ष आलोक कुमार ने मुर्शिदाबाद में हुई हालिया सांप्रदायिक हिंसा को शुक्रवार को दुर्भाग्यपूर्ण बताया व राज्य में राष्ट्रपति शासन लगाने की मांग की। उन्होंने देशव्यापी विरोध प्रदर्शन की घोषणा की। उन्होंने कहा कि विहिप कार्यकर्ता जिला मुख्यालयों में प्रदर्शन करेंगे और जिला प्रशासन को ज्ञापन सौंपकर राज्य में राष्ट्रपति शासन की मांग करेंगे।

नहीं है। महिलाएं डरी हुई हैं। इसके अलावा शरणार्थियों ने शुक्रवार को भी भारी विरोध प्रदर्शन किया तथा कहा कि यहां उन्हें कैदियों की तरह रखा गया है। रहाटकर ने कहा कि हिंसा के कारण सैकड़ों महिलाएं अपना घर छोड़ने को मजबूर हो गईं।





ममता की मनाही के बावजूद मालदा पहुंचे बोस

कोलकाता (भाषा)। पश्चिम वंगाल के उनका निवारण करने को सिक्रयता से कदम राज्यपाल सी.वी. आनंद बोस मर्शिदाबाद में साम्प्रदायिक हिसा भड़कने के कारण अपना

घर-वार छोड़कर पलायन करने वाले पीड़ितों से मिलने के लिए शुक्रवार को पड़ोसी मालदा जिला पहुंचे। हालांकि, मुख्यमंत्री ममता बनर्जी ने उनसे अपना दौरा टालने का अनरोध किया था।

बोस ने मालदा के लिए ट्रेन में सवार होने से पहले मीडिया से कहा, ''मैं (हिसा प्रभावित) क्षेत्र में जा रहा हं। पीड़ितों से मिल्ंगा, हिसा प्रभावित क्षेत्र से प्राप्त रिपोर्ट की पष्टि करूंगा. अस्पतालों, पीड़ितों के आवासों और राहत शिविरों का दौरा करूंगा। राज्य पुलिस और केंद्रीय बल साथ मिलकर काम कर रहे है तथा स्थिति जल्द ही सामान्य हो जाएगी। मै अपनी सिफारिशे भेजुंगा।" बोस ने कहा, ''शिविरों में, मैं पीड़ितों की शिकायते सुनूंगा, उनकी जरूरते जानने की कोशिश करूंगा और

उठाऊंगा।' सूत्रों के मुताबिक बोस शनिवार को मुर्शिदाबाद का दौरा कर सकते है।



राज्यपाल आज कर सकते हैं मुर्शिदाबाद का दौरा

NHRC की टीम ने जाना हाल

मालदा। एनएचआरसी की टीम ने शुक्रवार को मालदा पहुंचकर उन लोगों से मुलाकात की जिन्होंने मुर्शिदाबाद जिले के हिसा प्रभावित क्षेत्रों से भागकर अस्थायी शरणार्थी शिविर में शरण ली है। एनएचआरसी की टीम ने हिंसा और कथित मानवाधिकार उल्लंघन के बारे में एक औपचारिक शिकायत मिलने के बाद यह कार्रवाई की है।

राष्ट्रीय मानवाधिकार आयोग

की टीम शुक्रवार सुबह मालदा

पारलालपुर हाई स्कूल में आश्रय

शिविर का दौरा किया। आयोग

के प्रतिनिधिमंडल ने धुलियान में

प्रभावित परिवारों से मुलाकात

की और अस्थायी आश्रयों में

आकलन किया। राष्ट्रीय महिला

राहटकर ने मालदा जिले के एक

से प्रभावित परिवारों से मुलाकात

आश्रय गृह में मुर्शिदाबाद हिंसा

की। उन्होंने कहा, 'मैंने शिविरों

में महिलाओं और बच्चों से

मुलाकात की है। उन्होंने मुझे

अपनी आपबीती बताई। इन

हुई है। इनके घर भी चले

गए हैं।

महिलाओं को बहुत तकलीफ

रहने वालों की स्थिति का

आयोग की अध्यक्ष विजया

पहुंची और वैष्णवनगर के



मुर्शिदाबाद व मालदा में हिंसा... राहत शिविरों का किया निरीक्षण

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कोलकाता, राज्यपाल सी.वी. आनंद बोस ने ममता बनर्जी के दौरे को स्थगित करने के औपचारिक अनुरोध को दरकिनार करते हुए मुर्शिदाबाद में हाल ही हुई सांप्रदायिक हिंसा के पीड़ितों से मिलने के लिए शुक्रवार को मालदा जिले का दौरा किया।

राज्यपाल ने कहा कि, पीड़ितों से मिलने और फील्ड रिपोर्ट की प्रत्यक्ष पुष्टि करने के लिए उनकी जमीनी स्तर पर मौजूदगी जरूरी है। अपने दौरे के दौरान उन्होंने विस्थापितों के लिए बनाए गए अस्पतालों, आवासों और राहत शिविरों का निरीक्षण किया। राज्यपाल ने आश्वासन दिया कि, केंद्रीय बलों और राज्य पुलिस की संयुक्त तैनाती से स्थिति जल्द ही हो जाएगी। उन्होंने सामान्य अधिकारियों को एक विस्तृत रिपोर्ट और सिफारिशें भेजने को कहा।

सूत्रों के अनुसार, राज्यपाल बोस स्थिति की पूरी जानकारी हासिल करने के लिए मुर्शिदाबाद का भी दौरा कर



अस्थायी शिविर में प्रभावितों से बात करते आयोग के सदस्य।



मुर्शिदाबाद में केंद्रीय बल तैनात रहेंगे

पश्चिम बंगाल के मुर्शिदाबाद में हिंसा प्रभावित क्षेत्र में केंद्रीय बल तैनात रहेंगे। गुरुवार को कलकत्ता हाईकोर्ट के न्यायाधीश सौमेन सेन की खंडपीठ ने केंद्रीय बलों को तैनात रखने का आदेश दिया। इससे पहले, पिछले शनिवार को भी खंडपीठ ने मुर्शिदाबाद में हिंसा की घटनाओं को देखते हुए

केंद्रीय बल तैनात करने का निर्देश दिया था। खंडपीठ ने कहा कि, मुर्शिदाबाद में शांति बहाल करना अदालत का कार्य है और जब तक वहां शांति स्थापित नहीं होती, केंद्रीय बल वहां मौजूद रहेंगे। खंडपीठ ने यह भी कहा कि हिंसा में जिन लोगों को क्षति पहंची है, उनका पुनर्वास और

मुआवजा दिलवाना अदालत का लक्ष्य हैं। केंद्रीय सरकार ने मुर्शिदाबाद में केंद्रीय बल तैनात करने का अनुरोध किया था, जबकि राज्य सरकार का कहना था कि वहां धीरे-धीरे शांति बहाल हो रही है। सुति, धुलियान और शमशेरगंज में क्क्फ कानून के विरोध में हिंसा की कई घटनाएं हुई थीं।



मुर्शिदाबाद हिंसा की जांच में राष्ट्रीय जांच एजेंसी (एनआइए) संभावित भूमिका पर कलकत्त हाईकोर्ट की टिप्पणी के बाद विपक्ष वे नेता सुवेंद्र अधिकारी को एक नः उम्मीद दिखाई दी। उन्होंने कहा, 'रे कलकत्ता हाईकोर्ट की उस टिप्पर्ण का स्वागत करता हूं, जिसमें केंद्र सरकार को केंद्रीय बलों की तैनार्त और एनआइए जांच शुरू करने के पूण अधिकार की बात कही गई है। अंब केंद्र सरकार इस मामले में स्वतंत्र रूप से निर्णय ले सकती है।'

सुवेंदु ने राज्यपाल के उस निर्देश के लिए भी आभार व्यक्त किया जिसमें उन्होंने रेड क्रॉस सोसायटी के मुर्शिदाबाद के प्रभावित इलाकों मे राहत कार्य करने का निर्देश दिया था उन्होंने कहा, 'मैं रेड क्रॉस बंगाल के भी दिल से धन्यवाद देता हूं, जिन्होंने संकट की घड़ी में जरूरतमंदों तक त्वरित राहत पहुंचाई। उनकी तत्परत ने पीड़ितों को बड़ी राहत दी है।'

अदालत ने आदेश में कहा कि, केंद्र सरकार के पास एनआइए अधिनियम के तहत यह अधिकार है कि यदि उरे लगे कि अनुसूचित अपराध हुआ है, तं वह स्वयं संज्ञान लेकर एनआइए रं जांच करवा सकती है।



बांग्लादेश से भारत ने कहा-अपने यहां के अल्पसंख्यकों पर ध्यान दें

■ NBT रिपोर्ट, नई दिल्ली

भारत ने पश्चिम बंगाल में हिंसा पर वांग्लादेशी अधिकारियों के वयानों को शक्रवार को खारिज कर दिया। साथ ही वांग्लादेश को अपने यहां अल्पसंख्यकों के अधिकारों की सुरक्षा करने पर ध्यान देने की नसीहत दी। विदेश मंत्रालय के प्रवक्ता रणधीर जायसवाल ने कहा. 'ये वयान वांग्लादेश में अल्पसंख्यकों के उत्पीडन पर भारत की चिंताओं के साथ तुलना करने की एक कपटपूर्ण कोशिश है। वो भी तब जब वहां ऐसे अपराधों के जिम्मेदार खुलेआम घूम रहे हैं। वांग्लादेश को अपने अल्पसंख्यकों के अधिकारों की रक्षा पर ध्यान देना चाहिए।' मोहम्मद यूनुस के प्रेस सचिव शफीकुल आलम ने वंगाल में हुई हिंसा पर कहा था कि हम मुसलमानों पर हुए हमलों की निंदा करते हैं।



पीड़ितों से मिलने मालदा पहुंचे राज्यपाल

हैं। वांग्लादेश को अपने अल्पसंख्यकों के अधिकारों की रक्षा पर ध्यान देना के अधिकारों की रक्षा पर ध्यान देना को कारण पलायन करने वाले पीड़ितों से मिलने के लिए शुक्रवार को मालदा जिला पहुंचे। बोस शनिवार को मुर्शिदाबाद का दौरा कर सकते हैं। राष्ट्रीय शफ्तिकुल आलम ने बंगाल में हुई हिंसा पानवाधिकार आयोग (NHRC) के एक दल ने भी मालदा पहुंचकर अस्थायी शिविर में शरण लिए हिंसा से प्रभावित लोगों से मुलाकात की। वहीं, दंगा करने हमलों की निंदा करते हैं।



अपने 'घर' की आग बुझाएं फिर भारत को दें कोई सलाह

बाग्लादेश अल्पसंख्यको पर हो रहे अत्याचार से ध्यान भटका रहा-मंत्रालय

राज्यपाल सीवी बोस पहुंचे मालदा, हिंसा प्रभावित क्षेत्र का जानेंगे हाल

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पश्चिम बंगाल के मुर्शिदाबाद में वक्फ संशोधन विधेयक के विरोध में हुई हिंसा के बाद प्रदेश में सियासी बवाल जारी है. इसी कड़ी में राज्यपाल सीवी आनंद बोस शुक्रवार को मालदा पहुंचे. यहां से वे ट्रेन से मुर्शिदाबाद रवाना हुए, दो दिन के दौरे में वे हिंसा प्रभावित इलाकों और शरणार्थी शिविरों का जायजा लेंगे. वहीं, दूसरी ओर हिंसा पर बांग्लादेश की ओर से की गई टिप्पणी को भारत ने सख्ती से खारिज कर दिया है. मंत्रालय ने कहा कि बांग्लादेश पहले अपने देश में अल्पसंख्यकों की सरक्षा सनिश्चित करे. मंत्रालय ने कहा कि यह एक भ्रामक प्रयास है जिससे बांग्लादेश में हो रहे अल्पसंख्यकों पर अत्याचार से ध्यान भटकाया जा रहा है.

विदेश मंत्रालय का जवाब

बांग्लादेश के सलाहकार मोहम्मद यूनुस के प्रेस सचिव ने भारत से अल्पसंख्यक

मुस्लिम समुदाय की रक्षा की अपील की थी, जिसका भारत ने तीखा विरोध किया.



केंद्र को सौंपी जाएगी रिपोर्ट

को परी तरह खारिज करते हैं.

राज्यपाल ने कहा कि वे पीड़ितों से मिलकर जमीनी स्थित समझेंगे और केंद्र सरकार क्योंगे टेंगे. उन्हों इ. हमें हिंसा के रास्ते को खत्म कराना होगा और उसके ताबूत में आखिरों कील ठोकनी होगी.



04 अप्रैल को संसद में पेश हुआ था बिल 08 अप्रैल को कानून बनने का नोटिफिकेशन जारी

ममता बनर्जी ने दौरा टालने की अपील की थी

मुख्यमंत्री ममता बनर्जी ने राज्यपाल से दौरा स्थिगत करने की अपील की थी. उन्होंने कहा था कि इलांक में स्थिति अब समान्य हो रही है और प्रशासन जनता का भरोसा जीतने में जुटा है. ममता ने कहा, मैं भी खुद वहां जा सकती थी. लेकिन सही समय का इंतजार कर रही हूं, इसके बावजूद राज्यपाल ने दौरा करने का निर्णय लिया.

राजभवन में हुई पीड़ितों से मलाकात

गुरुवार को हिसा में विस्थापित कुछ परिवार बीजेपी प्रदेश अध्यक्ष और केंद्रीय मंत्री सुकति मजुमदार के साथ राजमवन पहुंचे थे. यहां राज्यपाल से इन पीड़ितों की मुलाकात करवाई गई. राज्यपाल ने उन्हें मदद का भरोसा दिया और कहा कि हर प्रभावित व्यक्ति को न्याय मिलेगा. बता दें कि शंगाल के अलग-अलग इलाकों में वक्क आने के बाद से ही हिसा हो रही है.

एनएचआरसी और महिला आयोग और की टीमें भी पहुंची

राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर भी शुक्रवार को मालंदा पहुंची. उनकी टीम भी हिसा मामित होगों का चीरा करेंगी और पीड़िलों से मिलेगी. टीम पहले मालंदा के वैध्यवनगर और किर पालमपुर में शरण लिए हुए लोगों से मिलेगी. फिर टीम मुश्लिखाद में निरीक्षण करेगी और कोलंकाता लीटकर मुह मंत्री को विस्तृत रिपोर्ट देगी.

रिपोर्ट हो रही तैयार

इसी के साथ राष्ट्रीय मानवाधिकार आयोग की एक टीम भी मालदा पहुंच बुकी है. यह टीम भी शरणार्थियों से मिलकर रिपोर्ट तैयार कर रही है. आयोग ने बंगाल सरकार और पुलिस से तीन सम्राह में विस्तृत रिपोर्ट मांगी है. हिंसा के दौरान मुर्शित्वबाद के शमशेरराज, सुती, पुलिया और जंगीपुर के मुस्तिन बहुल इलाकों में तीन लोगों की मीत हुई और कई घायल हर

हिंसा का कारण बना वक्फ संशोधन विधेयक

11 अप्रैल को वक्फ संशोधन विधेयक के विरोध में निकाले गए मार्च के दौरान हिंसा भड़क गई श्री. प्रदर्शनकारियों ने इलाके में रह रहे लोगों पर हमला कर दिया, जिससे बड़ी संख्या में हिंदू परिवारों को घर छोड़कर पलायन करना पड़ा. इन परिवारों ने मालदा में शरण ली है और राहत शिविरों में रह रहे हैं.

राष्ट्रपति शासन लगाने का मांग

अल इंडिया इमाम पस्तीसिएशन के अब्यक्ष मीलाना सािज्य रशीवी ने ममता बनर्जी पर निशाना सावतं हुए कहा कि उन्होंने मुस्लिमों को दंगाई साबित करने के दिए सिर्फ इमामों की मीटिंग की, उन्होंने मािट करों लगाया कि सभी समुदायों से मीटिंग होनी वाहिए थी, उन्होंने मांग की कि राज्य में दुरंत राष्ट्रवित शासन लगाया जाए.

हिंसा पर हाईकोर्ट की नजर

इस पूरे मामले पर कलकवा हाईकोर्ट ने भी संज्ञान लिया है. राज्य सरकार ने कोर्ट में रिपोर्ट पेश की है. जिससे दावा किया गया है कि अब स्थिति नियंत्रण में है. हाईकोर्ट की बेच ने हिंसा प्रभावित इलाकों में केंद्रीय बली की नेनाती जारी रखने पर कैसला सुरक्षित रखा है.



अपने 'घर' की आग बुझाएं फिर भारत को दें कोई सलाह

बांग्लादेश अल्पसंख्यकों पर हो रहे अत्याचार से ध्यान भटका रह्म-मंत्रालय

राज्यपाल सीवी बोस पहुंचे मालदा, हिंसा प्रभावित क्षेत्र का जामेंगे हाल

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पश्चिम बंगाल के मुर्शिदाबाद में वक्फ संशोधन विधेयक के विरोध में हुई हिंसा के बाद प्रदेश में सियासी बवाल जारी है. इसी कड़ी में राज्यपाल सीवी आनंद बोस शुक्रवार को मालदा पहुंचे. यहां से वे ट्रेन से मुर्शिदाबाद रवाना हुए. दो दिन के दौरे में वे हिंसा प्रभावित इलाकों और शरणार्थी शिविरों का जायजा लेंगे. वहीं, दूसरी ओर हिंसा पर बांग्लादेश की ओर से की गई टिप्पणी को भारत ने सख्ती से खारिज कर दिया है. मंत्रालय ने कहा कि बांग्लादेश पहले अपने देश में अल्पसंख्यकों की सुरक्षा सुनिश्चित करे. मंत्रालय ने कहा कि यह एक भ्रामक प्रयास है जिससे बांग्लादेश में हो रहे अल्पसंख्यकों पर अत्याचार से ध्यान भटकाया जा रहा है.

विदेश मंत्रालय का जवाब

बांग्लादेश के सलाहकार मोहम्मद यूनुस के प्रेस सचिव ने भारत से अल्पसंख्यक

मुस्लिम समुदाय की रक्षा की अपील की थी, जिसका भारत ने तीखा विरोध किया



विदेश मंत्रालय के प्रवक्ता रणधीर जायसवाल ने कहा, हम पश्चिम बंगाल की घटनाओं पर बांग्लादेश की टिप्पणी को पूरी तरह खारिज करते हैं.

केंद्र को सौंपी जाएगी रिपोर्ट

राज्यपाल ने कहा कि वे पीड़ितों से मिलकर जमीनी स्थिति समझेंगे और केंद्र सरकार को रिपोर्ट देंगे. उन्होंने कहा, हमें हिंसा के रास्ते को खत्म करना होगा और उसके ताबूत में आखिरी कील ठोकनी होगी.



4 अप्रैल को संसद में पेश हुआ था बिल 08 औरल को कानून बनने का नोटिफिकेशन जारी

ममता बनर्जी ने दौरा टालने की अपील की थी

मुख्यमंत्री ममता बनर्जी ने राज्यपाल से दौरा स्थिगित करने की अपील की थी. उन्होंने कहा था कि इलाके में स्थिति अब सामान्य हो रही है और प्रशासन जनता का भरोसा जीतने में जुटा है. ममता ने कहा, मैं भी खुद वहां जा सकती थीं, लेकिन सही समय का इंतजार कर रही हूं. इसके बावजूद राज्यपाल ने दौरा करने का निर्णय लिया.

राजभवन में हुई पीड़ितों से मुलाकात

गुरुवार को हिंसा में विस्थापित कुछ परिवार बीजेपी प्रदेश अध्यक्ष और केंद्रीय मंत्री सुकांत मजूमदार के साथ राजभवन पहुंचे थे. यहां राज्यपाल से इन पीड़ितों की मुलाकात करवाई गई. राज्यपाल ने उन्हें मदद का भरोसा दिया और कहा कि हर प्रभावित व्यक्ति को न्याय मिलेगा. बता दें कि बंगाल के अलग-अलग इलाकों में वक्फ आने के बाद से ही हिसा हो रही है.

एनएचआरसी और महिला आयोग और की टीमें भी पहंची

राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर भी शुक्रवार को मालदा पहुंची. उनकी टीम भी हिंसा प्रभावित क्षेत्रों का तौरा करेगी और पीड़ितों से मिलंगी. टीम पहले मालदा के वैष्णवनगर और फिर पालमपुर में शरण लिए हुए लोगों से मिलंगी. फिर टीम मुशिंदाबाद में निरीक्षण करेगी और कोलकाता लौटकर गृह मंत्री को विस्तृत रिपोर्ट देगी.

रिपोर्ट हो रही तैयार

इसी के साथ राष्ट्रीय मानवाधिकार आयोग की एक टीम भी मालदा पहुंच चुकी है. यह टीम भी शरणार्थियों से मिलकर रिपोर्ट तैयार कर रही है. आयोग ने बंगाल सरकार और पुलिस से तीन सप्ताह में विस्तृत रिपोर्ट मांगी है. हिंसा के दौरान मुर्शिदाबाद के शमशेरगंज, सुती, धुलियान और जंगीपुर के मुस्लिम बहुल इलाकों में तीन लोगों की मौत हुई और कई घायल हुए.

हिंसा का कारण बना वक्फ संशोधन विधेयक

11 अप्रैल को वक्फ संशोधन विधेयक के विरोध में निकाले गए मार्च के दौरान हिंसा भड़क गई थी. प्रदर्शनकारियों ने इलाके में रह रहे लोगों पर हमला कर दिया, जिससे बड़ी संख्या में हिंदू परिवारों को घर छोड़कर पलायन करना पड़ा. इन परिवारों ने मालदा में शरण ली है और राहत शिविरों में रह रहे हैं.

राष्ट्रपति शासन लगाने का मांग

अल इंडिया इमाम एसोसिएशन के अध्यक्ष मौलाना साजिद रशीदी ने ममता बनर्जी पर निशाना साधते हुए कहा कि उन्होंने मुस्लिमों को दंगाई साबित करने के लिए सिर्फ इमामों की मीटिंग की. उन्होंने आरोप लगाया कि सभी समुदायों से मीटिंग होनी चाहिए थी. उन्होंने मांग की कि राज्य में तुरंत राष्ट्रपति शासन लगाया जाए.

हिंसा पर हाईकोर्ट की नजर

इस पूरे मामले पर कलकता हाईकोर्ट ने भी संज्ञान लिया है. राज्य सरकार ने कोर्ट में रिपोर्ट पेश की है, जिसमें दावा किया गया है कि अब स्थिति नियंत्रण में है. हाईकोर्ट की बेंच ने हिंसा प्रभावित इलाकों में केंद्रीय बलों की तैनाती जारी रखने पर फैसला सुरक्षित रखा है.



अपने 'घर' की आग बुझाएं फिर भारत को दें कोई सलाह

बांग्लादेश अल्पसंख्यकों पर हो रहे अत्याचार से ध्यान भटका रझ-मंत्रालय

राज्यपाल सीवी बोस पहुंचे मालदा, हिंसा प्रभावित क्षेत्र का जानेंगे हाल

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पश्चिम बंगाल के मुर्शिदाबाद में वक्फ संशोधन विधेयक के विरोध में हुई हिंसा के बाद प्रदेश में सियासी बवाल जारी है. इसी कड़ी में राज्यपाल सीवी आनंद बोस शुक्रवार को मालदा पहुंचे. यहां से वे ट्रेन से मुर्शिदाबाद रवाना हुए. दो दिन के दौरे में वे हिंसा प्रभावित इलाकों और शरणार्थी शिविरों का जायजा लेंगे. वहीं, दूसरी ओर हिंसा पर बांग्लादेश की ओर से की गई टिप्पणी को भारत ने सख्ती से खारिज कर दिया है. मंत्रालय ने कहा कि बांग्लादेश पहले अपने देश में अल्पसंख्यकों की सुरक्षा सुनिश्चित करे. मंत्रालय ने कहा कि यह एक भ्रामक प्रयास है जिससे बांग्लादेश में हो रहे अल्पसंख्यकों पर अत्याचार से ध्यान भटकाया जा रहा है.

विदेश मंत्रालय का जवाब

बांग्लादेश के सलाहकार मोहम्मद यूनुस के प्रेस सचिव ने भारत से अल्पसंख्यक

मुस्लिम समुदाय की रक्षा की अपील की थी, जिसका भारत ने तीखा विरोध किया.



विदेश मंत्रालय के प्रवक्ता रणधीर जायसवाल ने कहा, हम पश्चिम बंगाल की घटनाओं पर बांग्लादेश की टिप्पणी को पूरी तरह खारिज करते हैं.

केंद्र को सौंपी जाएगी रिपोर्ट

राज्यपाल ने कहा कि वे पीड़ितों से मिलकर जमीनी स्थिति समझेंगे और केंद्र सरकार को रिपोर्ट देंगे. उन्होंने कहा, हमें हिंसा के रास्ते को खत्म करना होगा और उसके ताबूत में आखिरी कील ठोकनी होगी.



4 अप्रैल को संसद में पेश हुआ था बिल

08 अप्रैल को कानून बनने का नोटिफिकेशन जारी

ममता बनर्जी ने दौरा टालने की अपील की थी

मुख्यमंत्री ममता बनर्जी ने राज्यपाल से दौरा स्थिगित करने की अपील की थी. उन्होंने कहा था कि इलाके में स्थिति अब सामान्य हो रही है और प्रशासन जनता का भरोसा जीतने में जुटा है. ममता ने कहा, मैं भी खुद वहां जा सकती थी, लेकिन सही समय का इंतजार कर रही हूं. इसके बावजूद राज्यपाल ने दौरा करने का निर्णय लिया.

राजभवन में हुई पीड़ितों से मुलाकात

गुरुवार को हिंसा में विस्थापित कुछ परिवार बीजेपी प्रदेश अध्यक्ष और केंद्रीय मंत्री सुकांत मजूमदार के साथ राजभवन पहुंचे थे. यहां राज्यपाल से इन पीड़ितों की मुलाकात करवाई गई. राज्यपाल ने उन्हें मदद का भरोसा दिया और कहा कि हर प्रभावित व्यक्ति को न्याय मिलेगा. बता दें कि बंगाल के अलग-अलग इलाकों में वक्फ आने के बाद से ही हिसा हो रही है.

एनएचआरसी और महिला आयोग और की टीमें भी पहंची

राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर भी शुक्रवार को मालदा पहुंची. उनकी टीम भी हिंसा प्रभावित क्षेत्रों का तौरा करेगी और पीड़ितों से मिलंगी. टीम पहले मालदा के वैष्णवनगर और फिर पालमपुर में शरण लिए हुए लोगों से मिलंगी. फिर टीम मुर्शिदाबाद में निरीक्षण करेगी और कोलकाता लौटकर गृह मंत्री को विस्तृत रिपोर्ट दंगी.

रिपोर्ट हो रही तैयार

इसी के साथ राष्ट्रीय मानवाधिकार आयोग की एक टीम भी मालदा पहुंच चुकी है. यह टीम भी शरणार्थियों से मिलकर रिपोर्ट तैयार कर रही है. आयोग ने बंगाल सरकार और पुलिस से तीन सप्ताह में विस्तृत रिपोर्ट मांगी है. हिंसा के दौरान मुश्दिबाद के शमशेरगंज, सुती, धुलियान और जंगीपुर के मुस्लिम बहुल इलाकों में तीन लोगों की मौत हुई और कई घायल हए.

हिंसा का कारण बना वक्फ संशोधन विधेयक

11 अप्रैल को वक्फ संशोधन विधेयक के विरोध में निकाले गए मार्च के दौरान हिंसा भड़क गई थी. प्रदर्शनकारियों ने इलाके में रह रहे लोगों पर हमला कर दिया, जिससे बड़ी संख्या में हिंदू परिवारों को घर छोड़कर पलायन करना पड़ा. इन परिवारों ने मालदा में शरण ली है और राहत शिविरों में रह रहे हैं.

राष्ट्रपति शासन लगाने का मांग

अल इंडिया इमाम एसोसिएशन के अध्यक्ष मौलाना साजिद रशीदी ने ममता बनर्जी पर निशाना साधते हुए कहा कि उन्होंने मुस्लिमों को दंगाई साबित करने के लिए सिर्फ इमामों की मीटिंग की. उन्होंने आरोप लगाया कि सभी समुदायों से मीटिंग होनी चाहिए थी. उन्होंने मांग की कि राज्य में तुरंत राष्ट्रपति शासन लगाया जाए.

हिंसा पर हाईकोर्ट की नजर

इस पूरे मामले पर कलकता हाईकोर्ट ने भी संज्ञान लिया है. राज्य सरकार ने कोर्ट में रिपोर्ट पेश की है, जिसमें दावा किया गया है कि अब स्थिति नियंत्रण में है. हाईकोर्ट की बेंच ने हिंसा प्रभावित इलाकों में केंद्रीय बलों की तैनाती जारी रखने पर फैसला सुरक्षित रखा है.



अपने 'घर' की आग बुझाएं फिर भारत को दें कोई सलाह

बांग्लादेश अल्पसंख्यकों पर हो रहे अत्याचार से ध्यान भटका रह्म-मंत्रालय

राज्यपाल सीवी बोस पहुंचे मालदा, हिंसा प्रभावित क्षेत्र का जानेंगे हाल

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पश्चिम बंगाल के मुर्शिदाबाद में वक्फ संशोधन विधेयक के विरोध में हुई हिंसा के बाद प्रदेश में सियासी बवाल जारी है. इसी कड़ी में राज्यपाल सीवी आनंद बोस शुक्रवार को मालदा पहुंचे. यहां से वे ट्रेन से मुर्शिदाबाद रवाना हुए. दो दिन के दौरे में वे हिंसा प्रभावित इलाकों और शरणार्थी शिविरों का जायजा लेंगे. वहीं, दूसरी ओर हिंसा पर बांग्लादेश की ओर से की गई टिप्पणी को भारत ने सख्ती से खारिज कर दिया है. मंत्रालय ने कहा कि बांग्लादेश पहले अपने देश में अल्पसंख्यकों की सुरक्षा सुनिश्चित करे. मंत्रालय ने कहा कि यह एक भ्रामक प्रयास है जिससे बांग्लादेश में हो रहे अल्पसंख्यकों पर अत्याचार से ध्यान भटकाया जा रहा है.

विदेश मंत्रालय का जवाब

बांग्लादेश के सलाहकार मोहम्मद यूनुस के प्रेस सचिव ने भारत से अल्पसंख्यक

मुस्लिम समुदाय की रक्षा की अपील की थी, जिसका भारत ने तीखा विरोध किया.



विदेश मंत्रालय के प्रवक्ता रणधीर जायसवाल ने कहा, हम पश्चिम बंगाल की घटनाओं पर बांग्लादेश की टिप्पणी को पूरी तरह खारिज करते हैं.

केंद्र को सौंपी जाएगी रिपोर्ट

राज्यपाल ने कहा कि वे पीड़ितों से मिलकर जमीनी स्थिति समझेंगे और केंद्र सरकार को रिपोर्ट देंगे. उन्होंने कहा, हमें हिंसा के रास्ते को खत्म करना होगा और उसके ताबूत में आखिरी कील ठोकनी होगी.



4 अप्रैल को संसद में पेश हुआ था बिल 08 औल को कानून बनने का नोटिफिकेशन जारी

ममता बनर्जी ने दौरा टालने की अपील की थी

मुख्यमंत्री ममता बनर्जी ने राज्यपाल से दौरा स्थिगित करने की अपील की थी. उन्होंने कहा था कि इलाके में स्थिति अब सामान्य हो रही है और प्रशासन जनता का भरोसा जीतने में जुटा है. ममता ने कहा, मैं भी खुद वहां जा सकती थी, लेकिन सही समय का इंतजार कर रही हूं. इसकें बावजूद राज्यपाल ने दौरा करने का निर्णय लिया.

राजभवन में हुई पीड़ितों से मुलाकात

गुरुवार को हिंसा में विस्थापित कुछ परिवार बीजेपी प्रदेश अध्यक्ष और केंद्रीय मंत्री सुकांत मजूमदार के साथ राजभवन पहुंचे थे. यहां राज्यपाल सं इन पीड़ितों की मुलाकात करवाई गई. राज्यपाल ने उन्हें मदद का भरोसा दिया और कहा कि हर प्रभावित व्यक्ति को न्याय मिलेगा. बता दें कि बंगाल के अलग-अलग इलाकों में वक्फ आने के बाद से ही हिसा हो रही है.

एनएचआरसी और महिला आयोग और की टीमें भी पहंची

राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर भी शुक्रवार को मालदा पहुंची. उनकी टीम भी हिंसा प्रभावित क्षेत्रों का तौरा करेगी और पीड़ितों से मिलंगी. टीम पहले मालदा के वैष्णवनगर और फिर पालमपुर में शरण लिए हुए लोगों से मिलंगी. फिर टीम मुर्शिदाबाद में निरीक्षण करेगी और कोलकाता लौटकर गृह मंत्री को विस्तृत रिपोर्ट दंगी.

रिपोर्ट हो रही तैयार

इसी के साथ राष्ट्रीय मानवाधिकार आयोग की एक टीम भी मालदा पहुंच चुकी है. यह टीम भी शरणार्थियों से मिलकर रिपोर्ट तैयार कर रही है. आयोग ने बंगाल सरकार और पुलिस से तीन सप्ताह में विस्तृत रिपोर्ट मांगी है. हिंसा के दौरान मुर्शिदाबाद के शमशेरगंज, सुती, धुलियान और जंगीपुर के मुस्लिम बहुल इलाकों में तीन लोगों की मौत हुई और कई घायल हुए.

हिंसा का कारण बना वक्फ संशोधन विधेयक

11 अप्रैल को वक्फ संशोधन विधेयक के विरोध में निकाले गए मार्च के दौरान हिंसा भड़क गई थी. प्रदर्शनकारियों ने इलाके में रह रहे लोगों पर हमला कर दिया, जिससे बड़ी संख्या में हिंदू परिवारों को घर छोड़कर पलायन करना पड़ा. इन परिवारों ने मालदा में शरण ली है और राहत शिविरों में रह रहे हैं.

राष्ट्रपति शासन लगाने का मांग

अल इंडिया इमाम एसोसिएशन के अध्यक्ष मौलाना साजिद रशीदी ने ममता बनर्जी पर निशाना साधते हुए कहा कि उन्होंने मुस्लिमों को दंगाई साबित करने के लिए सिर्फ इमामों की मीटिंग की. उन्होंने आरोप लगाया कि सभी समुदायों से मीटिंग होनी चाहिए थी. उन्होंने मांग की कि राज्य में तुरंत राष्ट्रपति शासन लगाया जाए.

हिंसा पर हाईकोर्ट की नजर

इस पूरे मामले पर कलकता हाईकोर्ट ने भी संज्ञान लिया है. राज्य सरकार ने कोर्ट में रिपोर्ट पेश की है, जिसमें दावा किया गया है कि अब स्थिति नियंत्रण में है. हाईकोर्ट की बेंच ने हिंसा प्रभावित इलाकों में केंद्रीय बलों की तैनाती जारी रखने पर फैसला सुरक्षित रखा है.



अपने 'घर' की आग बुझाएं फिर भारत को दें कोई सलाह

बांग्लादेश अल्पसंख्यकों पर हो रहे अत्याचार से ध्यान भटका रहा-मंत्रालय

राज्यपाल सीवी बोस पहुंचे मालदा, हिंसा प्रभावित क्षेत्र का जानेंगे हाल

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पश्चिम बंगाल के मुर्शिदाबाद में वक्फ संशोधन विधेयक के विरोध में हुई हिंसा के बाद प्रदेश में सियासी बवाल जारी है. इसी कड़ी में राज्यपाल सीवी आनंद बोस शुक्रवार को मालदा पहुंचे. यहां से वे ट्रेन से मुर्शिदाबाद रवाना हुए, दो दिन के दौरे में वे हिंसा प्रभावित इलाकों और शरणार्थी शिविरों का जायजा लेंगे. वहीं, दूसरी ओर हिंसा पर बांग्लादेश की ओर से की गई टिप्पणी को भारत ने सख्ती से खारिज कर दिया है. मंत्रालय ने कहा कि बांग्लादेश पहले अपने देश में अल्पसंख्यकों की सरक्षा सनिश्चित करे. मंत्रालय ने कहा कि यह एक भ्रामक प्रयास है जिससे बांग्लादेश में हो रहे अल्पसंख्यकों पर अत्याचार से ध्यान भटकाया जा रहा है.

विदेश मंत्रालय का जवाब

बांग्लादेश के सलाहकार मोहम्मद यूनुस के प्रेस सचिव ने भारत से अल्पसंख्यक

मुस्लिम समुदाय की रक्षा की अपील की थी, जिसका भारत ने तीखा विरोध किया.



केंद्र को सौंपी जाएगी रिपोर्ट

को परी तरह खारिज करते हैं.

राज्यपाल ने कहा कि वे पीड़ितों से मिलकर जमीनी स्थित समझेंगे और केंद्र सरकार क्योंगे टेंगे. उन्हों इ. हमें हिंसा के रास्ते को खत्म कराना होगा और उसके ताबूत में आखिरों कील ठोकनी होगी.



04 अप्रैल को संसद में पेश हुआ था बिल 08 अप्रैल को कानून बनने का नोटिफिकेशन जारी

ममता बनर्जी ने दौरा टालने की अपील की थी

मुख्यमंत्री ममता बनर्जी ने राज्यपाल से दौरा स्थिमत करने की अपील की थी, उन्होंने कहा था कि इलाके में रिश्वति अब सामान्य हो रही है और प्रशासन जनता का भरोसा जीतने में जुटा है. ममता ने कहा, मैं भी खुद वहां जा सकती थी, लेकिन सही समय का इंतजार कर रही हूं, इसके बावजूद राज्यपाल ने दौरा करने का निर्णय लिया.

राजभवन में हुई पीड़ितों से मलाकात

गुरुवार को हिसा में विस्थापित कुछ परिवार बीजेपी प्रदेश अध्यक्ष और केंद्रीय मंत्री सुकति मजुमदार के साथ राजमवन पहुंचे थे. यहां राज्यपाल से इन पीड़ितों की मुलाकात करवाई गई. राज्यपाल ने उन्हें मदद का भरोसा दिया और कहा कि हर प्रभावित व्यक्ति को न्याय मिलेगा. बता दें कि शंगाल के अलग-अलग इलाकों में वक्क आने के बाद से ही हिसा हो रही है.

एनएचआरसी और महिला आयोग और की टीमें भी पहुंची

राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर भी शुक्रवार को मालंदा पहुंची. उनकी टीम भी हिसा प्रमावित होगों का चौरा करेगी और पीढ़िलों से मिलेगी. टीम पहले मालंदा के वैष्णवनगर और फिर पालमपुर में शरण लिए हुए लोगों से मिलेगी. फिर टीम मुश्लिखाद में निर्माण करेगी और कोलंकाला लौटकर गृह मंत्री को विस्तृत रिपोर्ट देगी.

रिपोर्ट हो रही तैयार

इसी के साथ राष्ट्रीय मानवाधिकार आयोग की एक टीम भी मालदा पहुंच बुकी है. यह टीम भी शरणार्थियों से मिलकर रिपोर्ट तैयार कर रही है. आयोग ने बंगाल सरकार और पुलिस से तीन सबाह में विस्तृत रिपोर्ट मांगी है. हिंसा के दौरान चुर्शिववाद के शमशेरगंज, सुवी, पुलियान और जंगीपुर के मुस्तिम बहुल इलाकों में तीन तोगों की मीत हुई और कई घायल हर

हिंसा का कारण बना वक्फ संशोधन विधेयक

11 अप्रैल को वक्फ संशोधन विधेयक के विरोध में निकाले गए मार्च के दौरान हिंसा भड़क गई श्री. प्रदर्शनकारियों ने इलाके में रह रहे लोगों पर हमला कर दिया, जिससे बड़ी संख्या में हिंदू परिवारों को घर छोड़कर पलायन करना पड़ा. इन परिवारों ने मालदा में शरण ली है और राहत शिविरों में रह रहे हैं.

राष्ट्रपति शासन लगाने का मांग

अल इंडिया इमाम एसीसिएशन के अब्यक्ष मीलाना सफिद रशीदी ने ममता बनर्जी पर निशाना सावतं हुए कहा कि उन्होंने मुस्लिमों को दंगाई साबित करने के दिए सिर्फ इमामों की मीटिंग की, उन्होंने मादि लगाया कि सभी समुदायों से मीटिंग होनी वाहिए थी, उन्होंने मांग की कि राज्य में पुरंत राष्ट्रपति शासन लगाया जाए.

हिंसा पर हाईकोर्ट की नजर

इस पूरे मामले पर कलकता हाईकोर्ट ने भी संज्ञान लिया है. राज्य सरकार ने कोर्ट में रिपोर्ट पेश की है. जिससे दावा किया गया है कि अब स्थिति नियंत्रण में है. हाईकोर्ट की बेच ने हिंसा प्रभावित इलाको में केंद्रीय बलों की तेनाती जारी रखने पर फैसला सुरक्षित रखा है.



अपने 'घर' की आग बुझाएं फिर भारत को दें कोई सलाह

बांग्लादेश अल्पसंख्यकों पर हो रहे अत्याचार से ध्यान भटका रहा-मंत्रालय

राज्यपाल सीवी बोस पहुंचे मालदा, हिंसा प्रभावित क्षेत्र का जानेंगे हाल

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पश्चिम बंगाल के मुर्शिदाबाद में वक्फ संशोधन विधेयक के विरोध में हुई हिंसा के बाद प्रदेश में सियासी बवाल जारी है. इसी कड़ी में राज्यपाल सीवी आनंद बोस शुक्रवार को मालदा पहुंचे. यहां से वे ट्रेन से मुर्शिदाबाद रवाना हुए, दो दिन के दौरे में वे हिंसा प्रभावित इलाकों और शरणार्थी शिविरों का जायजा लेंगे. वहीं, दूसरी ओर हिंसा पर बांग्लादेश की ओर से की गई टिप्पणी को भारत ने सख्ती से खारिज कर दिया है. मंत्रालय ने कहा कि बांग्लादेश पहले अपने देश में अल्पसंख्यकों की सुरक्षा सुनिश्चित करे. मंत्रालय ने कहा कि यह एक भ्रामक प्रयास है जिससे बांग्लादेश में हो रहे अल्पसंख्यकों पर अत्याचार से ध्यान भटकाया जा रहा है.

विदेश मंत्रालय का जवाब

बांग्लादेश के सलाहकार मोहम्मद यूनुस के प्रेस सचिव ने भारत से अल्पसंख्यक

मुस्लिम समुदाय की रक्षा की अपील की थी, जिसका भारत ने तीखा विरोध किया.



विदेश मंत्रालय के प्रवक्ता रणधीर जायसवाल ने कहा, हम पश्चिम बंगाल की घटनाओं पर बांग्लादेश की टिप्पणी को पुरी तरह खारिज करते हैं.

केंद्र को सौंपी जाएगी रिपोर्ट

राज्यपाल ने कहा कि वे पीड़ितों से मिलकर जमीनी स्थिति समझेंगे और केंद्र सरकार को रिपोर्ट देंगे. उन्होंने कहा, हमें हिंसा के रास्ते को खत्म करना होगा और उसके ताबृत में आखिरी कील ठोकनी होगी.



04 अप्रैल को संसद में पेश हुआ था बिल 08 अप्रैल को कानून बनने का नोटिफिकेशन जारी

ममता बनर्जी ने दौरा टालने की अपील की थी

मुख्यमंत्री ममता बनर्जी ने राज्यपाल से दौरा स्थिगित करने की अपील की थी. उन्होंने कहा था कि इलाके में स्थिति अब सामान्य हो रही है और प्रशासन जनता का भरोसा जीतने में जुटा है. ममता ने कहा, मैं भी खुद वहां जा सकती थी, लेकिन सही समय का इंतजार कर रही हूं. इसकें बावजूद राज्यपाल ने दौरा करने का निर्णय लिया.

राजभवन में हुई पीड़ितों से मुलाकात

गुरुवार को हिंसा में विस्थापित कुछ परिवार बीजेपी प्रदेश अध्यक्ष और केंद्रीय मंत्री सुकांत मजूमदार के साथ राजभवन पहुंचे थे. यहां राज्यपाल से इन पीड़ितों की मुलाकात करवाई गई. राज्यपाल ने उन्हें मदद का भरोसा दिया और कहा कि हर प्रभावित व्यक्ति को न्याय मिलेगा. बता दें कि बंगाल के अलग-अलग इलाकों में वक्फ आने के बाद से ही हिसा हो रही है.

एनएचआरसी और महिला आयोग और की टीमें भी पहुंची

राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर भी शुक्रवार को मालदा पहुंची. उनकी टीम भी हिंसा प्रभावित क्षेत्रों का दौरा करेगी और पीड़ितों से मिलेगी. टीम पहले मालदा के वैष्णवनगर और फिर पालमपुर में शरण लिए हुए लोगों से मिलेगी. फिर टीम मुशिंदाबाद में निरीक्षण करेगी और कोलकाता लौटकर गृह मंत्री को विस्तृत रिपोर्ट देगी.

रिपोर्ट हो रही तैयार

इसी के साथ राष्ट्रीय मानवाधिकार आयोग की एक टीम भी मालदा पहुंच चुकी है. यह टीम भी शरणार्थियों से मिलकर रिपोर्ट तैयार कर रही है. आयोग ने बंगाल सरकार और पुलिस से तीन सप्ताह में विस्तृत रिपोर्ट मांगी है. हिंसा के दौरान मुर्शिदाबाद के शमशेरगंज, सुती, धुलियान और जंगीपुर के मुस्लिम बहुल इलाकों में तीन लोगों की मौत हुई और कई घायल हुए.

हिंसा का कारण बना वक्फ संशोधन विधेयक

11 अप्रैल को वक्फ संशोधन विधेयक के विरोध में निकाले गए मार्च के दौरान हिंसा भड़क गई थी. प्रदर्शनकारियों ने इलाके में रह रहे लोगों पर हमला कर दिया, जिससे बड़ी संख्या में हिंदू परिवारों को घर छोड़कर पलायन करना पड़ा. इन परिवारों ने मालदा में शरण ली है और राहत शिविरों में रह रहे हैं.

राष्ट्रपति शासन लगाने का मांग

अल इंडिया झ्माम एसोसिएशन के अध्यक्ष मौलाना साजित रशीदी ने ममता बनर्जी पर निशाना साधित हुए कहा कि उन्होंने मुस्लिमों को दंगाई साबित करने के लिए सिर्फ झमामों की मीटिंग की. उन्होंने आरोप लगाया कि सभी समुदायों से मीटिंग होनी चाहिए थी. उन्होंने मांग की कि राज्य में तुरंत राष्ट्रपति शासन लगाया जाए.

हिंसा पर हाईकोर्ट की नजर

इस पूरे मामले पर कलकता हाईकोर्ट ने भी संज्ञान लिया है. राज्य सरकार ने कोर्ट में रिपोर्ट पेश की है, जिसमें दावा किया गया है कि अब स्थिति नियंत्रण में है. हाईकोर्ट की बेच ने हिंसा प्रभावित इलाकों में केंद्रीय बलों की तैनाती जारी रखने पर फैसला सुरक्षित रखा है.



राज्यपाल बोले- पीड़ितों की शिकायतें सुनीं और उनकी भावनाओं को समझा

मालदा पहुंचे राज्यपाल, हिंसा पीड़ितों से मिले, राहत शिविर के बाहर अफरा-तफरी

एजेंसी 🕪 कोलकाता

पश्चिम बंगाल के राज्यपाल सी.वी. आनंद बोस मुर्शिदाबाद में सांप्रदायिक हिंसा भड़कर्ने के कारण अपना घर-बार छोड़कर पलायन करने वाले पीडितों से मिलने के लिए शुक्रवार को पड़ोसी मालदा जिला पहुंचे। हालांकि, मुख्यमंत्री ममता बनर्जी ने उनसे अपना दौरा टालने का अनुरोध किया था। बोस ने मालदा के लिए ट्रेन में सवार होने से पहले कोलकाता में संवाददाताओं से कहा, मैं (हिंसा प्रभावित) क्षेत्र में जा रहा हूं। उन्होंने कहा, मैं पीड़ितों से मिलुंगा, हिंसा प्रभावित क्षेत्र से प्राप्त रिपोर्ट की पृष्टि करूंगा, अस्पतालों, पीडितों के आवासीं और राहत शिविरों का दौरा करूंगा। राज्य पलिस और केंद्रीय बल साथ मिलकर काम कर रहे हैं तथा स्थिति जल्द ही सामान्य हो जाएगी। दौरे के बाद, मैं अपनी सिफारिशें भेजुंगा। मालदा पहंचने पर बोस ने कहा, शिविरों में, मैं पीड़ितों की शिकायतें सुन्ंगा, उनकी जरूरतें जानने की कोशिश करूंगा और उनका निवारण करने के लिए सक्रियता से कदम उठाऊंगा। राजभवन सूत्रों ने संकेत दिया कि बोस शनिवार को मुर्शिदाबाद का दौरा कर सकते हैं।

पश्चिम बंगाल के गवर्नर सीवी आनंद बोस शुक्रवार को मालदा पहुंचे। यहां उन्होंने राहत शिविर में जाकर हिंसा के पीड़ितों से मुलाकात की। राज्यपाल के राहत शिविर में पहुंचते ही अफरा-तफरी मच गई। संभवतः हिंसा पीड़ितों की मदद कर रहे स्थानीय लोग राज्यपाल से मिलना चाहते थे, लेकिन पुलिस ने उन्हें रोक दिया, जिससे अफरा-तफरी मच गई।

आज कर सकते हैं मुर्शिदाबाद का दौरा

वक्फ संशोधन मामले में भड़की थी हिंसा

मर्शिदाबाद जिले के शमशेरगंज. सुती, धुलियान और जंगीपुर इलाकों में, वक्फ (संशोधन) अधिनियम के खिलाफ 11 और 12 अप्रैल को हुए प्रदर्शनों के दौरान भड़की सांप्रदायिक हिंसा में तीन लोगों की मौत हो गई थी। जिले के कई निवासी और भी हिंसा होने की आशंका के चलते पड़ोसी मालदा जिला पलायन कर गए थे दिंगा करने और तोड़फोड़ में कथित संलिप्तता को लेकर अबतक 274 लोगों को गिरफ्तार किया गया है। हिंसा प्रभावित इलाकों में अद्धंशैनिक और पुलिस बल तैनात किए गए हैं।



ममता ने की थी दौरा टालने की अपील

बता दें कि सीएम ममता ने बुधवार को राज्यपाल सीवी आनंद बोस से अपील की थी कि वे मुश्चिबाद जिले का दौरा कुछ समय के लिए टाल दें। सीएम ने कहा था कि में राज्याल से अपील करूंगी कि वे कुछ और दिनों का इंतजार करें।

राज्यपाल बोले- पीडित परिवारों का छलका दर्द

राज्यपाल बोस ने कहा कि मैंने शिविर में रह रहे परिवार के सदस्यों से मुलाकात की। मैंने उनसे विस्तृत चर्चा की। मैंने उनकी शिकायतें सुनीं और उनकी भावनाओं को समझा। उन्होंने मुझे यह भी बताया कि वे क्या चाहते हैं, निश्चित रूप से, सिक्य कार्रवाई की जाएगी। राज्यपाल ने कहा कि महिलाओं ने बताया कि उन्हें धमकाया भागा, बदमाश उनके घरों में घुस आए और उनके साथ मारपीट की गई। अपशब्दों का प्रयोग किया गया।

मानवाधिकार और महिला आयोग की टीम भी पहुंची मालदा

मुर्शिदाबाद हिंसा के बाद आज राष्ट्रीय मानवाधिकार आयोग और राष्ट्रीय महिला आयोग की टीमों ने भी मालदा में राहत शिविरों का दौरा किया। राष्ट्रीय मानवाधिकार आयोग की टीम ने मालदा स्थित पर लालपुर हाईस्कूल में बनाए गए राहत शिविर को दौरा किया, जहां सैकड़ों विस्थापित लोग शरण लिए हुए हैं। ये लोग 11-12 अप्रैल को मुर्शिदाबाद जिले के शमशेरगंज, सुती, धुलियन और जंगीपुर जैसे मुस्लिम-बहुल इलाकों में फैली हिंसा के बाद यहां पहुंचे थे। राष्ट्रीय मानवाधिकार आयोगँ ने मामले की गंभीरता को देखते हुए खतः संद्वान लिया है और तीन हफ्तों में विस्तत जांच रिपोर्ट मांगी है। इस हिंसा में अब तक तीन लोगों की भौत की पुष्टि हुई है और 274 से अधिक गिरफ्तारियां हुई हैं।



मुर्शिदाबाद में हिंसा को लेकर राज्यपाल बोस ने सख्त रुख अपनाया

महिलाएं शिविरों में रहने को मजबूर, हम इस हिंसा को किसी तरह बर्दाश्त नहीं करेंगे



एजेंसी 🌬 मुरिदाबाद/मालद

मालवा में हिंसा पीड़ित लोगों से की
मुलाकात और बोल मालवा मुशिंवाबाद।
पश्चिम बंगाल के मुशिंवाबाद में हिंसा से अब
भी पूरे प्रदेश में जमकर सियासत गरम है।
प्रदेश के राज्यपाल सीवी आनंद बोस हिंसा
पीड़ितों से मिलने मालवा पहुँचे। वे ट्रेन से
गए। बोस ने हिंसा प्रभावित क्षेत्रों में पीड़ितों
से मुलाकात से पहले यह बयान दिया।
पुशिंवाबाद में हिंसा को लेकर बसे में सखत रख अपनाया है। हिंसा प्रभावित लोग
शिविरों में रहने को मजबूर हैं। इस वीरान
उन्होंने कहा कि बंगाल में जगह-जगह हिंसा
अपना भयानक रूप दिखा रही है।

बोस ने कहा कि हमें हिंसा के रास्ते को खत्म करना होगा और उसके ताबूत में आखिरी कील ठोंकनी होगी। यह शांति और सौहार्द्र के लिए जरूरी है। उन्होंने कहा है कि मुशिंदाबाद या मालदा में हुई हिंसा को कभी बदांश्त नहीं किया जा सकता। बोस ने हिंसा प्रभावित क्षेत्रों में पीड़ितों से मुलाकात से पहले यह बयान दिया। राज्यपाल मालदा पहुंच चुके हैं और वे स्थित का आकलन करने के बाद केंद्र सरकार को रिपोर्ट भेजेंगें।दोनों जगहाँ पर हिंसा पीड़ितों से मुलाकात के बाद राज्यपाल ने प्रभावित की सोता जायजा भी लिया। उन्होंने जिला प्रशासन के अधिकारियों से स्थिति सामान्य करने को लेकर चर्चा भी की।

लोगों को सुरक्षा देना राज्य सरकार की पहली जिम्मेदारी, भेजेंगे रिपोर्ट



केंद्र को भेजूंगा सिफारिशें मल्दा से निकले

बोस ने कहा कि वे पीड़ितों से मिले और इसकी रिपोर्ट के सरकार को सैंपेंग में पीड़ितों ने मिलने और एमावित क्षेत्र से प्राप्त सूचनाओं की पुष्टि करने गया था। में अस्पतालों, पीड़ितों के आसपी और राहत शिविश में गया। अपनी रिपारिशे में मुंगा।



राज्य की राजनीति में फैल रहे 2 कैंसर

राज्य बंगाल की स्थित पर बात करते दूर राज्यपाल ने कहा है कि बंगाल में हिंगा का मामला नया नहीं है और यह एक सतत मुद्दा है। बॉस ने कहा कि बंगाल की राजनीति में सं की कैंगर की तरह बाद रही हिंसा और ग्राष्टाचर। हमें इसकी जाडी को खरम करना होगा।

घटनाओं को 'मौत का नाच' बताया

मुश्किबवाद और मालदा जिलों में हिंसा से बड़ी संख्या में महिलाए प्रमावित हुई हैं। पीड़ितों से मुलकात करने के बाद हबोंस ने घटनाओं को 'मीत क नाय' बताया। उन्होंने कहा कि हिंसा का रास्ता अपनों वाली मानसिकता को जड़ से खत्म किए जाने की जरूरत हैं।

हिंसा के खिलाफ लड़ाई लड़ेंगे

राज्यपाल बोरा ने कहा कि मुश्क्रिबाब और मालबा जैसी घटनाएं कभी नहीं होनी चिहुए। बंगाल की सहकों पर कई जनहों पर मीत का ताड़व चल रहा है। इस तरह की हिंसा को कभी बब्हिश्त नहीं किया जा सकता। उन्होंने कहा कि हिंसा प्रभवित इलाकों का बीरा करने और लोगों की भावनाओं को जानने के बाद उनके पास एक कार्ययोजना होगी, जिस पर निशन मोड़ में काम किया जाएगा। किसी भी कोगी।

राज्य सरकार ने लापरवाही की

राज्यपाल ने कहा कि काहून व्यवस्था को बनार रखना राज्य सरकार की जिन्मेंबारी है। अनार राज्य को मबब की जरूरत है, तो हम केद्रीय झल भेजने के लिए तैयार है। बंगाल में हिंसा की घटनार लंबे समय से हो रही है। राज्य सरकार हिंसा को रेके।

मालदा में एनएचआर ने प्रभावित लोगों से की बात

3 सप्ताह में विस्तृत जांच रिपोर्ट पेश की जाए



राष्ट्रीय मानवाधिकार आयोग (स्नारचआरसी) के एक दल ने शुक्रवार को पश्चिम बंगाल के मानदा पहुंचकर उन लोगों से मुलाकात की जिन्होंने मुशिदाबाद जिले के हिंसा प्रमाचित क्षेत्री से भागकर एक अस्थायी शरणादी शिविस में शरण ली है। एकारचआरसी ने हाल में मुशिदाबाद में वक्का (संशोधन) अधिनियम के विरोध में महर्की

हिंसा का स्वतः संज्ञान लिया। एनएवआरसी सदस्यों ने लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की।

मुर्शिदाबाद में पीड़ितों से मिली एनसीडब्ल्यू

महिलाएं बहुत डरी हैं, उन पर अत्याचार हुए



एनसीडब्क्यू प्रमुख विज्ञवा रहाटकर मुशिबाबाद में हुई हालिया हिंसा की जांच का नंतृत्व करने के लिए गुरुवार शम कोलकाता पहुँवी । इस बीच रह्मूंची महिला आयोग (इनसीडब्क्यू) की अध्यक्ष चिज्ञय रहाटकर ने वहां के हालातों पर बयान दिया है। उन्होंने कहा कि वर्चफ संशोधन अधिनियम के विरोध

में महिलाओं के खिलाफ अत्यावार किए गए हैं। महिलाओं के खिलाफ बहुत अत्यावार हुए हैं। यहां महिलाएं भी डरी हुई हैं।



Ignoring CM's request, Bengal Governor meets riot victims

NHRC, NCW teams visit Malda relief camps



Bengal Governor CV Ananda Bose meets families affected by the Murshidabad violence in Malda on Friday. Avi

TRIBUNE NEWS SERVICE

NEW DELHI, APRIL 18

Ignoring West Bengal Chief Minister Mamata Banerjee's request to postpone his visit, Governor CV Ananda Bose arrived in Malda on Friday to meet victims who fled communal violence in Murshidabad.

Bose went to the Par Lalpur refugee campin Malda and met the people who have taken shelter there. Sources at Raj Bhavan indicated that Bose may visit Murshidabad on Saturday.

Communal clashes erupted in Shamsherganj, Suti, Dhulian and Jangipur in Murshidabad on April 11 and 12 during protests against the Waqf (Amendment) Act, resulting in three deaths. Fearing further violence, many residents fled to neighbouring Malda.

The National Human Rights Commission (NHRC), taking suo motu cognisance of the violence, sent a fact-finding team to Malda. The team visited the Par Lalpur camp and is expected to submit a detailed inquiry report within three weeks.

The National Commission for Women (NCW), led by Chairperson Vijaya Rahatkar, also began a two-day visit to Malda and Murshidabad to assess the impact of the violence on women and inspect rehabilitation efforts.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Rahatkar said.

The NCW team will spend the night in Malda and head to Murshidabad on Saturday. The panel is expected to meet district officials, victims and eventually call on the Governor, Chief Secretary and the DGP on Sunday.

TMC MP Sougata Roy said, "When the CM requested him not to go to Malda, he should have respected that. But his intention is to create tension in the area. The NCW and NHRC teams visiting the region are also aiding the BJP in fomenting further trouble."

BJP state president and Union Minister Sukanta Majumdarsaid the ruling party was nervous because the visits by the NHRC and the Governor might uncover the "nexus between the TMC and the rioters", who, he alleged, were being protected and appeased for vote-bank politics.

Meanwhile, the VHP said it would hold a nationwide proteston Saturday to demand the imposition of President's rule in West Bengal.

Focus on your own minorities: India rejects B'desh remarks

TRIBUNE NEWS SERVICE

NEW DELHI, APRIL 18

India on Friday rejected Bangladesh's remarks calling for "protection against minority Muslim population" in West Bengal and instead urged Dhaka to focus on protecting the rights of its own minorities.

The spokesperson for the Bangladesh interim government chief, Muhammad Yunus, on Thursday condemned attacks on Muslims in Bengal and asked the Indian Government to "fully protect the minority Muslim population".

In its reaction, Ministry of Affairs External (MEA) spokesperson Randhir Jaiswal said, "We reject the remarks made by the Bangladesh side with regard to the incidents in West Bengal. This is a barely disguised and disingenuous attempt to draw a parallel with India's concerns over the ongoing persecution of minorities in Bangladesh where the criminal perpetrators of such acts continue to roam free."

Jaiswal said, "Instead of making unwarranted comments and indulging in virtue signalling, Bangladesh would do better to focus on protecting the rights of its own minorities."

Bangladesh Chief Adviser's press secretary Shafiqul Alam stated that the country's interim government "strongly protested" India's attempts to involve Bangladesh in the incident.



In the defence of Urdu, the case for linguistic diversity

Tahir

Mahmood

The Supreme Court decision in an appeal against municipal signboards in Urdu serves as an eye-opener for those who are blind to the Constitutional provisions related to the needs of a multilingual State

efore us is a fellow citizen who has taken great pains to take this matter twice to the High Court and then twice again before this court. What the appellant thinks may also be the thinking of many of our fellow citizens. These need to be addressed.' With this meaningful observation, a division bench of the Supreme Court has decided an appeal challenging why the municipal committee of a small township in Maharashtra wrote its name on its office signboard, along with Marathi, in Urdu (Varshati v State of Maharashtra, 2025). The court's observation cited here reflects its annoyance and worry about the bias now widely prevailing in society against this beautiful and melodious language born and brought up on Indian soil and recognised by the Constitu-

languages.
The overzealous appellant in the case had left no stone unturned to ensure that her conspicuously unconstitutional thinking got the nod of a competent authority. Step by step, she agitated for it before the hierarchy of local bodies, the Bombay High Court's Nagpur Bench, and

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High Court's Nagpur Bench, and finally the nation's apex court. She tried to strengthen her case with reference to a new law enacted by the Maharashtra legislature during the pendency of her appeal in the Supreme Court, under whose direction the High Court reviewed its decision but stood by it. She then returned to the apex court for relief, as if heaven would fall if Urdu was allowed to remain on the signboard of the office of her township's municipality.

It was not the first time the court took up for decision a challenge to the legal tenability of the use of Urdu language for an official purpose. A Constitution bench of the court had once rejected an appeal against the declara-tion of Urdu as the second language in Uttar Pradesh (Hindi Sahitya Sammelan v State of UP, 2014). The judgment of Justice Sudhanshu Dhulia in the case under comment is eminently readable and an eye-opener for those elements in the society who are blinded by fanaticism to the abundantly clear constitutional provisions relating to the needs of a multilingual State which India has always been. He began it with an Algerian scholar's words, "When you learn a language, you don't just learn to speak and write a new language. You also learn to be open-minded, liberal, tol-erant, kind, and considerate towards all mankind." Firmly holding that "Marathi and Urdu occupy the same position under Schedule VIII of the Constitution of India", he rejected the

The bias against Urdu had raised its ugly head in the last few decades of the pre-Constitution era. Mohammad Iqbal, creator of Saare jahan se achha, Hindostan hamara (Better than the whole world is our India), had lamented it in some of his poems of the late 1930s. It showed its face again during the framing of a

Constitution for independent India, but the noble architects of that wonderful charter of governance adopted in 1950 did their best to nip it in the bud. First of all, the Constitution declares, under Part III on the citizens' inviolable fundamental rights, that any section of citizens residing in any part of India having a distinct language and script of its own shall have

the right to conserve the same (Article 29). It then provides answers, in Part VIII, to all possible issues that may ever arise in the future in respect of the use of a chosen language as the so-called "official language." Here, the Constitution determines the status of Hindi and English as official languages of the Union, provides for periodical setting up of a Presidential Commission and a Parliamentary Committee to suggest updating of the law on the subject, and enables each of the states to



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In the case under comment, Justice Dhulia said, "The prejudice against Urdu stems from the misconception that Urdu is alien to India. This opinion, we are afraid, is incorrect as Urdu, like Marathi and Hindi, is an Indo-Aryan language. It is a language which was born in this land. Urdu developed and flourished in India due to the need for people belonging to different cultural milieus who wanted to

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मुर्शिदाबाद हिंसा : मानवाधिकार आयोग ने राहत शिविर का लिया जायजा

राज्यपाल

बोस भी

से मिले

मालदा/कोलकाता, १८ अप्रैल (एजेंसी)

राष्ट्रीय मानवाधिकार आयोग के एक दल ने शुक्रवार को पश्चिम बंगाल के प्रभावित लोगों मालदा पहंचकर उन लोगों से मुलाकात की, जिन्होंने मुशिंदाबाद

जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है। राज्यपाल सीवी आनंद बोस भी हिंसा प्रभावित क्षेत्र पहुंचे। इस बीच, तणमल कांग्रेस ने आरोप लगाया कि भाजपा के समर्थन से अशांति को और भड़काने का प्रयास किया जा रहा है।

मर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वतः संज्ञान लेने वाले मानवाधिकार आयोग के सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। इस बीच, राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर ने भी महिलाओं पर हिंसा के प्रभाव का आकलन करने और

पनवांस प्रयासों का निरीक्षण करने के लिए शक्रवार को मालदा तथा मर्शिदाबाद का दो दिवसीय दौरा शरू किया। रहाटकर ने कोलकाता में कहा, 'हमें सचना मिली है कि प्रभावित इलाकों और राहत शिविरों में महिलाओं

के साथ सही व्यवहार नहीं किया जा रहा है। राष्ट्रीय महिला आयोग ने एक जांच समिति गठित की है। हम पीड़ितों से बात करेंगे और विस्तत रिपोर्ट प्रस्तत करने से पहले स्थिति का आकलन करेंगे।'

राज्य में सत्तारूढ तणमूल ने राज्यपाल और दौरे पर आई केंद्रीय टीम की आलोचना करते हुए उन पर राजनीतिक लाभ के लिए हालात को अस्थिर करने के प्रयास का आरोप लगाया। तृणमूल सांसद सौगत रॉय ने कहा, 'जब मुख्यमंत्री ने उनसे अनुरोध किया था तो उन्हें इसका सम्मान करना चाहिए था। लेकिन उनका इरादा क्षेत्र में तनाव पैदा करना और परेशानी बढाना है।'



Pioneer

Bengal Governor, NHRC, NCW visit Malda

https://www.dailypioneer.com/2025/india/bengal-governor--nhrc--ncw-visit-malda.html

Saturday, 19 April 2025 | Saugar Sengupta | Kolkata

The riot-affected areas of Murshidabad on Friday witnessed a tripartite visit taking place with Bengal Governor CV Ananda Bose, members of National Human Rights Commission (NHRC) and those from National Commission for Women (NCW) visiting the "refugee camps" in Malda district ignoring Chief Minister Mamata Banerjee's advise not to go there till the situation normalised. Bose said that he as the Governor took his own decisions to visit affected areas. "I am going to the field," Bose said before reaching Malda.

The NHRC team visited the Parlalpur High School in Malda, where hundreds of displaced persons have taken shelter since communal clashes erupted in Murshidabad on April 11 and 12 during protests against the Central Government's amendments to the Waqf (Amendment) Act. He further said, "It is Mamata Banerjee's opinion that I should not go. But I want to. I have my own way of functioning. I want to assess things myself," before preparing a report. CM had earlier said that the situation in Murshidabad was normal and appealed all concerned to save the locals not to visit there.

"I would request non-locals not to visit Murshidabad right now. I would appeal to the Governor to wait for a few more days as confidence-building measures are underway... I could have gone there ... but I desisted because I want the peace to return first," she said.

At least 275 people had thus far been arrested including the three persons responsible for the brutal killing of a father and son duo. The prime accused in that case has been named as Inzamul and Dildar Sheikh — one from Suti town and the other from neighbouring Murarai in Birbhum district, sources said.

Apart from the Governor two teams from National Human Rights Commission and National Commission for Women too visited the area.

The NHRC team that visited the Par Lalpur High School at Baishnabnagar in Malda, where hundreds of displaced persons have taken shelter in the wake of communal attacks post enactment of the Waqf laws was greeted with protests with the evacuees demanding permanent BSF camp set up in areas like Shamsherganj, Suti in Murshidabad district. They narrated stories of how they had to flee their houses in a matter of minutes to escape attacks.

"Our houses have been burnt to ashes and our savings worth lakhs including gold and other items have been looted by the attackers," they complained adding they had to flee on boats across Bhagirathi River to neighbouring Malda. They also alleged that had the

BSF not reacted on time they would not have lived to tell their woes. "We called the police continuously but they would either not receive calls or would arrive late when our houses had been looted," the complained.

NCW chief Vijaya Rahatkar said that an inquiry team had been formed and it would conduct an extensive report and submit it. "We have received reports that women in the affected areas and relief camps are not being treated properly... such allegations will also be inquired into." The life at the relief camp was as good as that in a prison the 'refugees' told the NCW representatives.

"We are not even allowed to meet our relatives who come here... the officials do not behave properly with us... as if we are beggars which we are not... They're trying to force us to return home, but it's still unsafe. We want BSF camps in our localities in Dhulian before we consider going back," they told the visiting officials.

After spending the night in Malda the NCW team is likely to visit the riot affected areas of Murshidabad on Saturday. The team is also likely to meet senior district officials and Chief Secretary and State Director General of Police.

HC forms 3-member panel for victims' rehabilitation

The Calcutta High Court on Thursday ordered the formation of a three-member committee for the identification and

rehabilitation of people displaced by the violence during the protests over the Waqf (Amendment) Act in Murshidabad district.

A division bench comprising justices Soumen Sen and Raja Basu Chowdhury also said that its interim order of April 12, directing the deployment of Central Armed Police Force (CAPF) in Murshidabad, will continue.

The court said the three-member committee will consist of an official each from the National Human Rights Commission (NHRC) and the West Bengal Human Rights Commission (WBHRC), besides the member secretary of the State Legal Services Authority (SLSA).

"We deem it appropriate to constitute a committee consisting of three officers who shall monitor and coordinate the situation," it said. The committee was directed to identify the displaced persons,

extent of damage caused to properties of the victims and also collect the data of the FIRs lodged.



Tribune

Ignoring Chief Minister's request, West Bengal Governor meets riot victims

NHRC sends fact-finding team to Malda

https://www.tribuneindia.com/news/india/ignoring-chief-ministers-request-west-bengal-governor-meets-riot-victims/

Tribune News Service I New Delhi, Updated At: 05:59 AM Apr 19, 2025 IST

Ignoring West Bengal Chief Minister Mamata Banerjee's request to postpone his visit, Governor CV Ananda Bose arrived in Malda on Friday to meet victims who fled communal violence in Murshidabad.

Bose went to the Par Lalpur refugee camp in Malda and met the people who have taken shelter there. Sources at Raj Bhavan indicated that Bose may visit Murshidabad on Saturday.

Communal clashes erupted in Shamsherganj, Suti, Dhulian and Jangipur in Murshidabad on April 11 and 12 during protests against the Waqf (Amendment) Act, resulting in three deaths. Fearing further violence, many residents fled to neighbouring Malda.

The National Human Rights Commission (NHRC), taking suo motu cognisance of the violence, sent a fact-finding team to Malda. The team visited the Par Lalpur camp and is expected to submit a detailed inquiry report within three weeks.

The National Commission for Women (NCW), led by Chairperson Vijaya Rahatkar, also began a two-day visit to Malda and Murshidabad to assess the impact of the violence on women and inspect rehabilitation efforts.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Rahatkar said in Kolkata before leaving for the districts.

The NCW team will spend the night in Malda and head to Murshidabad on Saturday. The panel is expected to meet district officials, victims and eventually call on the Governor, Chief Secretary and the DGP in Kolkata on Sunday.

TMC MP Sougata Roy said, "When the Chief Minister requested him not to go to Malda, he should have respected that. But his intention is to create tension in the area. The NCW and NHRC teams visiting the region are also aiding the BJP in fomenting further trouble. They are not interested in restoring normalcy."

BJP state president and Union Minister Sukanta Majumdar said the ruling party was nervous because the visits by the NHRC and the Governor might uncover the "nexus between the TMC and the rioters", who, he alleged, were being protected and appeared for vote-bank politics.

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"The TMC is panicking because they know these visits will expose their links with those behind the violence. They are shielding the culprits for the sake of minority vote-bank politics," Majumdar said.

So far, 274 people have been arrested for alleged involvement in rioting and vandalism.

Meanwhile, the Vishwa Hindu Parishad (VHP) said it would hold a nationwide protest on Saturday to demand the imposition of President's rule in West Bengal, citing communal violence in Murshidabad district.

VHP president Alok Kumar said in every district headquarters across the country, members and supporters of the organisation would hold dharnas in



Hindu

West Bengal Governor meets Murshidabad violence victims

Ananda Bose says the purpose of the visit is to establish normalcy; Chief Minister Mamata Banerjee had urged him to postpone his visit; NHRC and NCW teams also speak to victims at Malda relief camp

https://www.thehindu.com/news/national/west-bengal/nhrc-team-murshidabad-maldavisit-refugees-violence-update/article69463824.ece

Updated - April 19, 2025 08:00 am IST - Kolkata

Shiv Sahay Singh

Teams from the National Human Rights Commission (NHRC) and National Commission for Women (NCW), as well as West Bengal Governor C.V. Ananda Bose visited West Bengal's Malda district on Friday to meet people affected by recent violence in Murshidabad district.

Hundreds of people had taken shelter in a school in Malda after fleeing from violence in the Dhulian and Samsherganj areas of Murshidabad on April 11 and 12. Chief Minister Mamata Banerjee had urged the Governor not to visit the violence-affected areas and wait for the situation to normalise. Mr. Bose, however, insisted that he should visit the field to assess the situation for himself before sending reports to the concerned authorities.

The NHRC had taken suo motu cognisance of the violence at Murshidabad and the members of the NHRC team spoke to the families affected by the violence who had taken shelter in Parlalpur High School in Malda. The delegation of National Commission for Women (NCW) led by Vijaya Kishore Rahatkar also met the affected families.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Ms. Rahatkar told media persons while leaving for Kolkata. The NCW team is expected to visit Murshidabad on Sunday.

Restoring normalcy

The Governor also arrived in Malda district to meet the riot victims. "The purpose of my visit is to establish normalcy and ensure peace in the society," Mr. Bose told journalists. "What has happened should never happen in West Bengal," he said, adding that steps should be taken to ensure that the people return to their homes.

While the Governor met people in the relief camp, a group of protestors asked why media persons have not been allowed inside in the camp with him.

Page No. 0, Size:(0)cms X (0)cms.

The Governor's visit and the presence of members of the NCW and NHRC in Malda evoked a strong response from the leaders of the ruling Trinamool Congress, who accused the Governor of acting in an "irresponsible manner".

"When the CM had requested him, he should have honoured it. But his intention is to create tensions in the area and create trouble. The NCW and NHRC teams are also visiting the area to help the BJP foment more trouble, and they don't want restoration of normalcy in the area," Trinamool Congress MP Sougata Roy said.

According to the West Bengal police, about 60 FIRs have been registered, while 274 people have been arrested for their alleged involvement in the violence, which claimed three lives and left thousands homeless.



Economic Times

Guv defies Mamata Banerjee, meets riot victims: NHRC, NCW teams visit Malda relief camps

https://economictimes.indiatimes.com/news/india/guv-defies-mamata-banerjee-meets-riot-victims-nhrc-ncw-teams-visit-malda-relief-camps/articleshow/120410233.cms?from=mdr

PTI | Last Updated: Apr 18, 2025, 08:25:00 PM IST

Synopsis

Amidst tensions in Malda and Murshidabad following recent riots, NHRC and NCW teams visited relief camps to assess the conditions of displaced victims. West Bengal Governor CV Ananda Bose defied the Chief Minister's request and also visited the affected areas, leading to accusations of political provocation.

Malda/Kolkata: Teams from the NHRC and NCW on Friday visited rMalda relief camps to meet Murshidabad riot victims, even as West Bengal Governor CV Arnanda Bose defied Chief Minister Mamata Banerjee's appeal to defer his visit and interacted with the displaced, prompting the TMC to allege political provocation. During the Governor's visit, inmates of the Parlalpur High School relief camp in Baishnabnagar, Malda - where few hundreds have taken shelter since the April 11-12 clashes - staged protests alleging "police-imposed censorship, denial of access to visitors and inhumane living conditions".

"This camp feels worse than a prison. Police are not allowing us to meet anyone and narrate our ordeal," a camp resident told reporters.

Bose, who left for Malda this morning despite a request from the CM to postpone his trip "in the interest of maintaining calm," said he wanted to independently verify ground reports.

"I am going to the field," Bose told reporters before boarding a train from Kolkata.

"I will meet the victims and verify the reports we have received. I will visit hospitals, residences of victims and the relief camps. Central forces and state police are working together to restore normalcy. After meeting the victims, I will submit my recommendations."

At the camp, the Governor was seen interacting with children and patiently listening to the grievances of displaced families.

"The women said miscreants came and attacked their houses, looted their property and were forcible evicted," he said after the meeting.

Asked about the complaints about inhume living conditions, he said he will seek a detailed report and talk to the administration.

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Raj Bhawan officials accompanying him took note of the complaints.

Tensions escalated briefly when angry camp residents broke barricades and surrounded district officials, accusing police of not letting them speak to the media or meet visiting relatives.

Several women alleged harassment by police personnel and said they were being threatened at night to not talk to outsiders.

"Police are treating us like criminals. We are being given dry rotis, bananas and stale rice. It is hard to tell whether we are in a refugee camp or a detention centre," a woman at the camp told reporters.

In its suo motu cognisance of the violence, the National Human Rights Commission (NHRC) dispatched a fact-finding team to the area and has sought a detailed report from the state government within three weeks.

The NHRC members took note after talking to members of the affected families staying at the camp at the Parlalpur High School.

The Commission on Tuesday had said that it had decided to send a team to conduct an on-the-spot inquiry into the incidents, considering the seriousness of the situation.

A delegation from the National Commission for Women (NCW) led by chairperson Vijaya Rahatkar also visited the camp to assess the condition of women displaced by the violence, which erupted during protests against the Centre's amendments to the Waqf (Amendment) Act.

"I am shocked by the condition of women and children here. They were forcibly evicted from their homes and have gone through unimaginable trauma," Rahatkar told reporters after interacting with camp residents.

NCW member Archana Majumdar, accompanying Rahatkar, alleged that women were molested and driven out of their homes.

"It is the state government's responsibility to ensure their safety. What is the TMC doing? Is the government trying to turn West Bengal into another Bangladesh?" Majumdar said.

The NCW delegation is expected to spend the night in Malda before heading to Murshidabad on Saturday.

The panel is scheduled to meet district officials, victims and eventually call on the Governor, Chief Secretary and Director General of Police in Kolkata on Sunday.

The ruling Trinamool Congress criticised the visits by the Governor and NHRC and NCW teams, alleging that they were aimed at stoking tension in the already-volatile region.

"When the CM had requested him to delay the visit, the Governor should have honoured that. His actions show an intent to create unrest. The NCW and NHRC visits are also

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politically driven to help the BJP destabilise the situation," senior TMC MP Sougata Roy alleged.

Countering the allegations, BJP state president and Union Minister Sukanta Majumdar accused the TMC of shielding those behind the violence for vote-bank politics.

"The TMC is panicking because these visits might expose their nexus with the rioters. They are appearing miscreants for political gains," Majumdar told PTI.

At least three people were killed and over 274 arrested in connection with the violence that engulfed Muslim-majority areas such as Shamsherganj, Suti, Dhulian, and Jangipur in Murshidabad district.

Security has been tightened across the region, with paramilitary forces deployed alongside the state police to prevent further escalation.

Several families have fled Murshidabad and are now living in makeshift shelters in neighbouring Malda.

The communal clashes broke out during protests by sections of the Muslim community against the Centre's amendments to the Waqf Act, which, they allege, would centralise control over Muslim charitable properties and allow for their misuse.



Business Standard

NHRC team arrives in Malda to meet refugees from Murshidabad violence

The NHRC took suo motu cognisance of the recent violence in Murshidabad that broke out during protests over the Waqf (Amendment) Act

https://www.business-standard.com/india-news/nhrc-team-arrives-in-malda-to-meet-refugees-from-murshidabad-violence-125041800271_1.html

Press Trust of India Malda (WB) | 1 min read Last Updated : Apr 18 2025 | 12:56 PM IST

A team of the National Human Rights Commission (NHRC) on Friday arrived in West Bengal's Malda district to meet people who have taken shelter in refugee camps after fleeing violence-hit areas of Murshidabad district.

The NHRC took suo motu cognisance of the recent violence in Murshidabad that broke out during protests over the Waqf (Amendment) Act.

The Commission on Tuesday said it has decided to send a team to conduct an on-thespot inquiry into the incidents, considering the seriousness of the situation.

The NHRC action comes following the receipt of a formal complaint about the violence and the alleged human rights violations in the affected areas.

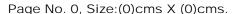
According to officials, three people were killed during the violent clashes that erupted in the Muslim-majority areas of Shamsherganj, Suti, Dhulian, and Jangipur in Murshidabad district. Many residents, fearing for their lives, fled their homes and took shelter in camps set up in neighbouring Malda district.

The violence occurred amid widespread protests against the central government's recent amendments to the Waqf Act.

The NHRC has directed that a detailed inquiry report be submitted within three weeks.

(Only the headline and picture of this report may have been reworked by the Business Standard staff; the rest of the content is auto-generated from a syndicated feed.)

TIMES OF INDIA, Online, 19.4.2025





Times of India

Bengal governor Bose reaches Malda to meet Murshidabad violence victims, ignores CM Mamata's request to delay visit

https://timesofindia.indiatimes.com/india/bengal-governor-bose-heads-to-malda-to-meet-murshidabad-violence-victims-defies-cm-mamatas-request-to-delay-visit/articleshow/120403088.cms

TOI News Desk / TIMESOFINDIA.COM / Updated: Apr 18, 2025, 18:25 IST

West Bengal governor C V Ananda Bose reached Malda to meet victims of the Murshidabad communal violence, defying chief minister Mamata Banerjee's request to postpone the trip. He aims to assess the situation firsthand, visiting hospitals, residences, and relief camps to formulate recommendations. The governor plans to meet victims who fled there following recent communal violence in Murshidabad district.

NEW DELHI: West Bengal governor C V Ananda Bose on Friday reached Malda, defying chief minister Mamata Banerjee's request to postpone his visit to the riot-affected regions. The governor plans to meet victims who fled there following recent communal violence in Murshidabad district.

"I am going there to meet the victims and verify the reports that we have received from the field. I will go to the hospitals, residences of the victims and the relief camps. The central forces and the state police are there together and the situation will soon normalise. I am going there to meet the victims following which I will send my recommendations," the governor told news agency PTI. According to a senior Raj Bhavan official, the governor may extend his visit to Murshidabad to personally assess the situation.

The violence, which erupted on April 11 and 12 during protests against the Wagf (Amendment) Act, claimed three lives in the Muslim-majority areas of Shamshergani, Suti, Dhulian, and Jangipur in Murshidabad district. Many residents, fearing for their refuge neighbouring sought in Law enforcement authorities have made 274 arrests so far for alleged involvement in vandalism and rioting. Both paramilitary forces and state police have been deployed to peace the affected maintain in areas. Meanwhile, the National Human Rights Commission (NHRC) has also dispatched a team to Malda district to investigate the aftermath of violence in neighboring Murshidabad district. The team's primary objective is to meet with displaced residents who have sought refuge in temporary camps after fleeing the affected areas.



Times of India

TMC calls visits by guv, NHRC & NCW part of `scripted plot'

https://timesofindia.indiatimes.com/city/kolkata/tmc-calls-visits-by-guv-nhrc-ncw-part-of-scripted-plot/articleshow/120412002.cms

TNN / Apr 18, 2025, 21:25 IST

Kolkata: Dubbing governor CV Ananda Bose's act as "irresponsible", Trinamool on Friday asked if National Human Rights Commission (NHRC) and National Commission for Women (NCW) travel bills and allowances were approved only if they had flight tickets to Bengal.

TMC alleged that the visits on Friday by Bose, NHRC and NCW were part of a "scripted plot" to malign Bengal when it was clear that cross-border miscreants were responsible for instigating the Murshidabad violence

TMC spokesperson Kunal Ghosh, responding to questions on Bose travelling to Murshidabad (he went to Malda on Friday) despite CM Mamata Banerjee's appeal against it, said: "This was an irresponsible act. The CM never asked him not to go. She clearly stated that efforts are on to bring peace. He could have always gone, but later. The CM herself could have gone there now but did not. She will go at the right time. This tearing hurry to go (by the governor) is only part of the larger plot to malign Bengal. His political bosses wanted that. (the governor) is just a dramatis He Ghosh was equally vocal against the NHRC and NCW visits. "I just have one question. Are their travel bills and allowances approved only if they have flight tickets to Bengal? Manipur is on the boil for over a year now. People there witnessed unspeakable brutalities and atrocities, including clashes, rape and murder. They (the commissions) never went there. Their tour itineraries always tend to skip BJP-governed states. In Varanasi — PM Narendra Modi's constituency — there were brutalities. Did they enquire once?" Ghosh asked.

"One thing is very clear (relating to the Murshidabad violence). Even Centre's agencies admitted it. There have been cross-border movements. Bangladeshi miscreants sneaked in, stoked flames and fled. Who guards the borders? Will they probe the role of BSF and MHA? Unless they do, it would be very apparent that they too are part of this plot. The idea is to stoke fire, target one section of people by making another section weep and then rush them to keep fanning the flames to malign Bengal. They are only puppets; their political puppeteers control all their strings," Ghosh added.



Times of India

`Exodus should stop': Congress blames West Bengal CM Mamata Banerjee, BJP for Murshidabad violence

https://timesofindia.indiatimes.com/india/exodus-should-stop-congress-blames-west-bengal-cm-mamata-banerjee-bjp-for-murshidabad-violence/articleshow/120405525.cms

TOI News Desk / TIMESOFINDIA.COM / Apr 18, 2025, 15:54 IST

Murshidabad witnessed violence during Waqf Act protests. Pramod Tiwari holds TMC and BJP responsible. He demands an end to the exodus of families. Governor Bose calls violence and corruption cancerous. NHRC investigates human rights violations. Calcutta High Court orders central forces to stay. The court also warns against provocative remarks. Relief efforts are underway for the affected.

NEW DELHI: Congress MP Pramod Tiwari has held both the Trinamool Congress and the BJP responsible for the recent violence in Murshidabad, saying that the ongoing exodus of families must come to an end. The clashes, which erupted during protests over the Wagf (Amendment) Act, have led to the deaths of three people and forced several families their to flee homes. "I am in pain with what happened in Murshidabad. The victims should get justice. The exodus should stop," Tiwari said while speaking to ANI. "If something has been conspired in Bangladesh, then both the central and state governments are responsible," he added. Tiwari's remarks come as a direct rebuke to both the BJP-led central government and the Mamata Banerjee-led TMC government in Bengal, despite Congress being a TMC ally in the INDIA bloc. He accused both administrations of failing to prevent the violence and protect state borders from potential foreign conspiracies. "If law and order collapsed, then the state could not manage it. I think both the centre and state are at fault. The situation should be normal as soon as possible, and justice should prevail," he added. West Bengal governor CV Ananda Bose also reacted strongly to the violence, calling it a persistent and deep-rooted problem in the state. Speaking to reporters before visiting the affected areas in Malda and Murshidabad, he said, "The cult of violence is a reality in Bengal. We have two cancerous growths on the body politic of West Bengal—one is violence, and the other is corruption. We have to strike at the roots of this."

Governor Bose said that while the situation on the ground had slightly improved since the deployment of central forces, complaints of distress were still being received at Raj Bhavan's "Peace Room". He promised continued outreach to victims and coordinated relief efforts with organisations such as the Red Cross. Meanwhile, the national human rights commission (NHRC) has begun its on-the-ground inquiry into the violence, following reports of serious human rights violations. A team from the Commission visited refugee camps in Malda on Friday, listening to testimonies from families who fled from the Muslim-majority areas of Shamshergani, Suti, Dhulian and Jangipur.

TIMES OF INDIA, Online, 19.4.2025

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The Calcutta high court has also intervened, directing that central forces remain in place to maintain law and order, while warning political leaders from all parties—including BJP and TMC—against making provocative remarks that could worsen the situation.



Deccan Herald

NHRC team visits relief camp in Malda, Governor heads to meet victims

The NHRC members, who took suo motu cognisance of the recent violence in Murshidabad that broke out during protests over the Waqf (Amendment) Act, took note after talking to members of the affected families staying at the camp at the Par Lal Pur High School in Malda.

https://www.deccanherald.com/india/west-bengal/nhrc-team-visits-relief-camp-in-malda-governor-heads-to-meet-victims-3499781

PTI Last Updated: 18 April 2025, 14:51 IST

Malda: An NHRC team on Friday visited a relief camp in Malda to meet those displaced by the Murshidabad riots, while Governor C V Ananda Bose defying Chief Minister Mamata Banerjee's request to defer his trip, set out for the district—prompting the TMC to allege a BJP-backed attempt to provoke further unrest. The NHRC team visited the Par Lalpur High School in Malda, where hundreds of displaced persons have taken shelter since communal clashes erupted in Murshidabad on April 11 and 12 during protests against the central government's amendments to the Waqf (Amendment) Act.

The Commission, which took suo motu cognisance of the violence, said it decided to send a fact-finding team in view of the "seriousness of the situation" and has sought a detailed inquiry report within three weeks. Officials confirmed that three people were killed in the violence that spread across Muslim-majority areas like Shamsherganj, Suti, Dhulian, and Jangipur in Murshidabad district. Several residents, fearing for their lives, fled to neighbouring Malda and are now living in makeshift relief camps. Governor Bose left for Malda this morning despite the chief minister's request to delay his visit in the interest of maintaining calm.

"I am going to the field," Bose told reporters before boarding a train to Malda. "I am going there to meet the victims and verify the reports that we have received from the ground. I will visit hospitals, the residences of the victims, and the relief camps. Central forces and state police are working together to restore normalcy. After meeting the victims, I will submit my recommendations," he said.

The governor also stated that he would proceed to Murshidabad after completing his visit to Malda. Meanwhile, the National Commission for Women (NCW) chairperson Vijaya Rahatkar also began a two-day tour of Malda and Murshidabad to assess the impact of the violence on women and inspect rehabilitation efforts. "We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Rahatkar said in Kolkata before leaving. The NCW team will spend the night in Malda and head to Murshidabad on Saturday. The panel is expected to meet district officials, victims, and eventually call on the Governor, Chief Secretary, and DGP in Kolkata on Sunday.

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The TMC, which rules the state, sharply criticised the Governor and the visiting central teams, accusing them of attempting to destabilise the situation for political gains. "When the CM had requested him, he should have honoured it. But his intention is to create tensions in the area and create trouble. The NCW and NHRC teams are also visiting the area to help the BJP foment more trouble and don't want restoration of normalcy in the area," TMC MP Sougata Roy said.

Hitting back at the Trinamool Congress, BJP state president and Union Minister Sukanta Majumdar said the ruling party is nervous because the visits by the NHRC and the Governor might uncover the "nexus between the TMC and the rioters", who, he alleged, are being protected and appeased for vote-bank politics. "The TMC is panicking because they know these visits will expose their links with those behind the violence. They are shielding the culprits for the sake of minority vote-bank politics," Majumdar told PTI. Tensions briefly escalated at the Par Lalpur camp in Malda, where angry residents surrounded district officials, alleging that they were being pressured to leave the camp.

"Life in this camp is no better than prison," one of the camp residents said. "They're trying to force us to return home, but it's still unsafe. We want BSF camps in our localities in Dhulian before we consider going back," he said. Security has been tightened across the affected areas, with paramilitary forces deployed alongside the state police.

So far, 274 people have been arrested for alleged involvement in the violence. The communal clashes in Murshidabad erupted during protests by sections of the Muslim community against amendments to the Waqf Act, which they allege would lead to centralisation and misuse of Muslim charitable properties.



The Week

Murshidabad riots: NHRC team, NCW chairperson visit Malda relief camp

Tensions briefly escalated at Malda's Par Lalpur camp in Malda when residents encircled officials alleging that they were being pressured to leave the camp

https://www.theweek.in/news/india/2025/04/18/murshidabad-riots-nhrc-team-ncw-chairperson-visit-malda-relief-camp-west-bengal-news.html

By The Week News Desk Updated: April 18, 2025 17:32 IST

A National Human Rights Commission India (NHRC) team on Friday visited a relief camp in West Bengal's Malda to meet those displaced by the Murshidabad riots.

The team reportedly arrived at the Par Lalpur High School in Malda, where hundreds of displaced people have taken shelter since communal clashes erupted in Murshidabad on April 11 and 12 during protests against the central government's amendments to the Waqf (Amendment) Act.

The Commission, which took suo motu cognisance of the violence, said it decided to send a fact-finding team in view of the "seriousness of the situation" and has sought a detailed inquiry report within three weeks.

Officials confirmed that three people were killed in the violence that spread across Muslim-majority areas like Shamsherganj, Suti, Dhulian, and Jangipur in Murshidabad district.

Several residents, fearing for their lives, fled to neighbouring Malda and are now living in makeshift relief camps.

Meanwhile, the National Commission for Women (NCW) chairperson Vijaya Rahatkar also began a two-day tour of Malda and Murshidabad to assess the impact of the violence on women and inspect rehabilitation efforts, news agency PTI reported.

"We have received reports that women in the affected areas and relief camps are not being treated properly. The NCW has formed an inquiry committee. We will speak to the victims and assess the situation before submitting a detailed report," Rahatkar said in Kolkata before leaving.

The NCW team will spend the night in Malda and head to Murshidabad on Saturday. The panel is expected to meet district officials, victims, and eventually call on the Governor, Chief Secretary, and DGP in Kolkata on Sunday.

Tensions briefly escalated at the Par Lalpur camp in Malda, where angry residents surrounded district officials, alleging that they were being pressured to leave the camp.

"Life in this camp is no better than prison," one of the camp residents said.

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"They're trying to force us to return home, but it's still unsafe. We want BSF camps in our localities in Dhulian before we consider going back," he said.

Security has been tightened across the affected areas, with paramilitary forces deployed alongside the state police.

So far, 274 people have been arrested for alleged involvement in the violence.

The communal clashes in Murshidabad erupted during protests by sections of the Muslim community against amendments to the Waqf Act, which they allege would lead to centralisation and misuse of Muslim charitable properties.



NewsX

NHRC and West Bengal Governor Visit Violence-Hit Areas in Malda and Murshidabad After Waqf Act Protests

A team from the National Human Rights Commission (NHRC) arrived in Malda district on Friday to visit the areas recently affected by violent clashes that erupted earlier this month during protests over the Waqf Amendment Act.

https://www.newsx.com/india/nhrc-and-west-bengal-governor-visit-violence-hit-areas-in-malda-and-murshidabad-after-waqf-act-protests/

Srishti Mukherjee | April 18, 2025 12:49 PM Asia/Kolkata IST Updated 10 hours ago

A team from the National Human Rights Commission (NHRC) arrived in Malda district on Friday to visit the areas recently affected by violent clashes that erupted earlier this month during protests over the Waqf Amendment Act. The NHRC team is expected to travel to both Malda and Murshidabad to assess the situation on the ground and speak to those affected by the unrest.

The violence, which broke out on April 11, led to the deaths of three people, injuries to many others, and damage to property across both districts. Several families were displaced, with many fleeing to Pakur in neighboring Jharkhand, while others took shelter in relief camps set up in Malda.

Governor Reaches Out to Victims

On the same day, West Bengal Governor CV Ananda Bose also began his visit to the region. He arrived at Sealdah Railway Station in Kolkata and boarded a train to Malda, where he is scheduled to inspect the areas hit by the violence.

After reaching Malda, the Governor will first stop at the Circuit House. From there, he is expected to head out to some of the affected neighborhoods to personally interact with victims and evaluate the extent of the damage.

Once he completes his visit in Malda, Governor Bose will continue to Murshidabad, another district that witnessed violent clashes during the protests.

Governor: "Raj Bhavan Will Do Everything Possible"

Speaking ahead of his visit on Thursday, Governor Bose assured that support would be extended to those impacted by the violence. "Raj Bhavan will do everything possible for the victim in collaboration with the State and Central government," he said.

He also explained the purpose of his visit to the troubled areas. "I am going to the field to see for myself the realities of the field. I will have an objective view of the matter. The situation has been brought under control. We should take further steps to prevent similar

instances in future. I will certainly visit Murshidabad... People from the area have requested to have a BSF camp there," Bose stated.

Ongoing Tension After Waqf Act Protests

The violence started on April 11 after protests against the Waqf (Amendment) Act turned violent. Demonstrations escalated quickly, resulting in chaos across both Malda and Murshidabad. Properties were damaged, lives were lost, and entire families were forced to leave their homes out of fear. Many of them fled to Jharkhand's Pakur district, while others remain in temporary shelters within Malda.

The situation sparked concern not just within the state but also at the national level, leading to NHRC's intervention and a closer look at the response by state authorities.

Calcutta High Court Steps In

Meanwhile, on Thursday, the Calcutta High Court ordered that central paramilitary forces remain stationed in Murshidabad to maintain peace and prevent any fresh outbreaks of violence. The court also stated that it would oversee the rehabilitation efforts for those affected by the unrest.

In addition, the High Court directed political leaders from all parties—including the BJP and the TMC—not to make any provocative remarks that could inflame the situation further. The court made it clear that the priority must be restoring calm and helping the victims rebuild their lives.

Looking Ahead

With both the NHRC and the Governor personally visiting the violence-hit areas, there is hope that the needs of the displaced families and injured victims will receive urgent attention. The presence of central forces and the court's continued monitoring have helped ease tensions for now, but local communities remain anxious and uncertain about what lies ahead.

As one resident of a relief camp in Malda said, "We just want peace and to return to our homes. It's been a nightmare."



ANI

West Bengal: NHRC team arrives in Malda to visit violence-affected areas

https://www.aninews.in/news/national/general-news/west-bengal-nhrc-team-arrives-in-malda-to-visit-violence-affected-areas20250418110401/

ANI | Updated: Apr 18, 2025 11:04 IST

Malda (West Bengal) [India], April 18 (ANI): A team of the National Human Rights Commission (NHRC) arrived in West Bengal's Malda on Friday. The team is scheduled to visit the violence-hit areas of Murshidabad and Malda following protests over the Wagf Amendment Act in the state earlier the month. in Meanwhile, West Bengal Governor CV Ananda Bose arrived at Sealdah Railway Station on Friday and boarded a train to Malda to visit areas affected by recent violence. After reaching Malda, the Governor is scheduled to proceed to the Circuit House; from there, he will be visiting the locations impacted by the violence in the district. Following his inspection in Malda, Governor Bose will be travelling to Murshidabad to the situation in that district well. assess as Earlier on Thursday, the West Bengal Governor said that Raj Bhavan would do everything possible in collaboration with the Union and the State Governments for the victims affected by the recent violence in the state.

"Raj Bhavan will do everything possible for the victim in collaboration with the State and Central government," Bose said. He also stated that his visit to the violence-affected places was to get an "objective view" the "I am going to the field to see for myself the realities of the field. I will have an objective view of the matter. The situation has been brought under control. We should take further steps to prevent similar instances in future. I will certainly visit Murshidabad... People from the area have requested to have а BSF camp there." The visit comes in the wake of violence that erupted on April 11 during protests against the Waqf (Amendment) Act, which resulted in the deaths of three people, injuries to several others, and widespread property damage. Several families have been displaced, with many migrating to Jharkhand's Pakur district, while others have taken refuge in relief camps set up in Malda. On Thursday, the Calcutta High Court stated that central forces will remain in Murshidabad for some time to maintain law and order and said that the court will monitor the restoration rehabilitation victims. and of The court also ordered officials from the BJP, TMC, and others not to make provocative speeches that could escalate tensions. (ANI)



The Tribune

Bengal Governor defies Mamata, meets riot victims: NHRC, NCW teams visit Malda relief camps

The NHRC team visited the Par Lalpur High School in Malda, where hundreds of displaced persons have taken shelter since communal clashes erupted in Murshidabad on April 11 and 12 during protests against the Central Government's amendments to the Waqf (Amendment) Act

https://www.tribuneindia.com/news/india/human-rights-commission-team-visits-relief-camp-in-malda-governor-heads-to-meet-victims/

PTI | Malda/Kolkata, Updated At: 09:46 PM Apr 18, 2025 IST

Teams from the NHRC and the NCW on Friday visited Malda relief camps to meet Murshidabad riot victims, even as West Bengal Governor C.V. Ananda Bose defied Chief Minister Mamata Banerjee's appeal to defer his visit and interacted with the displaced, prompting the TMC to allege political provocation.

During the Governor's visit, inmates of the Parlalpur High School relief camp in Baishnabnagar, Malda, where few hundreds have taken shelter since the April 11-12 clashes, staged protests alleging "police-imposed censorship, denial of access to visitors and inhumane living conditions".

"This camp feels worse than a prison. Police are not allowing us to meet anyone and narrate our ordeal," a camp resident told reporters.

Bose, who left for Malda this morning despite a request from the CM to postpone his trip "in the interest of maintaining calm," said he wanted to independently verify ground reports.

"I am going to the field," Bose told reporters before boarding a train from Kolkata.

"I will meet the victims and verify the reports we have received. I will visit hospitals, residences of victims and the relief camps. Central forces and state police are working together to restore normalcy. After meeting the victims, I will submit my recommendations." At the camp, the Governor was seen interacting with children and patiently listening to the grievances of displaced families.

"The women said miscreants came and attacked their houses, looted their property and were forcible evicted," he said after the meeting.

Asked about the complaints about inhume living conditions, he said he will seek a detailed report and talk to the administration.

Raj Bhavan officials accompanying him took note of the complaints.

Tensions escalated briefly when angry camp residents broke barricades and surrounded district officials, accusing police of not letting them speak to the media or meet visiting relatives.

Several women alleged harassment by police personnel and said they were being threatened at night to not talk to outsiders.

"Police are treating us like criminals. We are being given dry rotis, bananas and stale rice. It is hard to tell whether we are in a refugee camp or a detention centre," a woman at the camp told reporters.

In its suo motu cognisance of the violence, the National Human Rights Commission (NHRC) dispatched a fact-finding team to the area and has sought a detailed report from the state government within three weeks.

The NHRC members took note after talking to members of the affected families staying at the camp at the Parlalpur High School.

The Commission on Tuesday had said that it had decided to send a team to conduct an on-the-spot inquiry into the incidents, considering the seriousness of the situation.

A delegation from the National Commission for Women (NCW) led by chairperson Vijaya Rahatkar also visited the camp to assess the condition of women displaced by the violence, which erupted during protests against the Centre's amendments to the Waqf (Amendment) Act.

"I am shocked by the condition of women and children here. They were forcibly evicted from their homes and have gone through unimaginable trauma," Rahatkar told reporters after interacting with camp residents.

NCW member Archana Majumdar, accompanying Rahatkar, alleged that women were molested and driven out of their homes.

"It is the state government's responsibility to ensure their safety. What is the TMC doing? Is the government trying to turn West Bengal into another Bangladesh?" Majumdar said.

The NCW delegation is expected to spend the night in Malda before heading to Murshidabad on Saturday.

The panel is scheduled to meet district officials, victims and eventually call on the Governor, Chief Secretary and Director General of Police in Kolkata on Sunday.

The ruling Trinamool Congress criticised the visits by the Governor and NHRC and NCW teams, alleging that they were aimed at stoking tension in the already-volatile region.

"When the CM had requested him to delay the visit, the Governor should have honoured that. His actions show an intent to create unrest. The NCW and NHRC visits are also politically driven to help the BJP destabilise the situation," senior TMC MP Sougata Roy alleged.

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Countering the allegations, BJP state president and Union Minister Sukanta Majumdar accused the TMC of shielding those behind the violence for vote-bank politics.

"The TMC is panicking because these visits might expose their nexus with the rioters. They are appearing miscreants for political gains," Majumdar told PTI.

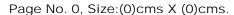
At least three people were killed and over 274 arrested in connection with the violence that engulfed Muslim-majority areas such as Shamsherganj, Suti, Dhulian, and Jangipur in Murshidabad district.

Security has been tightened across the region, with paramilitary forces deployed alongside the state police to prevent further escalation.

Several families have fled Murshidabad and are now living in makeshift shelters in neighbouring Malda.

The communal clashes broke out during protests by sections of the Muslim community against the Centre's amendments to the Waqf Act, which, they allege, would centralise control over Muslim charitable properties and allow for their misuse.

HINDUSTAN TIMES, Online, 19.4.2025





Hindustan Times

NHRC, NCW Teams Visit Malda's Parlalpur, Meet Victims of Murshidabad Waqf Agitation

https://www.newsonair.gov.in/nhrc-ncw-teams-visit-malda-relief-camps-amid-murshidabad-waqf-aqitation/

Site Admin | April 18, 2025 9:35 PM

In West Bengal, delegations from the National Human Rights Commission, NHRC, and National Commission for Women, NCW, visited Parlalpur in Malda's Baishnabnagar today. The delegations met with victims of the violence linked to the Murshidabad Waqf agitation, who had fled their homes in search of safety. NCW Chairperson Vijaya Rahatkar described the women and children in relief camps as being in deep distress.

The NCW team will visit the affected villages lincluding Jafrabad, Bedpara and Digri in Samserganj of Murshidabad district tomorrow. Allegations were made of administrative neglect and a conspiracy to destabilize the region. Locals demanded a permanent BSF camp to ensure safety.

Meanwhile, Governor C.V. Ananda Bose also arrived in Malda. Mr. Bose has interacted with the violence hit people of Murshidabad in the relief camps of Baishnabnagar, Malda. Congress leader Adhir Ranjan Chowdhury criticized Chief Minister Mamata Banerjee for not addressing the crisis on the ground.



PTI

NHRC team arrives in Malda to meet refugees from Murshidabad violence

https://www.ptinews.com/story/national/nhrc-team-arrives-in-malda-to-meet-refugees-from-murshidabad-violence/2475209

MALDA (WB): (Apr 18) A team of the National Human Rights Commission (NHRC) on Friday arrived in West Bengal's Malda district to meet people who have taken shelter in refugee camps after fleeing violence-hit areas of Murshidabad district.

The NHRC took suo motu cognisance of the recent violence in Murshidabad that broke out during protests over the Waqf (Amendment) Act.

The Commission on Tuesday said it has decided to send a team to conduct an on-thespot inquiry into the incidents, considering the seriousness of the situation.



The Print

NHRC team arrives in Malda to meet refugees from Murshidabad violence

https://theprint.in/india/nhrc-team-arrives-in-malda-to-meet-refugees-from-murshidabad-violence/2594216/

PTI | 18 April, 2025 12:00 pm IST

Malda (WB), Apr 18 (PTI) A team of the National Human Rights Commission (NHRC) on Friday arrived in West Bengal's Malda district to meet people who have taken shelter in refugee camps after fleeing violence-hit areas of Murshidabad district.

The NHRC took suo motu cognisance of the recent violence in Murshidabad that broke out during protests over the Waqf (Amendment) Act.

The Commission on Tuesday said it has decided to send a team to conduct an on-thespot inquiry into the incidents, considering the seriousness of the situation.

The NHRC action comes following the receipt of a formal complaint about the violence and the alleged human rights violations in the affected areas.

According to officials, three people were killed during the violent clashes that erupted in the Muslim-majority areas of Shamsherganj, Suti, Dhulian, and Jangipur in Murshidabad district. Many residents, fearing for their lives, fled their homes and took shelter in camps set up in neighbouring Malda district.

The violence occurred amid widespread protests against the central government's recent amendments to the Waqf Act.

The NHRC has directed that a detailed inquiry report be submitted within three weeks. PTI CORR PNT RG

This report is auto-generated from PTI news service. The Print holds no responsibility for its content.



Patrika News

West Bengal Violence: Governor Visits Murshidabad Defying CM's Appeal

Ignoring Chief Minister Mamata Banerjee's appeal, Governor C.V. Ananda Bose arrived on Friday to visit the violence-affected areas of Murshidabad and Malda.

https://www.patrika.com/en/national-news/west-bengal-violence-governor-visits-murshidabad-defying-cms-appeal-19538740

Kolkata•Apr 18, 2025 / 12:32 pm•

Patrika Desk

Recent violence in West Bengal has created a political storm. Ignoring Chief Minister Mamata Banerjee's appeal, Governor C.V. Ananda Bose visited violence-affected areas of Murshidabad and Malda on Friday. He aimed to meet affected families in relief camps and understand the situation on the ground. Meanwhile, the state BJP has requested Union Home Minister Amit Shah to visit Bengal and respond to Mamata Banerjee's accusations, in which she blamed Shah for the Murshidabad violence.

Governor Bose met victims in relief camps in Malda and assessed the areas affected by the violence that erupted over the Waqf (Amendment) Act. He also discussed riot control measures with district administration officials. According to Raj Bhavan, Bose's visit aims to uncover the truth behind the violence. On Thursday, some displaced families were brought to Raj Bhavan by BJP state president and Union Minister Sukanta Majumdar, where they met with the Governor.

Mamata Banerjee's Request Ignored

Mamata Banerjee had requested the Governor to postpone his visit. She stated, "Peace has been restored, but the administration is still working to regain public trust. I could have gone, but I will go at the right time. I request the Governor and others to wait a few days." Despite this, Bose decided to proceed with his visit.

BJP Calls for Amit Shah's Intervention

Meanwhile, the BJP is planning a visit by Amit Shah. A BJP leader stated, "We have requested the Home Minister to come to Bengal and respond to Mamata's accusations. We hope he will come soon and bring the truth about the Murshidabad violence before the public." However, the date and location of Shah's visit are yet to be decided. The BJP wants Shah's visit to precede Prime Minister Narendra Modi's proposed visit, where he may attend a GAIL event in Ranaghat, Nadia, this month. The BJP believes that if Shah clarifies the situation first, and then Modi confirms his stance, it will significantly impact Mamata.

This violence in Bengal has become a focal point of discussion, not only administratively but also politically. Mamata's accusations, the Governor's visit, and the BJP's strategy have further heated up the state's political atmosphere.



Dainik Tribune

मुर्शिदाबाद हिंसा : मानवाधिकार आयोग ने राहत शिविर का लिया जायजा

राज्यपाल बोस भी हिंसा प्रभावित क्षेत्र में लोगों से मिले

https://www.dainiktribuneonline.com/news/nation/murshidabad-violence-human-rights-commission-inspected-the-relief-camp/

Published At: APRIL 19, 2025 05:00 AM (IST)

मालदा/कोलकाता, 18 अप्रैल (एजेंसी)

राष्ट्रीय मानवाधिकार आयोग के एक दल ने शुक्रवार को पश्चिम बंगाल के मालदा पहुंचकर उन लोगों से मुलाकात की, जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है। राज्यपाल सीवी आनंद बोस भी हिंसा प्रभावित क्षेत्र पहुंचे। इस बीच, तृणमूल कांग्रेस ने आरोप लगाया कि भाजपा के समर्थन से अशांति को और भड़काने का प्रयास किया जा रहा है।

मुर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वत: संज्ञान लेने वाले मानवाधिकार आयोग के सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। इस बीच, राष्ट्रीय महिला आयोग की अध्यक्ष विजया रहाटकर ने भी महिलाओं पर हिंसा के प्रभाव का आकलन करने और पुनर्वास प्रयासों का निरीक्षण करने के लिए शुक्रवार को मालदा तथा मुर्शिदाबाद का दो दिवसीय दौरा शुरू किया। रहाटकर ने कोलकाता में कहा, 'हमें सूचना मिली है कि प्रभावित इलाकों और राहत शिविरों में महिलाओं के साथ सही व्यवहार नहीं किया जा रहा है। राष्ट्रीय महिला आयोग ने एक जांच समिति गठित की है। हम पीड़ितों से बात करेंगे और विस्तृत रिपोर्ट प्रस्तुत करने से पहले स्थिति का आकलन करेंगे।'

राज्य में सत्तारूढ़ तृणमूल ने राज्यपाल और दौरे पर आई केंद्रीय टीम की आलोचना करते हुए उन पर राजनीतिक लाभ के लिए हालात को अस्थिर करने के प्रयास का आरोप लगाया। तृणमूल सांसद सौगत रॉय ने कहा, 'जब मुख्यमंत्री ने उनसे अनुरोध किया था तो उन्हें इसका सम्मान करना चाहिए था। लेकिन उनका इरादा क्षेत्र में तनाव पैदा करना और परेशानी बढ़ाना है।'



Amar Ujala

WB: सीएम ममता का अनुरोध ठुकराकर पीड़ितों से मिले राज्यपाल बोस, NHRC और NCW की टीमों ने मालदा जिले का किया दौरा

https://www.amarujala.com/india-news/guv-bose-defies-mamata-meets-riot-victims-in-malda-alongside-nhrc-ncw-teams-news-in-hindi-2025-04-18

न्यूज डेस्क, अमर उजाला, कोलकाता Published by: पवन पांडेय Updated Fri, 18 Apr 2025 10:56 PM IST

पश्चिम बंगाल के मालदा जिले के बैष्णवनगर में परलालपुर हाई स्कूल राहत शिविर में शुक्रवार को राज्यपाल सीवी आनंद बोस ने दंगा पीड़ितों से मुलाकात की। यह राहत शिविर मुर्शिदाबाद जिले में हुए सांप्रदायिक हिंसा के बाद बेघर हुए सैकड़ों लोगों के लिए बनाया गया है। राज्यपाल के साथ राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) और राष्ट्रीय महिला आयोग (एनसीडब्ल्यू) की टीमें भी वहां पहुंचीं। राज्यपाल बोस का यह दौरा मुख्यमंत्री ममता बनर्जी के उस अनुरोध के बावजूद हुआ, जिसमें उन्होंने राज्यपाल से कहा था कि वे फिलहाल वहां ना जाएं। इस पर तृणमूल कांग्रेस (टीएम) ने आरोप लगाया कि राज्यपाल का यह कदम राजनीति से प्रेरित है और इससे माहौल और बिगड़ सकता है।

(ये खबर अपडेट की जा रही है)

REPUBLIC BHARAT, Online, 19.4.2025

Page No. 0, Size:(0)cms X (0)cms.



R.Bharat

मुर्शिदाबाद हिंसा पर NHRC एक्शन में, प्रियंक कानूनगो ने ममता सरकार को दिया सख्त संदेश।

https://www.republicbharat.com/videos/india/murshidabad-violence-nhrc-action-priyank-warns-mamata

पब्लिश्ड Apr 18, 2025 at 4:38 PM IST

पश्चिम बंगाल के मुर्शिदाबाद में भड़की हिंसा अब राष्ट्रीय मानवाधिकार आयोग (NHRC) की निगरानी में आ गई है। NHRC के सदस्य प्रियंक कानूनगों के नेतृत्व में तीन सदस्यीय टीम मुर्शिदाबाद पहुंची है। यह टीम राहत कैंपों में जाकर पीड़ितों से मुलाकात करेगी, उनकी बातें सुनेगी और पूरी रिपोर्ट तैयार कर आयोग को सौंपेगी।



ETV Bharat

बंगाल के हिंसाग्रस्त इलाकों का दौरा करने मालदा पहुंची NHRC टीम - NHRC WEST BENGAL VIOLENCE

पश्चिम बंगाल में वक्फ संशोधन अधिनियम को लेकर हुए विरोध प्रदर्शन वाले क्षेत्रों का जायजा लेने के लिए NHRC की टीम पहुंच गई है.

https://www.etvbharat.com/hi/!bharat/west-bengal-nhrc-team-arrives-in-malda-to-visit-violence-affected-areas-hindi-news-hin25041802031

By ETV Bharat Hindi Team

Published: April 18, 2025 at 1:02 PM IST

3 Min Read

मालदा: हिंसाग्रस्त राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की एक टीम शुक्रवार को पश्चिम बंगाल के मालदा पहुंची. ये टीम राज्य में वक्फ संशोधन अधिनियम को लेकर हुए विरोध प्रदर्शन वाले क्षेत्र का दौरा करेगी.

गौर करें तो एनएचआरसी का यह दौरा वक्फ (संशोधन) अधिनियम के खिलाफ विरोध प्रदर्शन के दौरान 11 अप्रैल को भड़की हिंसा को लेकर हो रहा है. इस हिंसा में तीन लोगों की मौत हो गई और कई अन्य घायल हो गए. इस हिंसा में व्यापक संपत्ति का नुकसान हुआ. कई परिवार विस्थापित हो गए हैं, जिनमें से कई झारखंड के पाकुड़ जिले में चले गए हैं. वहीं इस हिंसा के बाद कइयों ने मालदा में स्थापित राहत शिविरों में शरण ली है.

इस बीच, पश्चिम बंगाल के राज्यपाल सी.वी. आनंद बोस शुक्रवार को सियालदह रेलवे स्टेशन पहुंचे और हालिया हिंसा से प्रभावित क्षेत्रों का दौरा करने के लिए मालदा जाने वाली ट्रेन में सवार हुए. मालदा पहुंचने के बाद राज्यपाल सर्किट हाउस जाएंगे. वहां से गवर्नर जिले में हिंसा से प्रभावित स्थानों का दौरा करेंगे. मालदा में निरीक्षण के बाद राज्यपाल बोस मुर्शिदाबाद में भी स्थिति का आकलन करने के लिए जाएंगे.

इससे पहले गुरुवार को राज्यपाल ने कहा कि राजभवन हाल ही में हुई हिंसा से प्रभावित पीड़ितों के लिए केंद्र और राज्य सरकारों के साथ मिलकर हर कोशिश करेगा. बोस ने कहा.

"राजभवन राज्य और केंद्र सरकार के साथ मिलकर पीड़ितों के लिए हर संभव प्रयास करेगा।" राज्यपाल ने कहा.

"मैं खुद वहां जाकर वहां की हकीकत देखूंगा. मैं मामले को वस्तुपरक तरीके से देखूंगा. स्थिति पर काबू पा लिया गया है. हमें भविष्य में ऐसी घटनाएं रोकने के लिए और कदम उठाने चाहिए. मैं निश्चित रूप से मुर्शिदाबाद जाऊंगा... इलाके के लोगों ने वहां बीएसएफ कैंप बनाने का अनुरोध किया है."

गौर करें तो एनएचआरसी का यह दौरा वक्फ (संशोधन) अधिनियम के खिलाफ विरोध प्रदर्शन के दौरान 11 अप्रैल को भड़की हिंसा को लेकर हो रहा है. इस हिंसा में तीन लोगों की मौत हो गई और कई अन्य घायल हो गए.

इस हिंसा में व्यापक संपत्ति का नुकसान हुआ. कई परिवार विस्थापित हो गए हैं, जिनमें से कई झारखंड के पाकुड़ जिले में चले गए हैं. वहीं इस हिंसा के बाद कइयों ने मालदा में स्थापित राहत शिविरों में शरण ली है.

मुर्शिदाबाद में ही कुछ समय तक बने रहेंगे सुरक्षा बल

जान लें कि गुरुवार को कलकत्ता उच्च न्यायालय ने कहा कि केंद्रीय बल कानून और व्यवस्था बनाए रखने के लिए कुछ समय के लिए मुर्शिदाबाद में ही रहेंगे. उन्होंने कहा कि अदालत पीड़ितों की बहाली और पुनर्वास की निगरानी करेगी. अदालत ने टीएमसी, बीजेपी और अन्य के नेताओं को भड़काऊ भाषण नहीं देने का भी आदेश दिया है. इन भड़काऊ भाषणों से तनाव बढ़ने की आशंका जतायी गई.



Janta se Rishta

मुर्शिदाबाद हिंसा के बाद NHRC की टीम मालदा शरणार्थी शिविर का दौरा करेगी

https://www.jantaserishta.com/local/west-bengal/nhrc-team-to-visit-malda-refugee-camp-after-murshidabad-violence-3960906

April 18, 2025

Malda मालदा: राष्ट्रीय मानवाधिकार आयोग (NHRC) की एक टीम शुक्रवार को पश्चिम बंगाल के मालदा में शरणार्थी शिविर का दौरा करेगी। गुरुवार को X पर एक पोस्ट में, NHRC के सदस्य प्रियांक कानूनगो ने कहा, "NHRC के अधिकारियों की एक टीम कल पश्चिम बंगाल के मालदा में शरणार्थी शिविर का दौरा करेगी।"

यह दौरा वक्फ (संशोधन) अधिनियम के खिलाफ विरोध प्रदर्शन के दौरान 11 अप्रैल को भड़की हिंसा के मद्देनजर हो रहा है, जिसके परिणामस्वरूप तीन लोगों की मौत हो गई, कई अन्य घायल हो गए और व्यापक संपत्ति का नुकसान हुआ। कई परिवार विस्थापित हो गए हैं, जिनमें से कई झारखंड के पाकुड़ जिले में चले गए हैं, जबिक अन्य ने मालदा में स्थापित राहत शिविरों में शरण ली है।

गुरुवार को कलकत्ता उच्च न्यायालय ने कहा कि कानून-व्यवस्था बनाए रखने के लिए केंद्रीय बल कुछ समय तक मुर्शिदाबाद में रहेंगे और कहा कि अदालत पीड़ितों की बहाली और पुनर्वास की निगरानी करेगी। अदालत ने भाजपा, टीएमसी और अन्य के पदाधिकारियों को भड़काऊ भाषण न देने का भी आदेश दिया, जिससे तनाव बढ़ सकता है। न्यायमूर्ति सौमेन सेन और राजा बसु चौधरी की खंडपीठ ने राज्य सरकार को हिंसा से प्रभावित लोगों के पुनर्वास की सुविधा के लिए एक सिमित गठित करने का निर्देश दिया। इस सिमित में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी), पश्चिम बंगाल मानवाधिकार आयोग और राज्य विधिक सेवा प्राधिकरण के सदस्य शामिल होंगे।

याचिकाकर्ता एडवोकेट प्रियंका टिबरेवाल ने कहा, "कोर्ट ने मामले का संज्ञान लिया और 4 मुद्दों पर जोर दिया। कोर्ट पीड़ितों के पुनर्वास और बहाली पर विचार करेगा। राज्य सरकार को उनके (हिंसा पीड़ितों) घर मिलने तक उनके आवास का प्रबंधन करना है। एक सिमित गठित करने का आदेश दिया गया है, जिसमें राष्ट्रीय मानवाधिकार आयोग, राज्य मानवाधिकार आयोग का एक सदस्य होगा और सिमित पीड़ितों की सभी समस्याओं पर विचार करेगी और कोर्ट इसकी निगरानी करेगा।" अगली कोर्ट सुनवाई सोमवार को होनी है। राज्य का प्रतिनिधित्व कर रहे एडवोकेट कल्याण बनर्जी ने कहा कि कोर्ट ने निर्देश दिया है कि किसी को भी भड़काऊ बयान देने की अनुमित नहीं दी जाएगी।

कल्याण बनर्जी ने कहा, "राष्ट्रीय मानवाधिकार आयोग, राज्य मानवाधिकार आयोग और राज्य विधिक सेवा प्राधिकरण से एक-एक सदस्य की टीम गठित की जाएगी। वे साइट का दौरा करेंगे और बाद में कोर्ट को रिपोर्ट सौंपेंगे। पुनर्वास योजना का विचार राज्य के पास है। उन्होंने एनआईए, सीबीआई और केंद्रीय बलों को पूर्ण अधिकार देने की मांग की, लेकिन यह नहीं दिया गया।" पश्चिम बंगाल भाजपा अध्यक्ष और केंद्रीय मंत्री सुकांत मजूमदार ने गुरुवार को मुर्शिदाबाद हिंसा के पीड़ितों के साथ पश्चिम बंगाल के राज्यपाल सी.वी. आनंद बोस से मुलाकात की। मजूमदार हिंसा के पीड़ितों के परिवारों के साथ राजभवन पहुंचे। उत्तर कोलकाता भाजपा अध्यक्ष तमोघना घोष ने कहा, "बंगाल जल रहा है और यह सबके सामने आना चाहिए,

इसलिए हम राज्यपाल से मिलने आए हैं। हम इसे राष्ट्रपति और प्रधानमंत्री के समक्ष भी रखेंगे। पश्चिम बंगाल सरकार और पुलिस गलत रिपोर्ट दे रही है। हम पीड़ितों के साथ हैं।"

राज्यपाल बोस ने कहा कि वे हिंसा प्रभावित क्षेत्र की स्थिति का आकलन करने के लिए कल मुर्शिदाबाद जाएंगे। बोस ने एक संवाददाता सम्मेलन को संबोधित करते हुए कहा, "मैं खुद क्षेत्र की वास्तविकताओं को देखने के लिए क्षेत्र में जा रहा हूं। मैं मामले का निष्पक्ष दृष्टिकोण रखूंगा। स्थिति को नियंत्रण में लाया गया है। हमें भविष्य में ऐसी घटनाओं को रोकने के लिए और कदम उठाने चाहिए। मैं निश्चित रूप से मुर्शिदाबाद का दौरा करूंगा...क्षेत्र के लोगों ने वहां बीएसएफ कैंप बनाने का अनुरोध किया है।"

पश्चिम बंगाल के राज्यपाल ने कहा कि राजभवन केंद्र और राज्य सरकारों के साथ मिलकर पीड़ितों की मदद के लिए हर संभव प्रयास करेगा। इस बीच, पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी ने कहा कि वह बाद में मुर्शिदाबाद भी जाएँगी। "मैं मुर्शिदाबाद जाऊँगी। मुर्शिदाबाद में अशांति की जाँच के लिए एक एसआईटी का गठन किया गया है। राज्य सरकार पीड़ितों के लिए घर बनाएगी। प्रशासन मुर्शिदाबाद के लोगों का विश्वास बहाल करने की कोशिश कर रहा है, पश्चिम बंगाल की मुख्यमंत्री ने कहा। उन्होंने वक्फ संशोधन अधिनियम को लेकर मुर्शिदाबाद में हुए विरोध प्रदर्शन में मारे गए लोगों के परिवारों को 10 लाख रुपये का मुआवजा देने की भी घोषणा की। (एएनआई)



Navbharat Live

Murshidabad Violence: मुर्शिदाबाद हिंसा के बाद मालदा में शरणार्थियों से मिलने पहुंचा NHRC दल, तैयार करेगी रिपोर्ट

राष्ट्रीय मानवाधिकार आयोग (NHRC) की एक टीम आज मालदा पहुंची है। यहां पीड़ित शरणार्थियों से मिलने के साथ ही वह हिंसा प्रभालित इलाकों का दौरा भी करेगी और रिपोर्ट तैयार करेगी।

https://navbharatlive.com/west-bengal/national-human-rights-commission-team-reached-malda-to-meet-murshidabad-violence-victims-1191213.html

By यतीश श्रीवास्तव

Updated On: Apr 18, 2025 | 01:05 PM

कोलकाता: वक्फ कानून के विरोध में पश्चिम बंगाल में हिंसा पर सरकार सख्त हो गई। मुर्शिदाबाद में हिंसा की घटना के बाद से हालात काफी तनावपूर्ण हो गए हैं। राष्ट्रीय मानवाधिकार आयोग (NHRC) की एक टीम आज मालदा पहुंची है। टीम मुर्शिदाबाद और मालदा के हिंसा प्रभावित इलाकों का दौरा करेगी और रिपोर्ट तैयार करेगी। हिंसा प्रभावित इलाकों से काफी संख्या में लोग मालदा स्थित शिविरों में शरण लिए हुए हैं।

एनएचआरसी का एक दल पश्चिम बंगाल के मालदा जिले में आज उन लोगों से मिलने पहुंचा जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित इलाकों से भागकर यहां शरणार्थी शिविरों में शरण ले रखी है। एनएचआरसी ने हाल में मुर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वत: संज्ञान लिया।

एनएचआरसी ने बंगाल सरकार से भी तीन सप्ताह में रिपोर्ट मांगी

एनएचआरसी ने मालद के साथ ही आज कई इलाकों का दौरा किया है। हिंसा को लेकर टीम अपनी रिपोर्ट तो तैयार कर रही है, साथ ही बंगाल सरकार और पुलिस प्रशासन से भी हिंसा को लेकर तीन सप्ताह के भीतर रिपोर्ट मांगी है। मुर्शिदाबाद में शमशेरगंज, सुती, धुलियान और जंगीपुर के मुस्लिम बहुल इलाकों में हुई हिंसक झड़पों के दौरान तीन लोगों की जान चली गई थी जबकि कई घायल हुए थे।

घर छोड़कर मालदा में शरणार्थी शिविर पहुंचे कई

मुर्शिदाबाद हिंसा में के कई जगह तोड़फोड़ के साथ आगजनी की वारदातें हुई थीं। घटना के बाद घबराए लोग अपने घरों को छोड़कर जाने के लिए मजबूर हो गए थे। मानवाधिकार आयोग ने घटना को लेकर स्वतः संज्ञान लिया और मालदा में शरणार्थियों से मिलकर हिंसा की दौरान क्या-क्या इस बारे में जानकारी ली। इसके साथ ही शिविर में लोगों को क्या समस्याएं आ रही हैं इन सब पर रिपोर्ट तैयार कर सरकार को पेश करेगी।

राज्यपाल भी मुर्शिदाबाद जाकर लेंगे हालात का जायजा

राज्यपाल सीवी आनंद बोस आज मुर्शिदाबाद के लिए रवाना हुए हैं। वह हिंसा प्रभावित इलाकोें का दौरा करने के साथ पीड़ितों से मिलेंगे। उन्होंने कहा था कि हिंसा पीड़ित कई महिलाएं उनसे मिलने पहुंची थी।

NAVBHARAT, Online, 19.4.2025

Page No. 0, Size:(0)cms X (0)cms.

इस दौरान उनकी कहानी सुन मैं भी विचलित हो गया था। उन्होंने कहा था कि वह मुर्शिदाबाद जाकर पीड़ितों से मिलेंगे। इसी सिलसिले में वह आज हिंसा प्रभावित इलाके का दौरा करेंगे।



The Print Hindi

एनएचआरसी का दल मुर्शिदाबाद हिंसा से प्रभावित शरणार्थियों से मिलने मालदा पहुंचा

https://hindi.theprint.in/india/nhrc-team-reaches-malda-to-meet-refugees-affected-by-murshidabad-violence/807912/

भाषा | 18 April, 2025 12:20 pm IST

मालदा (पश्चिम बंगाल), 18 अप्रैल (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) का एक दल पश्चिम बंगाल के मालदा जिले में शुक्रवार को उन लोगों से मिलने पहुंचा जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित इलाकों से भागकर शरणार्थी शिविरों में शरण ली है।

एनएचआरसी ने हाल में मुर्शिदाबाद में वक्फ (संशोधन) अधिनियम के विरोध में भड़की हिंसा का स्वत: संज्ञान लिया।

आयोग ने मंगलवार को कहा कि उसने स्थिति की गंभीरता को देखते हुए घटनाओं की जांच के लिए एक दल भेजने का फैसला किया है।

एनएचआरसी ने प्रभावित क्षेत्रों में हिंसा और कथित मानवाधिकार उल्लंघन के बारे में एक औपचारिक शिकायत मिलने के बाद यह कार्रवाई की है।

अधिकारियों ने बताया कि मुर्शिदाबाद जिले के शमशेरगंज, सुती, धुलियान और जंगीपुर के मुस्लिम बहुल इलाकों में हुई हिंसक झड़पों के दौरान तीन लोगों की मौत हो गई। कई स्थानीय निवासी अपनी जान बचाने के लिए अपने घर छोड़कर भाग गए और उन्होंने पड़ोसी मालदा जिले में बनाए गए शिविरों में शरण ली।

यह हिंसा केंद्र सरकार द्वारा हाल में वक्फ अधिनियम में किए गए संशोधनों के खिलाफ व्यापक विरोध के बीच हुई।

एनएचआरसी ने निर्देश दिया है कि तीन सप्ताह के भीतर एक विस्तृत जांच रिपोर्ट पेश की जाए।

भाषा सिम्मी मनीषा

मनीषा

यह खबर 'भाषा' न्यूज़ एजेंसी से 'ऑटो-फीड' द्वारा ली गई है. इसके कंटेंट के लिए दिप्रिंट जिम्मेदार नहीं है.



Latestly

देश की खबरें | एनएचआरसी टीम ने मालदा में राहत शिविर का दौरा किया, राज्यपाल हिंसा प्रभावित क्षेत्र के लिए रवाना

Get Latest हिन्दी समाचार, Breaking News on India at LatestLY हिन्दी. राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के एक दल ने शुक्रवार को पश्चिम बंगाल के मालदा पहुंचकर उन लोगों से मुलाकात की जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है, वहीं राज्यपाल सी.वी. आनंद बोस भी जिले के लिए रवाना हो गए हैं।

https://hindi.latestly.com/agency-news/nhrc-team-visited-relief-camp-in-malda-governor-leaves-for-violence-affected-area-2582382.html

एजेंसी न्यूज Bhasha| Apr 18, 2025 04:36 PM IST

मालदा/कोलकाता, 18 अप्रैल राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के एक दल ने शुक्रवार को पश्चिम बंगाल के मालदा पहुंचकर उन लोगों से मुलाकात की जिन्होंने मुर्शिदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में शरण ली है, वहीं राज्यपाल सी.वी. आनंद बोस भी जिले के लिए रवाना हो गए हैं।



Prabhat Khabar

Murshidabad Violence: हिंसा पीड़ितों से राज्यपाल सीवी आनंद ने की मुलाकात, जाना हाल, कहा- होगी कार्रवाई

Murshidabad Violence: पश्चिम बंगाल के राज्यपाल सीवी आनंद बोस ने शुक्रवार को मालदा के एक राहत शिविर जाकर हिंसा पीड़ितों से मुलाकात की. उन्होंने वहां रह रहे लोगों से बात भी की. उन्होंने पीड़ितों को आश्वासन दिया की जल्द ही आरोपियों पर कार्रवाई होगी.

https://www.prabhatkhabar.com/state/west-bengal/murshidabad-violence-governor-cv-anand-bose-reached-malda-met-victims-of-violence/amp

By Pritish Sahay | April 18, 2025 10:08 PM

Murshidabad Violence: पश्चिम बंगाल के राज्यपाल सीवी आनंद बोस ने मालदा जाकर पीड़ितों से मुलाकात की. मुर्शिदाबाद में हिंसा भड़कने के बाद ये लोग अपना घर-बार छोड़कर पलायन करने पर मजबूर हो गये थे. शुक्रवार को मालदा जाकर राज्यपाल ने पीड़ितों की सुध ली. मुलाकात के बाद उन्होंने कहा कि हिंसा के दोषियों पर कड़ी कार्रवाई होगी. इससे पहले प्रदेश की मुख्यमंत्री ममता बनर्जी ने उनसे अपना दौरा टालने का अनुरोध किया था. इसी कड़ी में राष्ट्रीय मानवाधिकार आयोग और राष्ट्रीय महिला आयोग ने भी शुक्रवार को मालदा पहुंचकर पीड़ितों से मुलाकात की थी.



Hindustan

अपडेट 1 :::मुर्शिदाबाद हिंसा :::: राज्यपाल से महिलाओं ने बयां किया दर्द, कार्रवाई का आश्वासन

https://www.livehindustan.com/ncr/new-delhi/story-west-bengal-governor-addresses-violence-victims-in-malda-refugee-camps-201744995387744.html

१८ अप्रैल २०२५

पश्चिम बंगाल के राज्यपाल सीवी आनंद बोस ने मालदा में विस्थापित परिवारों से मुलाकात की। महिलाओं ने बताया कि बदमाशों ने उनके घरों पर हमला किया, संपत्ति लूट ली और उन्हें जबरन बेदखल कर दिया। राज्यपाल ने...

- कहा, बदमाशों ने घरों पर हमला किया, संपत्ति लूटी और जबरन भगाया
- शरणार्थी शिविर में राज्यपाल ने बच्चों से की बात
- विस्थापित परिवारों की शिकायतों को धैर्यपूर्वक सुना

मालदा/कोलकाता. एजेंसी।

पश्चिम बंगाल के राज्यपाल सीवी आनंद बोस शुक्रवार को मालदा पहुंचकर शिविरों में दंगा पीड़ितों से मुलाकात की। इस दौरान विस्थापित परिवारों ने अपना दर्द बयां किया।

बैष्णवनगर के पारलपुर हाई स्कूल में स्थित शरणार्थी शिविर में राज्यपाल ने छोटे बच्चों से बात की और परिवारों की शिकायतों को धैर्यपूर्वक सुना। महिलाओं ने अपनी आपबीती बताते हुए कहा कि हिंसा के दौरान उपद्रवियों ने आकर उनके घरों पर हमला किया। उनकी संपत्ति लूटी और जबरन बेदखल कर दिया। यह पीड़ा बताते हुए कई महिलाएं रो पड़ीं। इस दौरान आश्वासन दिया कि शिकायतों को दूर करने के लिए सक्रिय कार्रवाई की जाएगी।

ट्रेन से पहुंचे मालदा

मुख्यमंत्री ममता बनर्जी की यात्रा स्थिगत करने की अपील को खारिज करते हुए राज्यपाल शुक्रवार सुबह कोलकाता से मालदा ट्रेन से पहुंचे। निकलने से पहले उन्होंने बताया कि वे स्वतंत्र रूप से जमीनी रिपोर्टों की पुष्टि करना चाहते हैं। इसलिए पीड़ितों से मुलाकात करूंगा। उन्होंने कहा कि केंद्रीय बल और राज्य पुलिस सामान्य स्थिति बहाल करने के लिए मिलकर काम कर रहे हैं। पीड़ितों से मिलने के बाद वह रिपोर्ट पेश करेंगे। मुर्शिदाबाद में हुई हिंसा की घटनाओं की कड़ी निंदा करते हुए राज्यपाल बोस ने कहा कि राज्य में इस तरह की घटनाओं को भी कभी बर्दाश्त नहीं किया जा सकता। रिपोर्ट के मुताबिक, राज्यपाल शनिवार को मुर्शिदाबाद हिंसाग्रस्त क्षेत्रों का भी दौरा करेंगे।

ताबूत में कील ठोकनी होगी

राज्यपाल ने कहा, पिछले दिनों मुर्शिदाबाद और मालदा जो कुछ हुआ है, वह कभी नहीं होना चाहिए था। बंगाल की सड़कों पर फैली हिंसा पर रोक लगनी चाहिए थी। उनके मुताबिक, बंगाल में विभिन्न स्थानों पर हिंसा अपने भयावह रूप में सामने आ रही है। हिंसा की संस्कृति को खत्म करना होगा और ताबूत में आखिरी कील ठोकनी होगी। यह एक ऐसा कार्य है, जो बंगाल में शांति और सौहार्द बनाए रखने के लिए आवश्यक है।

लोगों ने बैरिकेड तोड़ अधिकारियों को घेरा

मालदा के वैष्णवनगर में परलालपुर हाई स्कूल राहत शिविर में सैकड़ों विस्थापित परिवारों ने शरण ली है। यहां पर पुलिस के लगाए गए सेंसरशिप और पाबंदियों के कारण लोग परेशान हो गए। शुक्रवार को जब राज्यपाल का दौरा होने वाला था, उससे पहले यहां मौजूद लोगों ने आरोप लगाया कि पुलिस आपबीती बताने की अनुमित नहीं दे रही है। शिविर में मौजूद लोगों ने अव्यवस्था के खिलाफ प्रदर्शन किया। उन्होंने कहा, यह शिविर जेल भी भी बदतर है। तनाव तब और बढ़ गया, जब गुस्साए शिविर निवासियों ने बैरिकेड तोड़ दिए और जिला अधिकारियों को घेर लिया। उन्होंने पुलिस पर आरोप लगाया कि वे उन्हें मीडिया से बात करने या रिश्तेदारों से मिलने नहीं दे रहे हैं। कई मिहलाओं ने पुलिसकर्मियों द्वारा उत्पीड़न का आरोप लगाया और कहा कि उन्हें रात में बाहरी लोगों से बात न करने की धमकी दी जा रही है। शिविर में मौजूद एक मिहला ने कहा कि पुलिस हमारे साथ अपराधियों जैसा व्यवहार कर रही है। हमें सूखी रोटियां, केले और बासी चावल दिए जा रहे हैं।

मालदा पहुंचा मानवाधिकार आयोग, पीड़ितों से की मुलाकात

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के एक दल ने शुक्रवार को पश्चिम बंगाल के मालदा पहुंचकर पलायन वाले लोगों से मुलाकात की। मुर्शिदाबाद जिले के हिंसा प्रभावित क्षेत्रों से भागकर एक अस्थायी शिविर में लोगों ने शरण ली है। एनएचआरसी ने हिंसा का स्वत: संज्ञान लिया था। इसके सदस्यों ने मालदा के पार लालपुर हाई स्कूल में शिविर में रह रहे प्रभावित परिवारों के सदस्यों से बात की। आयोग ने कहा कि उसने स्थिति की गंभीरता" को देखते हुए एक तथ्यान्वेषी दल भेजने का फैसला किया है और तीन सप्ताह के भीतर एक विस्तृत जांच रिपोर्ट मांगी है।

महिलाओं और बच्चों के हालात देखकर स्तब्ध : एनसीडब्ल्यू

राष्ट्रीय महिला आयोग (एनसीडब्ल्यू) की अध्यक्ष विजया रहाटकर के नेतृत्व में एक प्रतिनिधिमंडल ने मालदा में मौजूद शिविर का दौरा किया। इस दौरान अध्यक्ष रहाटकर ने पीड़ित महिलाओं से बात की। उन्होंने कहा, महिलाओं और बच्चों के हालात देखकर स्तब्ध हूं। उन्हें जबरन घरों से निकाल दिया गया और वे गहरे आघात से गुजरे हैं। इस दौरान एनसीडब्ल्यू सदस्य अर्चना मजूमदार ने आरोप लगाया कि महिलाओं के साथ छेड़छाड़ की गई और उन्हें उनके घरों से निकाल दिया गया। उन्होंने कहा, सुरक्षा सुनिश्चित करना राज्य सरकार की जिम्मेदारी है, लेकिन राज्य सरकार ने कोई मदद नहीं की। शनिवार को मुर्शिदाबाद जाने से पहले एनसीडब्ल्यू प्रतिनिधिमंडल मालदा में ही रुकेगा। पैनल का जिला अधिकारियों, पीड़ितों से मिलने और रिववार को कोलकाता में राज्यपाल, मुख्य सिवव और पुलिस महानिदेशक से मिलने का कार्यक्रम है।



Jansatta

`उसके ताबूत में आखिरी कील ठोकनी होगी...', मुर्शिदाबाद हिंसा पीड़ितों से मुलाकात करने मालदा पहुंचे राज्यपाल सीवी बोस

पश्चिम बंगाल के राज्यपाल सीवी आनंद बोस मुर्शिदाबाद दंगा पीड़ितों से मिलने जा रहे हैं। जाने के दौरान बोस ने कहा कि वो दंगा पीड़ितों से मिलकर स्थिति का जायजा लेंगे।

https://www.jansatta.com/national/west-bengal-governor-cv-anand-bose-going-to-meet-murshidabad-violence-victims/3926100/

April 18, 2025

पश्चिम बंगाल के मुर्शिदाबाद में हुई हालिया हिंसा की वजह से अब भी पूरे प्रदेश में जमकर सियासत हो रही है। हिंसा प्रभावित लोग शिविरों में रहने को मजबूर हैं। प्रदेश के राज्यपाल सीवी आनंद बोस हिंसा पीड़ितों से मिलने के लिए जा रहे हैं। वह मालदा पहुंच गए हैं। वह ट्रेन से मालदा पहुंचे। इस दौरान उन्होंने कहा कि बंगाल में जगह-जगह हिंसा अपना भयानक रूप दिखा रही है। हमें हिंसा के रास्ते को खत्म करना होगा और उसके ताबूत में आखिरी कील ठोकनी होगी। यह एक ऐसा काम है जो बंगाल में शांति और सौहार्द बनाए रखने के लिए जरूरी है।

मुर्शिदाबाद और मालदा में हिंसा पीड़ितों से मुलाकात के बाद राज्यपाल प्रभावित क्षेत्रों का जायजा लेंगे। इस दौरान उन्होंने जिला प्रशासन के अधिकारियों से स्थिति सामान्य करने को लेकर भी चर्चा करेंगे। वहीं बीते गुरुवार को हिंसा में विस्थापित कुछ परिवार राजभवन आया था। बीजेपी प्रदेश अध्यक्ष और केंद्रीय मंत्री सुकांत मजूमदार परिवारों को लेकर राजभवन लाए थे, जहां राज्यपाल से उनकी मुलाकात हुई थी।

ममता बनर्जी ने राज्यपाल से दौरा रद्द करने का किया था अनुरोध

मुर्शिदाबाद जाने के दौरान राज्यपाल आनंद बोस ने कहा, "वहां जो कुछ हुआ है, वह कभी नहीं होना चाहिए था। अगर मैं ऐसा कहूं तो बंगाल की सड़कों पर कई जगहों पर मौत का नाच चल रहा है। इस तरह की हिंसा को कभी बर्दाश्त नहीं किया जा सकता। हमें प्रयास करना चाहिए और सभी को एक साथ आना होगा। क्षेत्र का दौरा करने और वहां के लोगों की भावनाओं को साझा करने के बाद, मैं निश्चित रूप से इसे मिशन मोड में लेने के लिए एक कार्य योजना बनाऊंगा, यानी किसी भी कीमत पर हिंसा के खिलाफ लड़ना।"

राज्य की मुख्यमंत्री ममता बनर्जी ने राज्यपाल के दौरे को टालने का अनुरोध किया था। ममता ने कहा था कि इलाके में शांति बहाल हो चुकी है। लेकिन प्रशासन अभी जनता का विश्वास जीतने में लगी हुई है। ममता ने कहा कि मैं भी जा सकती थी। लेकिन सही समय का इंतजार कर रही हूं। ममता के अनुरोध के बाद भी राज्यपाल बोस ने दौरा करने का फैसला किया।

आपको जानकारी के लिए बता दें कि वक्फ संशोधन विधेयक को लेकर 11 अप्रैल को हो रहे विरोध प्रदर्शन के दौरान हिंसा भड़क गई थी। विरोध के दौरान प्रदर्शनकारियों ने ही इलाके में रह रहे लोगों पर हमला कर दिया था। जिसके वजह से मजबूर होकर हिंदू परिवारों को वहां से पलायन करना पड़ा।



Hari Bhoomi

'किसी भी कीमत पर शांति होनी चाहिए': पश्चिम बंगाल के राज्यपाल आनंद बोस मुर्शिदाबाद पहुंचे, राहत शिविर में हिंसा प्रभावितों से मिले

https://www.haribhoomi.com/national/news/west-bengal-waqf-bill-violence-governor-cv-anand-bose-visits-murshidabad-and-malda-live-updates-80019

Murshidabad Violence: बंगाल के राज्यपाल सी वी आनंद बोस शुक्रवार (18 अप्रैल) को हिंसा प्रभावित क्षेत्र का दौरा करने के लिए रवाना हुए। राज्यपाल बोस 2 दिन तक मुर्शिदाबाद और मालदा का दौरा करेंगे।

Raju Sharma

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Murshidabad Violence: पश्चिम बंगाल में 'वक्फ संशोधन कानून' के विरोध में हिंसक प्रदर्शन हुआ। सबसे ज्यादा हिंसा मुर्शिदाबाद में हुई। बंगाल के राज्यपाल सीवी आनंद बोस शुक्रवार (18 अप्रैल) को हिंसा प्रभावित क्षेत्र पहुंचे। इस दौरान उन्होंने राहत शिविर में जाकर हिंसा प्रभावितों से चर्चा की।

राहत शिविर में राज्यपाल के पहुंचते ही अफरा-तफरी मच गई। हिंसा पीड़ितों की मदद करने वाले स्थानीय लोग भी उनसे मिलना चाहते थे, लेकिन पुलिस ने रोक दिया, जिससे विरोध प्रदर्शन करने लगे। राज्यपाल 2 दिन मुर्शिदाबाद और मालदा के हिंसा प्रभावित इलाकों और शरणार्थी शिविरों का दौरा करेंगे। कहा, मैं जमीनी स्थिति का जायजा लूंगा। किसी भी कीमत पर शांति स्थापित होनी चाहिए।

#WATCH पश्चिम बंगाल के राज्यपाल सी.वी. आनंद बोस सियालदह रेलवे स्टेशन पहुंचे। यहां से वे हिंसा प्रभावित मालदा जाएंगे। pic.twitter.com/EdznjqfduU

— ANI_HindiNews (@AHindinews) April 18, 2025

मानवाधिकार की टीम भी करेगी दौरा

राष्ट्रीय मानवाधिकार आयोग की टीम ने मुर्शिदाबाद हिंसा पर संज्ञान लिया है। शुक्रवार को राष्ट्रीय मानवाधिकार आयोग की टीम मालदा स्टेशन पहुंची। राष्ट्रीय महिला आयोग (NCW) की अध्यक्ष विजया रहाटकर मालदा रवाना हो गई हैं। NCW टीम मालदा और मुर्शिदाबाद का दौरा करेगी। हिंसा पीड़ितों से मुलाकात की जाएगी। लोगों से बातचीत के आधार पर रिपोर्ट तैयार की जाएगी, जिसे केंद्र सरकार को सौंपा जाएगा।

#WATCH पश्चिम बंगाल: राष्ट्रीय मानवाधिकार आयोग (NHRC) की एक टीम मालदा पहुंची। टीम मुर्शिदाबाद और मालदा के हिंसा प्रभावित इलाकों का दौरा करेगी। pic.twitter.com/2gVZvNYyXg

— ANI_HindiNews (@AHindinews) April 18, 2025

राज्यपाल ने नहीं सुनी ममता की अपील

बंगाल की CM ममता बनर्जी ने गुरुवार को राज्यपाल से दौरा स्थगित करने का अनुरोध किया था। ममता ने कहा था कि मैं गैर-स्थानीय लोगों से अनुरोध करूंगी कि वे अभी मुर्शिदाबाद का दौरा न करें। राज्यपाल से कुछ और दिन प्रतीक्षा करने की अपील करूंगी। स्थिति सामान्य हो रही है। मैंने स्वयं प्रभावित इलाकों का फिलहाल दौरा नहीं करने का निर्णय लिया है। ममता की अपील राज्यपाल ने नहीं सुनी और शुक्रवार को हिंसा प्रभावित क्षेत्रों के लिए रवाना हुए।

जानिए कब और क्यों भड़की हिंसा

लोकसभा और राज्यसभा में लंबी बहस के बाद 4 अप्रैल को संसद से वक्फ संशोधन विधेयक पारित (Waqf Act) हुआ। 5 अप्रैल को वक्फ बोर्ड संशोधन बिल को राष्ट्रपति की मंजूरी मिली थी। सरकार ने 8 अप्रैल से अधिनियम के लागू होने की अधिसूचना जारी की। संशोधन कानून के खिलाफ देशभर में विरोध प्रदर्शन शुरू हो गए।

वाहनों में लगाई आग, पुलिस पर पथराव

ऑल इंडिया पर्सनल लॉ बोर्ड (AIMPLB) ने नए वक्फ कानून के विरोध में 'वक्फ बचाव अभियान' 11 अप्रैल से शुरू किया। शुक्रवार (11 अप्रैल) को जुमे की नमाज के बाद बंगाल में हिंसा भड़क गई। मुर्शिदाबाद, नॉर्थ 24 परगना और मालदा में स्थिति बिगड़ी गई। उपद्रवियों ने तोड़फोड़ की। सरकारी बसों और वाहनों में आग लगाई। पुलिस पर पथराव किया।

पीट-पीटकर तीन की हत्या

हिंसक भीड़ ने हरगोविंद दास (पिता) और चंदन दास (बेटे) सिहत तीन लोगों की पीट-पीटकर हत्या कर दी। हालात बेकाबू होने पर पुलिस ने आंसू गैस के गोले दागकर प्रदर्शनकारियों को खदेड़ा। हिंसा में 15 पुलिसकर्मी भी घायल हुए हैं। 150 लोग गिरफ्तार किए गए हैं। मुर्शिदाबाद के धुलियान से करीब 500 लोग पलायन कर गए। ममता सरकार ने दावा किया कि हिंसा प्रभावित मुर्शिदाबाद में स्थिति अब नियंत्रण में हैं।



Dainik Bhaskar

राजनीति: बंगाल में हिंदुओं को उनकी पहचान के आधार पर बनाया जा रहा निशाना प्रियंक कानूनगो

https://www.bhaskarhindi.com/sports/ipl-2025-rr-vs-dc-rahul-dravid-sanju-samson-controversy-cricket-news-1133195

18 Apr 2025 7:56 PM

पश्चिम बंगाल में बढ़ती हिंसा और हिंदुओं के खिलाफ कथित लक्षित हमलों को लेकर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कड़ा रुख अपनाया है।

नई दिल्ली, 18 अप्रैल (आईएएनएस)। पश्चिम बंगाल में बढ़ती हिंसा और हिंदुओं के खिलाफ कथित लक्षित हमलों को लेकर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कड़ा रुख अपनाया है।

आयोग के सदस्य प्रियंक कानूनगो ने कहा कि बंगाल में हिंदुओं को उनकी पहचान के आधार पर निशाना बनाया जा रहा है, जिसके तहत हाल ही में एक दिलत मूर्तिकार और उनके पुत्र की हत्या का मामला सामने आया है। इस घटना ने राज्य में सुरक्षा व्यवस्था और ममता बनर्जी सरकार की कार्यप्रणाली पर गंभीर सवाल खड़े किए हैं।

कानूनगों ने बताया कि जैसे ही आयोग को शिकायतें मिलीं कि हिंदुओं को लक्षित कर हमले हो रहे हैं, तत्काल कार्रवाई की गई। एनएचआरसी ने अपनी विशेष जांच शाखा को निर्देश दिए, जिसके तहत एक विशेष आईपीएस अधिकारी के नेतृत्व में एक जांच दल बंगाल भेजा गया। इस दल में एक न्यायिक अधिकारी भी शामिल है।

कानूनगों ने कहा, "प्रारंभिक शिकायतों, मीडिया रिपोर्ट्स और अन्य स्रोतों से संकेत मिलता है कि हिंदुओं को उनकी पहचान के आधार पर निशाना बनाया गया। जांच दल के वापस आने के बाद स्थिति और स्पष्ट होगी।" उन्होंने कहा कि बंगाल में हाल के महीनों में हिंसा की घटनाएं बढ़ी हैं, जिनमें हिंदू समुदाय के लोगों को कथित तौर पर निशाना बनाया गया। अगर नागरिक अपने घरों में सुरक्षित महसूस नहीं करते और उन्हें अपनी जान बचाने के लिए राज्य छोड़ना पड़ता है, तो यह राज्य सरकार की विफलता को दर्शाता है।"

कानूनगों ने राजनीतिक विवादों से दूरी बनाते हुए कहा, "मैं राजनीतिक आरोप-प्रत्यारोप में नहीं पड़ना चाहता। हमारा ध्यान केवल नागरिकों की सुरक्षा और मानवाधिकारों के उल्लंघन पर है। अगर मुख्यमंत्री नागरिकों की सुरक्षा को लेकर गंभीर होतीं, तो केंद्रीय या राज्य एजेंसियों के बीच समन्वय की कमी कोई मुद्दा नहीं होता। आयोग हिंसा रोकने और पीड़ितों को न्याय दिलाने के लिए प्रतिबद्ध है। ताकि बंगाल में शांति और सुरक्षा बहाल हो सके।"



The Week

Centre approves IAS appointments: Here are the new secretaries taking office soon

Among the ACC approvals was the extension of the tenure of Bharat Lal as Secretary General of the National Human Rights Commission

https://www.theweek.in/news/india/2025/04/18/centre-approves-ias-appointments-hereare-the-new-secretaries-taking-office-soon.html

By The Week News Desk Updated: April 18, 2025 17:53 IST

Samir Kumar Sinha, Additional Secretary & Director General (Acquisition), Department of Defence, will now move to the Civil Aviation Ministry as Secretary

The Appointments Committee of the Cabinet (ACC), under the Ministry of Personnel, Public Grievances and Pensions, on Friday announced the approval of various IAS appointments. A significant chunk of them came from the 1994 IAS batch under various state cadres.

Samir Kumar Sinha, IAS (Assam-Meghalaya cadre: 1994 batch) was escalated to the Secretary, Ministry of Civil Aviation. Sinha would take the post from Vumlunmang Vualnam, following Vualnam's appointment as Secretary, the Department of Expenditure, Ministry of Finance.

PMO Additional Secretary, Hari Ranjan Rao, IAS (MP:94) was also appointed as Officer on Special Duty, Department of Sports, Ministry of Youth Affairs and Sports. Rao will be in the rank and pay of Secretary. "The officer will take over as Secretary, Department of Sports, Ministry of Youth Affairs and Sports" read the circular.

Other significant postings included Rajesh Kumar Sinha, IAS (KL:94) as Special Secretary, Ministry of Ports, Shipping & Waterways; Ranjana Chopra, IAS (OR:94) as Special Secretary & Financial Advisor, Ministry of Culture.

The ACC also extended the tenure of Bharat Lal, IFoS (Retired), as Secretary General, National Human Rights Commission "on contract basis for a period of one year" beyond June 30, 2025.

Most of the IAS rejig comes into effect on the superannuation of officers in currently assigned positions and/or reassigning of IAS posts—most of them falling on May 31, 2025.

Other postings in the ACC notification include:

Meeta R. Lochan, IAS (MH:90) will be the Secretary, National Commission for Backward Classes, Ministry of Social Justice & Empowerment. K Moses Chalai, IAS (MN:90) will be the Secretary, Department of Public Enterprises, Ministry of Finance. Manoj Govil, IAS (MP:91) will be Secretary (Coordination), Cabinet Secretariat. Vandana Gurnani, IAS

(KN:91) will be Secretary, Ministry of Labour & Employment. Rajit Punhani, IAS (BH:91) to be Secretary, Ministry of Skill Development and Entrepreneurship.

Ashish Srivastava, IAS (MP:92) will be Secretary, Inter State Council Secretariat, Ministry of Home Affairs. Vumlunmang Vualnam, AS (MN:92) will be Secretary, Department of Expenditure, Ministry of Finance. Nikunja Bihari Dhal, IAS (OR:93) to be Secretary, Ministry of Parliamentary Affairs

Rakesh Kumar Verma, IAS (PB:93) will take on the role of Director General, India International Institute of Democracy and Election Management (the rank and pay of Secretary).

Anuradha Thakur, IAS (HP:94) will be on Special Duty, Department of Economic Affairs, Ministry of Finance (the rank and pay of Secretary).

Shri Rajesh Agarwal, IAS (MN:94) to be Special Secretary, Department of Commerce, Ministry of Commerce & Industry. Arvind Shrivastava, IAS (KN:94) will be Secretary, Department of Revenue, Ministry of Finance. Vivek Aggarwal, IAS (MP:94) is set to be Secretary, Ministry of Culture, while Santosh Kumar Sarangi, IAS (OR:94) will take over as Secretary, Ministry of New and Renewable Energy.

Pallavi Jain Govil, IAS (MP:94) will serve as Secretary, Department of Youth Affairs, Ministry of Youth Affairs and Sports. Nidhi Chhibber, IAS (CG:94) will take on Special Duty, Ministry of Food Processing Industries (the rank and pay of Secretary).

THE NEW INDIAN EXPRESS, Online, 19.4.2025





The New Indian Express

NHRC asks Ministry of Civil Aviation to review use of vernacular languages in flight announcements

There are language-related laws in states like Odisha for maximum use of the vernacular language in official documents, the petitioner said.

https://www.newindianexpress.com/states/odisha/2025/Apr/18/nhrc-asks-ministry-of-civil-aviation-to-review-use-of-vernacular-languages-in-flight-announcements

Express News Service | Updated on: 18 Apr 2025, 9:26 am

1 min read

BHUBANESWAR: The National Human Rights Commission (NHRC) has asked the Union secretary of Ministry of Civil Aviation to examine the use of local vernacular languages in the flights flying to or from a particular state.

Considering the petition filed by lawyer and human rights activist Radhakanta Tripathy, the apex human rights panel has sought for an action taken report within a period of 15 days.

The petitioner brought to the notice of the NHRC the difficulties faced by the people who do not know English and Hindi. There are many senior citizens who cannot speak or understand English and Hindi. Moreover, there are language-related laws in states like Odisha for maximum use of the vernacular language in official documents, he said.

Tripathy had demanded the inclusion of local vernacular languages, including Odia, in flight announcements, safety instructions, and general communication within the aviation industry in the country.

The complainant had also brought out the difficulties faced by passengers who are not fluent in English or Hindi, particularly from the rural areas. This exclusion (non-availability of announcement in vernacular languages) violates their right to access information as guaranteed by the Constitution, he pointed out.

Stating that the allegations levelled in the complaint are serious violations of the human rights of the air passengers, the NHRC has directed to look into the matter and come out with a solution at the earliest.



Hindustan Times

In the defence of Urdu, the case for linguistic diversity

https://www.hindustantimes.com/opinion/liberal-public-intellectual-who-wrote-realist-fiction-101744989504637.html

ByTahir Mahmood | Apr 18, 2025 08:36 PM IST

The Supreme Court judgment in the case involving use of Urdu on a municipal signboard is an eye-opener.

"Before us is a fellow citizen who has taken great pains to take this matter twice to the High Court and then twice again before this court. What the appellant thinks may also be the thinking of many of our fellow citizens. These need to be addressed." With this meaningful observation, a division bench of the Supreme Court has decided an appeal challenging why the municipal committee of a small township in Maharashtra wrote its name on its office signboard, along with Marathi, in Urdu (Varshati v State of Maharashtra, 2025). The court's observation cited here reflects its annoyance and worry about the bias now widely prevailing in society against this beautiful and melodious language born and brought up on Indian soil and recognised by the Constitution as one of the country's principal languages.

The overzealous appellant in the case had left no stone unturned to ensure that her conspicuously unconstitutional thinking got the nod of a competent authority. Step by step, she agitated for it before the hierarchy of local bodies, the Bombay High Court's Nagpur Bench, and finally the nation's apex court. She tried to strengthen her case with reference to a new law enacted by the Maharashtra legislature during the pendency of her appeal in the Supreme Court, under whose direction the High Court reviewed its decision but stood by it. She then returned to the apex court for relief, as if heaven would fall if Urdu was allowed to remain on the signboard of the office of her township's municipality.

It was not the first time the court took up for decision a challenge to the legal tenability of the use of Urdu language for an official purpose. A Constitution bench of the court had once rejected an appeal against the declaration of Urdu as the second language in Uttar Pradesh (Hindi Sahitya Sammelan v State of UP, 2014). The judgment of Justice Sudhanshu Dhulia in the case under comment is eminently readable and an eye-opener for those elements in the society who are blinded by fanaticism to the abundantly clear constitutional provisions relating to the needs of a multilingual State which India has always been. He began it with an Algerian scholar's words, "When you learn a language, you don't just learn to speak and write a new language. You also learn to be open-minded, liberal, tolerant, kind, and considerate towards all mankind." Firmly holding that "Marathi and Urdu occupy the same position under Schedule VIII of the Constitution of India", he rejected the appeal.

The bias against Urdu had raised its ugly head in the last few decades of the pre-Constitution era. Mohammad Igbal, creator of Saare jahan se achha, Hindostan hamara (Better than the whole world is our India), had lamented it in some of his poems of the late 1930s. It showed its face again during the framing of a Constitution for independent India, but the noble architects of that wonderful charter of governance adopted in 1950 did their best to nip it in the bud. First of all, the Constitution declares, under Part III on the citizens' inviolable fundamental rights, that any section of citizens residing in any part of India having a distinct language and script of its own shall have the right to conserve the same (Article 29). It then provides answers, in Part VIII, to all possible issues that may ever arise in the future in respect of the use of a chosen language as the so-called "official language." Here, the Constitution determines the status of Hindi and English as official languages of the Union, provides for periodical setting up of a Presidential Commission and a Parliamentary Committee to suggest updating of the law on the subject, and enables each of the states to adopt any number of "official" languages. Remarkably, under a separate provision in this Part, the Centre is authorised to ensure recognition of a minority language in any state for official use. Finally, Schedule VIII of the Constitution names various languages for recognition by the states for official purposes. While Urdu was listed in it from the very beginning, the Schedule has been repeatedly amended to include in it more local languages.

In the case under comment, Justice Dhulia said, "The prejudice against Urdu stems from the misconception that Urdu is alien to India. This opinion, we are afraid, is incorrect as Urdu, like Marathi and Hindi, is an Indo-Aryan language. It is a language which was born in this land. Urdu developed and flourished in India due to the need for people belonging to different cultural milieus who wanted to exchange ideas and communicate amongst themselves. Over the centuries, it attained ever greater refinement and became the language of choice for many acclaimed poets."

The learned judge cited the glowing tributes to Urdu once paid by former Chief Justice of India and NHRC chairman MN Venkatachaliah, who said, "Urdu language conjures up and inspires deeply emotive sentiments and thoughts from the sublimity of the mystic to the romantic and the earthy, of perfumes of camaraderie, of music and life's wistfulness, and a whole range of human relationships. Its rich literature and lore is a treasure house of the noblest thoughts on life's mysteries." To these accolades, Dhulia added that Urdu remains "the finest specimen of ganga-jamni tahzeeb (interwoven cultural traditions) or the Hindustani tahzeeb (Indian culture), which is the composite cultural ethos of the plains of northern and central India." Concluding his judgment, the learned judge said, "We, the people of India, have taken great pain in resolving the language issue at the Centre, which is our unique achievement considering the linguistic diversity of the nation." But will this latest verdict of our apex court succeed in disciplining the jealous opponents of one of the sweetest languages of the country?

Tahir Mahmood is professor of law and former member of the Law Commission of India. The views expressed are personal



Janta Se Rishta

Odisha: एनएचआरसी ने नागरिक उड्डयन मंत्रालय से समीक्षा करने को कहा

https://jantaserishta.com/local/odisha/nhrc-asks-ministry-of-civil-aviation-to-review-3961087

Subhi18 Apr 2025 10:09 AM

BHUBANESWAR: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने नागरिक उड्डयन मंत्रालय के केंद्रीय सिचव से किसी विशेष राज्य से आने-जाने वाली उड़ानों में स्थानीय स्थानीय भाषाओं के इस्तेमाल की जांच करने को कहा है।

याचिकाकर्ता ने एनएचआरसी के ध्यान में उन लोगों की कठिनाइयों को लाया है, जो अंग्रेजी और हिंदी नहीं जानते हैं। ऐसे कई विरष्ठ नागरिक हैं, जो अंग्रेजी और हिंदी नहीं बोल सकते या समझ नहीं सकते। उन्होंने कहा कि इसके अलावा, ओडिशा जैसे राज्यों में आधिकारिक दस्तावेजों में स्थानीय भाषा के अधिकतम उपयोग के लिए भाषा संबंधी कानून हैं।

शिकायतकर्ता ने उन यात्रियों की कठिनाइयों को भी सामने रखा था, जो अंग्रेजी या हिंदी में पारंगत नहीं हैं, खासकर ग्रामीण क्षेत्रों से। उन्होंने कहा कि यह बहिष्कार (स्थानीय भाषाओं में घोषणा की अनुपलब्धता) संविधान द्वारा गारंटीकृत सूचना तक पहुँचने के उनके अधिकार का उल्लंघन करता



Dainik Bhaskar

मुजफ्फरपुर में अगलगी का मामला मानवाधिकार आयोग पहुंचा:चार बच्चों की जिंदा जलकर हुई थी मौत, अधिवक्ता ने उठाई मांग: मुआवजा-सहायता राशि मिलनी चाहिए

https://www.bhaskar.com/local/bihar/muzaffarpur/news/the-case-of-fire-in-muzaffarpur-reached-the-human-rights-commission-134862926.html

मुजफ्फरपुर5 घंटे पहले

मुजफ्फरपुर के सकरा प्रखंड के रामपुर मनी गांव में बुधवार की सुबह 9 बजे अगलगी में चार बच्चे जिंदा जल गए थे। गांव में कुल 65 घर जलकर राख हो गए थे। घटना के बारे में बताया जा रहा है कि बिजली के पोल पर लगे डीपी बॉक्स में शॉर्ट-सर्किट से आग फैली।

जिसके बाद गैस सिलेंडर में आग लग गया। जिसकी वजह से सिलेंडर फट गया। आग की लपटें भड़क उठी। मामले को लेकर जिले के मानवाधिकार अधिवक्ता एसके झा ने राष्ट्रीय एवं राज्य मानवाधिकार आयोग में 2 अलग-अलग याचिका दाखिल की है।

अधिवक्ता झा ने याचिका के माध्यम से आयोग से मां की है कि सभी पीड़ित परिवारों को सरकारी मुआवजा और सहायता राशि पारदर्शी तरीके से मिले, जिससे कि पीड़ित परिवार अपने जीवन स्तर को पुनः विकसित कर सके।

बच्चों के उज्ज्वल भविष्य के लिए उच्च शिक्षा का लाभ मिलना चाहिए

कहा कि आयोग का इस पूरे प्रकरण में हस्तक्षेप होना अतिआवश्यक है। साथ ही पीड़ित परिवारों को सरकारी योजना के तहत आवास, भोजन, वस्त्र और उनके बच्चों के उज्ज्वल भविष्य के लिए उच्च शिक्षा का लाभ मिलना अतिआवश्यक है। फिलहाल यह मामला मानवाधिकार आयोग के पास पहुंच चुका है। अधिवक्ता झा ने बताया कि पीड़ित परिवारों की मदद हर हाल में सुनिश्चित होनी चाहिए, आयोग जल्द ही मामले में ठोस और सकारात्मक पहल करेगा।